

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
AT NEW DELHI**

ORIGINAL APPLICATION NO. 203 OF 2022

IN THE MATTER OF:

Kamlesh Singh ...Applicant

Versus

State of U.P. & Ors. ...Respondents

INDEX

| SR. NO. | PARTICULARS | PAGES |
|----------------|---|--------------|
| 1. | Reply on behalf of Respondent No. 5 / Prayagraj Power Generation Company Limited along with Affidavit. | 1-21 |
| 2. | ANNEXURE R5/1 A copy of the letter dated 03.02.2010 issued by the Central Water Commission to the Principal Secretary, State of U.P. | 22-23 |
| 3. | ANNEXURE R5/2 A copy of the Agreement dated 30.06.2014. | 24-33 |
| 4. | ANNEXURE R5/3 (COLLY). A true MoEF&CC notification dated 07.12.2015 bearing no. S.O. 3305 (E.) and Gazette Notification dated 28.06.2018. | 34-42 |
| 5. | ANNEXURE R5/4 A copy of the EC issued by the MoEF&CC to PPGCL on 08.09.2009. | 43-48 |
| 6. | ANNEXURE R5/5 A true copy of the letter dated 22.08.2009 issued by PPGCL to MoEF&CC <i>qua</i> the break-up of land area. | 49-51 |
| 7. | ANNEXURE R5/6 A true copy of the consent granted to PPGCL under the Air Act on 29.12.2020. | 52-55 |

- | | | |
|------------|--|----------------|
| 8. | ANNEXURE R5/7 (COLLY). The true copies of the Test Reports dated 22.02.2024 and 13.03.2024 <i>qua</i> the STP Outlet and ETP Outlet, respectively. | 56-60 |
| 9. | ANNEXURE R5/8 (COLLY). The true copies of the Photographs of the water meters, the water meter in the ETP and water in STP. | 61 |
| 10. | ANNEXURE R5/9 (COLLY). The true copies of the Letters dated 07.02.2023 and 28.10.2023 both issued by PPGCL to UPPCB along with the Calibration Certificates. | 62-89 |
| 11. | ANNEXURE R5/10 A true copy of the letter dated 28.11.2022 along with the half yearly compliance report. | 90-147 |
| 12. | ANNEXURE R5/11 A true copy of the letter dated 12.09.2020 issued by PPGCL to UPPCB. | 148 |
| 13. | ANNEXURE R5/12 A true copy of the letter dated 22.01.2024 along with the Report. | 149-211 |
| 14. | ANNEXURE R5/13 (COLLY). The true copy of the environment statement dated 21.07.2023 for FY 2022 – 2023. | 212-216 |
| 15. | ANNEXURE R5/14 The Photographs exhibiting the greenbelt area around the boundary of PPGCL. | 217 |
| 16. | ANNEXURE R5/15 The Photographs of the Cooling Towers as well as the Effluent Treatment Plant. | 218-220 |
| 17. | ANNEXURE R5/16 A true copy of the PPGCL Environment Policy dated 01.04.2023. | 221 |
| 18. | ANNEXURE R5/17 The Photographs of the percolation pond developed and maintained by PPGCL. | 222-223 |

19. **ANNEXURE R5/18**
Photographs of the STP installed/developed by PPGCL in compliance with its EC obligations. **224-225**
20. **ANNEXURE R5/19**
A copy of the report on the CSR Activities undertaken by PPGCL along with relevant photographs. **226-229**

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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IN THE MATTER OF:

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...Applicant

Versus

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REPLY ON BEHALF OF RESPONDENT NO. 5 / PRAYAGRAJ POWER GENERATION COMPANY LIMITED.

MOST RESPECTFULLY SHOWETH:-

I. CONSPECTUS:-

1. The present petition/ Original Application (“OA”) has been filed by Mr. Kamlesh Singh (“Applicant”) before this Hon’ble Tribunal wherein certain grievances have been raised by the Applicant against M/s Prayagraj Power Generation Company Limited (“PPGCL”/“Project Proponent”/“Respondent No. 5”) among others power generators.
2. PPGCL is a 1980 MW Thermal Power Plant (“TPP”) situated at Bara, Prayagraj (erstwhile Allahabad), Uttar Pradesh (“Project/TPP”).
3. The issue raised by the Applicant in the present OA is that from Kishanpur canal, which extracts around 420 cusec (1 cusec = 28.32 litres) water from Yamuna river, around 96 cusec water is being utilised by PPGCL, 80 Mega litres/ day (“MLD”) is being used by Nagar Nigam, Meja district, Karchana district using 54 MLD and NTPC Meja is using 90 cusec water.
4. It is the case of the Applicant that due to withdrawal of water from the river Yamuna (and allegedly from river Ganga), the water being utilised now from the said rivers will eventually become scare which will in turn adversely affect the Kumbh Mela and Magh Mela in the next 20 years.
5. Considering the above, the Hon’ble Tribunal *vide* its Order dated 04.12.2023

has issued notices to the following parties:-

- (a) Secretary, MoEF&CC;
- (b) Member Secretary, Uttar Pradesh Pollution Control Board;
- (c) District Magistrate, Prayagraj;
- (d) Commissioner, Prayagraj Division;
- (e) Bara Thermal Power Plant through its operational in-charge;
- (f) Executive Officer, Municipal Council, Meja;
- (g) Executive Officer, Municipal Council, Karchana;
- (h) National Thermal Power Corporation ("NTPC") through its operational in-charge at Prayagraj.

6. The Hon'ble Tribunal further *vide* the same order had also directed the aforesaid parties to file their response/ Reply within eight weeks.

7. Thereafter the matter was listed for hearing on 07.02.2024, when, this Hon'ble Tribunal had observed that as per the Reply filed by the Uttar Pradesh Pollution Control Board ("UPPCB") dated 05.02.2024, two of the power generating companies have been drawing water from the river, which are as follows:-

- (a) Plant operated by PPGCL;
- (b) Plant operated by Meja Urja Nigam Pvt Ltd ("MUNPL") (joint venture between State of UP and NTPC).

8. At the very outset, all the contentions, averments and submissions made by the Applicant in the present OA are denied in their entirety and nothing contained in the present Reply may be construed or deemed to be an admission of the same, unless specifically admitted therein. PPGCL reserves the right to file a more detailed para-wise Reply, is so required.

II. PRELIMINARY OBJECTIONS AND SUBMISSIONS

Re: *No cause of action disclosed in the present OA*

&

Re: *The present OA is not maintainable*

9. From the perusal of the Orders passed by this Hon'ble Tribunal, it is evident that the present OA has been filed/ been taken cognizance, based on an

apprehension of the Applicant. Further, no documentary evidence whatsoever has been placed before this Hon'ble Tribunal which shows or proves the grievance as raised herein.

- 9.1. It is further submitted that in order to have substantiated the alleged issue, the Applicant ought to have placed on record some documents or evidence. However, the same are not placed on record, as admittedly the issue raised herein is in apprehension of some event which might possibly take place (without any documentary evidence) twenty (20) years from the date of filing of the present OA.
- 9.2. From a plain reading of the documents on record, it is clear that no violation of environmental norms have been stated or alleged against PPGCL. Meaning thereby that no cause of action has arisen in favour of the Applicant to have filed the present OA before this Hon'ble Tribunal. It is humbly submitted that the Applicant has failed to demonstrate the existence of any cause of action against PPGCL in the present matter.
- 9.3. It is submitted that it is a settled law that when a plea does not disclose a cause of action by scrutinising the averments in the plaint and documents relied upon, the same ought not be treated correct and should be dismissed in terms of Order 7 Rule 11.
- 9.4. This Hon'ble Tribunal may kindly appreciate that mere apprehension on a particular aspect to happen, is not a ground and no cause of action for filing the application.
- 9.5. From a perusal of the settled principles of law, following emerges for the kind consideration of this Hon'ble Tribunal:-
 - (a) The law of the land is that the Courts should not be burdened with unnecessary and frivolous litigation, which does not disclose any cause of action.
 - (b) It is evident that the present OA is not maintainable as the same does not disclose any cause of action.
 - (c) Having stated the aforesaid, this Hon'ble Tribunal should not delve into issues which are meaningless, and are bound to prove abortive.

- (d) From the perusal of the present OA/ orders passed therein, it is amply clear that the same has been filed in an anticipation which may or may not occur twenty years from the date of filing of the present OA.
- (e) Therefore, the present OA does not disclose any cause of action or any harm that has been caused to the Applicant or most importantly to the environment, in any manner whatsoever.
- (f) Further, the present OA also does not fulfil the criteria as prescribed in the Environment (Protection) Act, 1986 ("**the Act**"), in so far as the environmental pollution is concerned.
- 9.6. Hence, in light of the above, it is reiterated that the present OA can only be held maintainable when there is a *prima-facie* cause of action or any environmental pollution/ damage committed by PPGCL, and due to Applicant failing to showcase any cause of action or breach on the part of PPGCL, the present OA should be held to be not maintainable and the same be dismissed.
- 9.7. At this juncture, it becomes crucial to state / submit that PPGCL has not in any manner, whatsoever, violated the provisions of the Act and on this account itself, considering the provisions of the Act, the present OA is ought to be dismissed.
- 9.8. In this regard, reliance is placed on the following provisions of the Act, which mandate the occurrence/ presence of a cause of action and only on that basis can a complaint be adjudicated by this Hon'ble Tribunal:-

"2. (b) "environmental pollutant" means any solid, liquid or gaseous substance present in such concentration as may be, or tend to be, injurious to environment;

(c) "environmental pollution" means the presence in the environment of any environmental pollutant;

....

7. PERSONS CARRYING ON INDUSTRY OPERATION, ETC., NOT TO ALLOW EMISSION OR DISCHARGE OF ENVIRONMENTAL POLLUTANTS IN EXCESS OF THE STANDARDS.-

No person carrying on any industry, operation or process shall discharge or emit or permit to be discharged or emitted any environmental pollutants in excess of such standards as may be prescribed .

8. PERSONS HANDLING HAZARDOUS SUBSTANCES TO COMPLY WITH PROCEDURAL SAFEGUARDS.-

No person shall handle or cause to be handled any hazardous substance except in accordance with such procedure and after complying with such safeguards as may be prescribed .

...

19. COGNIZANCE OF OFFENCES.- No court shall take cognizance of any offence under this Act except on a complaint made by—

(a) the Central Government or any authority or officer authorised in this behalf by that Government , or

(b) any person who has given notice of not less than sixty days, in the manner prescribed, of the alleged offence and of his intention to make a complaint, to the Central Government or the authority or officer authorised as aforesaid.

..."

[Emphasis Supplied]

- 9.9. From the conjoint reading of the aforesaid provisions, it is clear that there has to be the presence of “*environmental pollution*” in order for this Hon’ble Tribunal to take any cognizance against PPGCL. Furthermore, it should be the presence of “*environmental pollutants*” in the vicinity/ environment, for invoking the provisions of the Act and the jurisdiction of this Hon’ble Tribunal under the Act.
- 9.10. It is further submitted that in the present OA, the Applicant has failed to demonstrate any environmental pollution committed by PPGCL in so far as the present issue is concerned.
- 9.11. PPGCL has been drawing water from the Yamuna River considering the Water Supply Agreement (“**Agreement**”) dated 30.06.2014, entered with Uttar Pradesh Irrigation Department, Government of Uttar Pradesh, which is approx. 17 KM from the PPGCL’s TPP. Moreover, the water is being used for the various purposes at the TPP. PPGCL has also installed complete water treatment considering the Zero Liquid Discharge concept. PPGCL has been drawing water from the Yamuna River at a balanced level, which implies that the water consumption of PPGCL has been adequately optimized to meet with the industry wide benchmark threshold. This has been dealt with in a greater detail in the foregoing paragraphs of the present Reply.
- 9.12. Drawing strength from the above submissions, the following may be concluded:-

- (a) The present OA is not maintainable as the same does not disclose any cause of action, in as much as the same is filed with an anticipation of something which might happen twenty (20) years from the date of filing of the present OA .
- (b) No specific averment *qua* PPGCL has been made in so far as violation of the provisions of the act is concerned.
- (c) PPGCL is not in violation of any stipulated environmental norm.

9.13. Hence, in light of the above submissions, the present OA may be dismissed.

Re: PPGCL has been drawing water as per the Agreement:-

- 10. It is stated herein that PPGCL is a diligent entity and has been functioning its business operations within the contours of law.
- 10.1. In this regard, it is submitted that PPGCL had entered into the Agreement on 30.06.2014 wherein PPGCL was allowed to draw 96 cubic feet per second of water for PPGCL and 54 cusec for MUNPL (together referred to as “TPP”).
- 10.2. It becomes pertinent to mention herein that the genesis of the Agreement has been through a letter issued by the Central Water Commission, Irrigation Planning (North), Government of India, to the Principal Secretary, State of U.P. dated 03.02.2010.
- 10.3. *Vide* the said letter, the Central Water Commission had intimated the Principal Secretary, State of U.P. that the Ministry of Water Resources, River Development and Ganga Rejuvenation (“MOWR”), Government of India, had reviewed the issue of allocation of water of the TPPs located in ganga basin. Further, MOWR was of the view that water could be allocated to the TPPs on the satisfaction of the following conditions:-
 - (a) The TPPs may create ponds for storing sufficient flood water during monsoon to meet the water requirement during the lean season. Further, the TPPs could also explore the idea of using ground water for meeting their requirements subject to availability of the ground water.
 - (b) The water to be provided to the TPPs must be made available from the irrigation canals against the approved water allocation of such irrigation projects.

10.4. Thereafter, the TPPs along with the State authorities could explore the opportunity of allocation of water as per the requirement of 150 cusec of water in the following break up:-

- (a) 96 cusec for Bara Thermal Power Plant operated by PPGCL; and
- (b) 54 cusec for Karchhana Thermal Power Plant operated by MUNPL.

A copy of the letter dated 03.02.2010 issued by the Central Water Commission to the Principal Secretary, State of U.P. is annexed herewith and marked as **ANNEXURE R5/1**.

10.5. Furthermore, there are certain provisions/ clauses in the Agreement, which not only identify the duty of PPGCL to draw water from the Yamuna river and to pay the State Government the royalty for such drawl of water but also indemnifies PPGCL in case any adverse action is taken against it.

10.6. At this juncture, reliance is placed on the following provisions/ clauses of the Agreement:-

*“ WHEREAS the PPGCL has received the permission of CWC vide letter no. 7/2/8(UP)/04/2007/IP(N)/48 dated 03-02-2010 to draw water from Yamuna River and Uttar Pradesh Shashan letter no. 1688(1)/24-1-092726/2007 dated 19.06.2009 and 1688/24 01-09-2728/2007 dated 19-06-2009 to **draw 96 cubic feet per second of water for Bara and 54 cusec for Karchhana TPP respectively** (near Village Pandua. P.P. Lalapur, Tehsil Bara of Allahabad District) about 19 km from the project site by constructing suitable water abstraction system (“Water Abstraction System”) over it.*

.....

2.1 Water Abstraction System:-

“Water Abstraction System” shall mean the River intake system including intake well, well is necessary, pumping system, pipe line from the intake point at the Yamuna River (near village Pandua, P.O.: Lalapur, Tehsil-Bara of Allahabad District) up to Bara Thermal Power Project premises and other construction (Subject to Provisions of GoUP Energy Policy-2009 as amended). Required for drawl of water from the Yamuna River (near Village Pandua P.O.- Lalapur, Tehsil-Bara of Allahabad District)

...

3. Use of water by PPGCL Ltd.:-

*(a)In pursuance to the aforesaid approval letter dated 03.02.2010 from CWC and letter dated 19.06.2009 from the Government of Uttar Pradesh, **the GoUP hereby grants permission to PPGCL to draw required quantity of water throughout the year from the Yamuna commencing six months prior to synchronization of the Unit-1 during the terms of this Agreement to meet the annual consumptive***

water requirements of the project for generation of electric energy at the project site and for such reasonable purposes as directly related and necessary to the generation of electric energy by the Project including consumption at the housing colony etc. the supply of water shall commence from such date as shall be notified by GoUP at the request of PPGCL and continue till the term of this Agreement. The water so supplied shall be used by PPGCL for the purposes of Project only.

...

4. Construction of Water Abstraction System

4.1 PPGCL shall be responsible for designing, procuring, constructing, operating and maintaining the Water Abstraction System from the River Yamuna (near village Pandua P.O.- Lalapur, Tehsil Bara off Allahabad District) at its own cost and all relevant approvals as necessary are to be obtained from the GoUP. If the GoUP land or private land is required for Water Abstraction Systems,- PPGCL shall be entitled to relief and concession, if any, as per Energy Policy-2009 (as amended from time to time).

4.2 PPGCL shall not construct the Water Abstraction System unless the drawings, specification and other necessary details are submitted to the office authorized in this behalf by the GoUP. The GoUP may impose such reasonable conditions regarding safety, as it may think absolutely necessary for construction of Water Abstraction System. The GoUP shall not later than 30 days after submission of application by PPGCL to the GoUP, approve the basic scheme and related documents and grant to PPGCL all such easement rights as PPGCL may require, in order to build operate, maintain and conserve the Water Abstraction System. PPGCL shall go ahead with various activities for implementation of Water Abstraction System upon approval of the scheme.

4.3. PPGCL has agreed to design pumping facility at River Yamuna taking into account supply of 96 cusec water for Bara and 54 cusec for Karchhana.

...

5. Payment of Royalty:-

(a) Water consumption of PPGCL shall be recorded through metering devices provided near reservoir.

(b) PPGCL shall pay royalty for water consumed by it (i.e., actual water supplied to PPGCL) as per G.O No. 2953/11-27-4-08 dated 15.07.2011 which shall be deposited by PPGCL half-yearly as per actual consumption. In case any dispute arises in this respect, the same shall be resolved in accordance with the relevant Clause of Arbitration and Conciliation Act, 1996.

(f) PPGCL shall at all time be entitled upon reasonable Notice to GoUP to alter the precise location of the intake/ outtake point in order that its ability to draw/ surrender of water from or to River Yamuna is not impaired.

....

8. Indemnity

B The GoUP agrees to indemnify and save harmless PPGCL, its officers, directors, agents and employees from and against any and all actions, claims, costs, demand, damages, expenses (including reasonable legal fees), judgments liabilities losses, proceedings and suits that are caused due to a breach of this Agreement by the GoUP which prevents PPGCL from operating the Project whether wholly or in part except such breach is caused by the action, negligence, or wilful misconduct of officers, directors, sub-contractor, agent or employee of PPGCL...."

[Emphasis Supplied]

A perusal of the above, makes it categorically clear that PPGCL was contractually entitled to draw water from the Yamuna river and the said drawl of water is not an illegal exercise. A copy of the Agreement dated 30.06.2014 is annexed herewith and marked as **ANNEXURE R5/2**.

- 10.7. Even otherwise and without prejudice to the above, it may be noted that PPGCL is fully compliant with the water conservation laws, as amended from time to time by the MoEF&CC.
- 10.8. The MoEF&CC *vide* its notification dated 07.12.20215 bearing no. S.O. 3305 (E.), in exercise of the powers conferred by Sections 6 and 25 of the Act, the Central Government made the following rules in regard to water consumption by Thermal Power Plants:
- (a) All plants with Once Through Cooling (OTC) shall install Cooling Tower (CT) and achieves specific water consumption upto maximum of 3.5 m³/MWh within a period of two years from the date of publication of this notification.
 - (b) All existing CT-based plants reduce specific water, consumption upto maximum of 3 .5 m³/MWh within a period of two years from the date of publication of this notification.
 - (c) New plants to be installed after 1st January 2017 shall have to meet specific water consumption upto maximum of 2.5 m³/MWh and achieve zero waste water discharge. This condition was later changed to 3.0 m³/Mwh *vide* Gazette Notification dated 28.06.2018.

It is submitted that PPGCL complies with the aforesaid guidelines and achieves zero water discharge consumption. Further, it is most respectfully submitted that as per MOEF&CC norms, PPGCL's Unit -1 & 2 has to comply specific water consumption of 3.5 M3/ Mwh, however, Unit -3 have to comply with 3.0 M3/ Mwh. Notably, Since last three consecutive years PPGCL's water consumption is <2.10 M3/Mwh, which is an optimum level for the any thermal power plant. Therefore, it is humbly submitted that PPGCL by optimizing the processes is using much less water in comparison to the allowed limits under the norms. The true MoEF&CC *vide* its notification dated 07.12.2015 bearing no. S.O. 3305 (E.) and Gazette Notification dated 28.06.2018 are annexed herewith and marked as **ANNEXURE R5/3 (COLLY)**.

Re: PPGCL's Compliance qua the EC/ CTE/CTO conditions:-

11. It is submitted that PPGCL was accorded with the Environmental Clearance ("EC") by the Ministry of Environment, Forest and Climate Change ("MoEF&CC") on 08.09.2009. This was accorded to PPGCL for the purposes of setting up of the Project. PPGCL has been developing its Project in strict terms of the EC issued to it by the MoEF&CC.

A copy of the EC issued by the MoEF&CC to PPGCL on 08.09.2009 is annexed herewith and marked as **ANNEXURE R5/4**.

- 11.1. It is submitted herein that PPGCL has duly complied with its EC/ CTE/CTO conditions. The same is evident from a bare perusal of the table provided below:-

| S. No. | Stipulated Condition | Compliance by PPGCL |
|--------|---|--|
| 1. | A certificate from the Tehsildar for the land use of the project area with respect to single crop/ double crop shall be furnished within 15 days from the date of the issue of this letter. | It is submitted that PPGCL has <i>vide</i> its letter dated 22.08.2009 to MOEF&CC had submitted an area wise break-up of land optimised for the Power Plant. A true copy of the letter dated 22.08.2009 issued by PPGCL to MoEF&CC <i>qua</i> the break-up of land |

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| | | area is annexed herewith and marked as ANNEXURE R5/5 . |
| 2. | Consent granted to PPGCL under the Air (Prevention and Control of Pollution) Act, 1981 (" Air Act ") | It is submitted that PPGCL has been granted with the consent from the UPPCB under the Air Act on 29.12.2020. A true copy of the consent granted to PPGCL under the Air Act on 29.12.2020 is annexed herewith and marked as ANNEXURE R5/6 |
| 3. | The domestic effluent should be used in the treatment plants so that the same is in strict conformity with the appropriate Notifications issued by the MoEF&CC | PPGCL has maintained the said standards which is crystal clear from a perusal of the Test Report dated 22.02.2024 issued <i>qua</i> the testing conducted of the Sewage Treatment Plant (" STP ") outlet. Similarly, PPGCL relies on the testing report dated 22.02.2024 and 13.03.2024 issued by M/s Mitra S K Lab <i>qua</i> the testing conducted of the Effluent Treatment Plant (" ETP ") outlet. The true copies of the Test Reports dated 22.02.2024 and 13.03.2024 <i>qua</i> the STP Outlet and ETP Outlet, respectively, are annexed herewith and marked as ANNEXURE R5/7 (COLLY.) . |
| 4. | An industry must install Electro Magnetic Flow meter at water withdrawal source, inlet of ETP and STP. The | PPGCL has on a very regular basis maintained the records of the STP and ETP. The same is also evident from a bare perusal of the Images of the |

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| | industry must also maintain a logbook of flow meter reading. | Water Meters installed by PPGCL at the plant premises. The true copies of the Photographs of the water meters, the water meter in the ETP and water in STP are annexed herewith and marked as ANNEXURE R5/8 (COLLY.) . |
| 5. | The industry is obligated to maintain an Online Continuous Effluent Monitoring System (“ OCEMS ”). The data of the same shall be shared to the Central Pollution Control Board (“ CPCB ”). The industry must calibrate the OCEMS system every half yearly through recognised agency and calibration certificate should be submitted to the State Pollution Control Board (“ SPCB ”). | PPGCL has installed the requisite technology <i>qua</i> the OCEMS. It regularly submits the data to the UPPCB. The same is evident from a perusal of the OCEMS calibration report submitted by PPGCL to UPPCB <i>vide</i> its letter dated 07.02.2023 . Furthermore, PPGCL has also submitted its OCEMS calibration certificate for October, 2023 to UPPCB. The true copies of the Letters dated 07.02.2023 and 28.10.2023 both issued by PPGCL to UPPCB along with the Calibration Certificates are annexed herewith and marked as ANNEXURE R5/9 (COLLY.) . |
| 6. | The industry is bound to comply with the notifications issued by the MoEF&CC and to send the compliance report to the UPPCB. | PPGCL has been submitting the compliance Report <i>qua</i> the EC to UPPCB. PPGCL had issued a letter dated 28.11.2022 to UPPCB, marking a copy of the same to the CPCB wherein it had annexed the half yearly report for the period of April, 2022 to September, 2022. |

| | | |
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| | | A true copy of the letter dated 28.11.2022 along with the half yearly compliance report is annexed herewith and marked as ANNEXURE R5/10. |
| 7. | The industry is obligated to install PTZ cameras at the Ash Water Recovery System (“ AWRS ”). The re-circulation points for surveillance of operation within 1 month and shall provide the URL and password to the board. | PPGCL has installed the required PTZ cameras at the AWRS. For the same, it <i>vide</i> its letter dated 12.09.2020 shared the URL and the password to UPPCB. A true copy of the letter dated 12.09.2020 issued by PPGCL to UPPCB is annexed herewith and marked as ANNEXURE R5/11. |
| 8. | The ground water shall be monitored by any National Accreditation Board for Testing and Calibration Laboratories (“ NABL ”) accredited laboratory on quarterly basis nearby the ash dykes and analysis report with respect to heavy metals shall be sent to UPPCB. | PPGCL has complied with the said condition. PPGCL <i>vide</i> its letter dated 22.01.2024 to UPPCB has shared the quarterly stack, ambient air and ground water monitoring report for the period of October, 2023 to December, 2023. A true copy of the letter dated 22.01.2024 along with the Report is annexed herewith and marked as ANNEXURE R5/12. |
| 9. | The environment statement for each financial year ending 31st March in Form-V is mandated to be submitted by the project proponent to the concerned SPCB as prescribed under the Environment | PPGCL has readily complied with the said condition by supplying the environment statement for FY 2022-2023. It is further pertinent to mention herein that PPGCL has <i>vide</i> its letter dated 21.07.2023 already |

| | | |
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| | <p>(Protection) Rules, 1986 (“Rules”), as amended subsequently, which shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail.</p> | <p>submitted the environment statement as per Form V of the Rules.</p> <p>PPGCL also got conducted the coal tests from the period of October, 2022 to March, 2023.</p> <p>The true copy of the environment statement dated 21.07.2023 for FY 2022 - 2023 is annexed herewith and marked as ANNEXURE R5/13 (COLLY).</p> |
| 10. | <p>The industry shall develop and maintain green belt as per the guidelines issued by the Board <i>vide</i> office order dated 16.02.2018. The proposal for plantation in the coming monsoon shall be submitted within 01 month.</p> | <p>It is submitted herein that PPGCL being a diligent entity has always adhered to the rules and regulations <i>qua</i> the safety and well-being of the environment at all times.</p> <p>In this regard it is apposite to mention herein that PPGCL has developed and maintaining a green belt.</p> <p>PPGCL has until September 2022 has already planted 3,34,060 saplings for the purposes of the development of the green belt and approximately 20,520 saplings were also planted during the monsoon season FY 2022-2023. It is further pertinent to note that PPGCL during the aforesaid monsoon season has developed land for planting saplings. The following are the species planted in the area by PPGCL:-</p> <p>(a) Neem,</p> |

| | | |
|-----|--|--|
| | | <p>(b) Seesham, (c) Karanj, (d) Siris, (e) Pipal, (f) Bargad, (g) Bamboo, (h) Arjun, (i) Kadam, (j) Gulmohar, (k) Alstonia, (l) Imli, (m) Amla, (n) Mango, (o) Ashoka, (p) Guava and (q) Bel,</p> <p>among other flowering and ornamental saplings. Furthermore, PPGCL being a diligent and a committed entity, is undertaking the requisite steps towards planting more saplings in the current monsoon season.</p> <p>The Photographs exhibiting the greenbelt area around the boundary of PPGCL is annexed herewith and marked as ANNEXURE R5/14.</p> |
| 11. | The industry must ensure the installation of closed cycle cooling system with natural draft. For the same, cooling | It is submitted that PPGCL has installed the Cooling towers, the effluents are being treated and also the CoC is being maintained. |

| | | |
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| | towers shall be installed. The effluents shall be treated as per the prescribed norms. Cycles of Concentration (“CoC”) of 5 shall be provided. | PPGCL has further installed effluent treatment plant for ensuring that the effluent is treated in accordance with its environmental compliances. The Photographs of the Cooling Towers as well as the Effluent Treatment Plant is annexed herewith and marked as ANNEXURE R5/15 . |
| 12. | The industry shall formulate a well laid corporate Environment Policy and identify and designate responsible officers at all levels of its hierarchy for ensuring adherence to the policy and compliance with the conditions stipulated in this clearance letter and other applicable environmental laws and regulations. | It is submitted herein that PPGCL has on 01.04.2022 introduced the Environment Policy wherein compliance and adherence of various steps to ensure its commitment to a clean, safe and a healthy environment. A true copy of the PPGCL Environment Policy dated 01.04.2023 is annexed herewith and marked as ANNEXURE R5/16 . |
| 13. | The industry must ensure the development of a rain water harvesting system/ infrastructure. The Central Ground Water Authority/Board shall be consulted for finalization of appropriate rain water harvesting technology within a period of three months from | It is submitted herein that PPGCL has complied with the said condition. PPGCL has also consulted the Central Ground Water Authority (“CGWA”), Prayagraj Office, for the purposes of developing the rain water harvesting system. It is pertinent to note that pursuant to the recommendations made by the CGWA, PPGCL has installed four nos. of Piezometers for the very purpose of |

| | | |
|-----|---|---|
| | the date of clearance and details shall be furnished. | monitoring the ground water and two numbers of percolation pond have also been constructed for rain water harvesting. The Photographs of the percolation pond developed and maintained by PPGCL are annexed herewith and marked as ANNEXURE R5/17 . |
| 14. | The industry must maintain an STP. The treated sewage shall be used for raising green belt/ plantation. | It is submitted that PPGCL has installed/ developed an STP for treating the sewage. It is further submitted that the treated sewage is used in the raising of the greenbelt/plantation. Photographs of the STP installed/developed by PPGCL in compliance with its EC obligations are annexed herewith and marked as ANNEXURE R5/18 . |
| 15. | The industry shall not extract ground water for the project work at any point in time. | PPGCL submits that it procures water from the Yamuna River through pipeline. |
| 16. | A separate environment management cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards | It is submitted that PPGCL has set up an independent and a dedicated Environmental department of 4 officers who are qualified professionals having Masters in Environment Science and Environment Engineering. |
| 17. | Space for FGD shall be provided for future | PPGCL has duly maintained a space for FGD which has been kept exclusively |

| | | |
|-----|--|--|
| | installation as may be required. | for future installation. FGD installation civil work is in progress. |
| 18. | No water bodies including natural drainage system in the area shall be disturbed due to activities associated with setting up / operation of the power plant. | PPGCL due to its operations in no manner is disturbing any water body/bodies within or around its vicinity. |
| 19. | An Environmental Cell comprising of at least one expert in environmental science/engineering, ecology, occupational health and social science, shall be established preferably at the project site itself and shall be headed by an officer of appropriate level and qualification. It shall be ensured that the Head of the cell shall directly report to the Head of the Plant who would be accountable for implementation of environmental regulations and social impact improvement / mitigations. | It is submitted that PPGCL has established an environmental cell manned with qualified professional having Masters in Environment Science and Environment Engineering. |

Re: PPGCL's Compliance qua the CSR activities:-

12. PPGCL has undertaken various CSR Activities including but not limited to the following:-
- (a) Building and establishment of a health centre;

- (b) Provided access to water and drinking water to the community;
- (c) Construction of Roads to provide better connectivity; and
- (d) Taken initiative for various social security scheme benefits etc.

A copy of the report on the CSR Activities undertaken by PPGCL along with relevant photographs is marked and annexed herewith as **ANNEXURE R5/19**.

13. A bare perusal of the aforesaid would categorically indicate that PPGCL has always duly complied with its EC/ CTO/ CTE obligations and also that it has always shown its readiness to provide necessary help and assistance to the locals in and around the vicinity of the plant.
14. Therefore, in the light of the facts and circumstances stated above, it is most respectfully submitted that the OA filed by the Applicant is nothing but a frivolous litigation filed without any cause of action and hence it warrants to be outrightly dismissed by this Hon'ble Tribunal.

FILED BY



SKV LAW OFFICES

Advocates for Respondent No. 5/PPGCL
B-50, Defence Colony, New Delhi-110024,

Phone: 011-47099999

Email: lawyers@skvlawoffices.com

Date: 29.03.2024
Place: New Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI
ORIGINAL APPLICATION NO. 203 OF 2022**



IN THE MATTER OF :-

Kamlesh Singh

...Applicant

Versus

State of U.P & Ors.

...Respondents

AFFIDAVIT

I, Subhas Chandra Hari Narayan Pandey, aged about 52 years, S/o. Harinarayan Pandey having its office at PO – Lohgara, Tehsil – Bara, Prayagraj, Uttar Pradesh-212107, do hereby solemnly affirm, declare and state on oath as under:-

1. That I am the Authorized Representative of Prayagraj Power Generation Company Limited, the Respondent No. 5 in the above-mentioned matter and as such I am well conversant with the facts and circumstances of the present case, based on the information and knowledge as derived from the records maintained by the Respondent No. 5 in its ordinary course of business.
2. That I have read the accompanying Reply and I say that the same has been drafted under my instructions, and that the contents therein are true and correct to the best of my knowledge and belief.
3. That the Annexures filed along with the accompanying Reply are true copies of their respective originals.



4. That the facts stated above are true and correct to the best of my knowledge.
 No part of the same is false and nothing material has been concealed therefrom.



DEPONENT

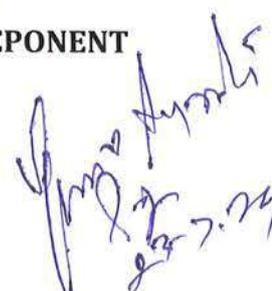
VERIFICATION

I, the deponent above named do hereby verify that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Prayagraj, on this 23rd day of March, 2024.




DEPONENT



Prabhakar Chandra Han Narain Dahiya
 by the undersigned as Advocate
 on date 23/3/24
 at Prayagraj
 this affidavit was read and sworn to
 before me
 Prayagraj
 23/3/24

No7/2/18(UP)/04/2007/ IP(N)/ 48
 Govt. of India
 CENTRAL WATER COMMISSION
 IRRIGATION PLANNING (NORTH) DTE.

204 (S) Sewa Bhavan
 R.K. Puram, New Delhi-06

Dated 3rd Feb January, 2010

To Principal Secretary (Irrigation)

U.P. Sachivalaya,
 LUCKNOW - 226001.

Sub: Bara Thermal Power Project (3x660 MW) & Karchhana Thermal Power Project (2x660 MW) – Water availability - reg.

Sir,

Please refer to the Minutes of the meeting of Energy Task Force held on 21.3.2007 received as an enclosure to letter No. 833/Planning/UMPP/Water availability/CWC data dated 31.3.2008 from Managing Director, UP Power Corporation Ltd. Lucknow (copy enclosed) on the above subject regarding allocation of water to Bara Thermal Power Project (3x660 MW) & Karchhana Thermal Power Project (2x660 MW). In this regard, it is to intimate that MOWR has reviewed the status of Thermal Power Projects proposed in Ganga Basin. MOWR has informed that the project in Ganga basin can be cleared subject to the following conditions.

- (i) The project authority may create the ponds for storing sufficient flood water during monsoon to meet their water requirement during the lean season. The project authorities may also use the ground water for meeting their requirements in accordance with the local ground water availability.
- (ii) The water may be made available by the concerned states from their irrigation canals against the approved water allocation of such irrigation projects. The states would not claim any right for extra use of water on this account when the water share of the states in Ganga basin is decided in the future.
- (iii) Any or all of the above measures may be used by Thermal Power Stations depending upon the situation there.

The project authorities/State Govt. may look into the possibilities of use/allocation of water as per the requirement of 150 cusecs of water for Bara Thermal power Projects (96 cusecs) & Karchhana Thermal Power Projects (54 cusecs) considering the above options.

Regarding (ii) above, the State Govt. may look into the possibilities of achieving corresponding savings in their irrigation projects or other water conserving projects. In such a case, the State Govt. has to ensure that the total withdrawal from Ganga or its tributaries in the lean season for that irrigation project including withdrawal for thermal power project do not exceed the withdrawals already approved for the irrigation project from which savings are proposed.

Further, comments of this office dated 30.6.2008(copy enclosed) may also be referred to.

Encl: As above

Yours faithfully,

(Munni Lal)

Director, IP (N)

Copy to:

- ✓ (1) Managing Director, UP Power Corporation Ltd. (A U.P. Govt. Undertaking),
Shakti Bhawan, 14 -Ashok Marg, Lucknow-226001
- (2) Shri G.P. Singhal, SSO & Nodal Officer to Engineering-in-Chief, Irrigation
Deptt. Lucknow- 226001.


TRUE COPY

ANNEXURE R5/2

WATER USE AGREEMENT

BETWEEN

THE GOVERNMENT OF UTTAR PRADESH
U.P. IRRIGATION DEPARTMENT, VARANASI

AND

PRAYAGRAJ POWER GENERATION COMPANY LTD. (PPGCL)

FOR

BARA THERMAL POWER PROJECT

NEAR VILLAGE LOHGARA IN TEHSIL BARA

DIST. ALLEHABAD

UTTAR PRADESH (INDIA)

DATED

31.06.2014

C. Pradeep Kumar Singh
Chief Engineer (Sone)

सिंचाई विभाग, उ०प्र०
Irrigation Department, Varanasi

B. I. Garoo
B. I. Garoo

Sr. G.M. (P&A)

[Signature]
Executive Engineer

अभियंताजी लखनऊ
Barrage Sarda Division

इलाहाबाद

[Signature]
Superintending Engineer

अभियंताजी लखनऊ
IWC, Allahabad.

सिंचाई कार्य संचालक, इलाहाबाद

This water Use Agreement (Agreement) executed at Varanasi (U.P.) on the _____ day of _____ 2014, corresponding to Saka Samvat the _____ day of _____ between the GOVERNOR OF UTTAR PRADESH,

through the Chief Engineer (Sone), Uttar Pradesh, Irrigation Department, Varanasi, Government of Uttar Pradesh, (hereinafter referred to as "GOUP" which expression shall, unless it is repugnant to the context or meaning thereof, be deemed to include its successors in office) for the **FIRST PARTY**, AND PRAYAGRAJ POWER GENERATION COMPANY LIMITED, a Company incorporated under the Companies Act, 1956 being a electricity generating company within the meaning of Section 2(28) of the Electricity Act 2003, having its registered office at SECTOR-128, SULTANPUR VILLAGE, NOIDA, UTTAR PRADESH -201304, INDIA (hereinafter referred to as "PPGCL", which expression shall, unless it be repugnant to the context or meaning thereof, be deemed to include its successors) of the **SECOND PARTY**.

WHEREAS PPGCL is the Special Purpose Vehicle (SPV) engaged in the process of setting up of a 3x660MW capacity Coal based Bara Thermal Power Project near Lohgara Village, Tehsil Bara in District Allahabad in the State of Uttar Pradesh ("the Project") and MOU was executed between GOUP and PPGCL, on 05-08-2010 wherein it was envisaged that PPGCL will set up the project through SPV, namely PPGCL and will make available land, water, fuel & tie up funding, off take of power and other necessary clearances for this development and establishment of Project.

WHEREAS the PPGCL has received the permission of CWC vide letter no. 7/2/8(UP) / 04 / 2007 / IP(N)/48 dated 03-02-2010 to draw water from Yamuna River and Uttar Pradesh Shashan letter no. 1688(1)/24-I-092726/2007 dated 19.06.2009 and 1688/24-01-09-2728/2007 dated 19-6-2009 to draw 96 cubic feet per second of water for Bara and 54 cusec for Karchhana TPP respectively (near Village Pandua, P.O. Lalapur, Tehsil Bara of Allahabad District) about 19 km from the project site by constructing suitable water abstraction system ("Water Abstraction System") over it.

Whereas Central Water Commission (GOI) vide letter no. 7/2/18(UP)/04/2007/IP (N)/48 dt'd. 03.02.2010 has informed that the project in Ganga basin can be cleared subject to condition that "The water may be made available by the concerned states from their irrigation canals against the approved water allocation of such irrigation project. The state could not claim any right for extra use of water on this account. When the water share of the states in Ganga basin is decided in future

XXXX.

Signature of
Chief Engineer
(Sone)
Irrigation Department
Varanasi

Signature of
Chief Engineer
(Sone)

महोदय अभियन्ता
सिंचाई कार्य, इलाहाबाद

मुख्य अभियन्ता (सोन)
सिंचाई विभाग, उ०प्र०
वाराणसी।

Whereas at present, except for some basin and some projects - specific agreement, there is no agreement for sharing of Ganga water between co-basin states and in future if any agreement is reached for sharing of water of river Ganga, the consumptive use for this project would be counted against the share between co-states.

Now, therefore, in consideration of the mutual benefits to be derived and the terms conditions, promises, representations, covenants and warranties herein contained and intending to be legally bound hereby the GoUP and PPGCL agree as follows:

1.1 **Water Abstraction System:-**

"Water Abstraction System" shall mean the River intake system including intake well, weir if necessary, pumping system, pipe line from the intake point at the Yamuna River (near village Pandua, P.O.: Lalpur, Tehsil-Bara of Allahabad District) up to Bara Thermal Power Project premises and other construction [Subject to Provisions of GoUP Energy Policy-2009 as amended], required for drawl of water from the Yamuna River (near Village Pandua, P.O. - Lalpur, Tehsil-Bara of Allahabad District)

2. **Conditions Precedent :-**

This Agreement and the effectiveness of the Parties obligations under this Agreement are conditional upon:

- (i) The occurrence of Financial Closing as per provision of Power Purchase Agreement between PPGCL and UPPCL/GoUP as amended from time to time and
issuance of notice by PPGCL to GoUP regarding the commencement of construction of the project.

3. **Use of water by PPGCL Ltd. :-**

- (a) In pursuance to the aforesaid approval letter dated 03.02.2010 from CWC and letter dated 19.06.2009 from the Government of Uttar Pradesh, the GoUP hereby grants permission to PPGCL to draw required quantity of water throughout the year from the Yamuna commencing six months prior to synchronization of the Unit-I during the term of this Agreement to meet the annual consumptive water requirements of the project for generation of electric energy at the project site, and for such reasonable purposes as directly related and necessary to the generation of electric energy by the


30.06.2013




अधीक्षक अभियन्ता
विद्यार्थी कार्य संगठन, इलाहाबाद


मुख्य अभियन्ता (सीन)
सिवाई विभाग, उ०प्र०
वाराणसी।

Project including consumption of the housing colony etc. The supply of water shall commence from such date as shall be notified by GoUP at the request of PPGCL and continue till the term of this Agreement. The water so supplied shall be used by PPGCL for the purpose of Project only.

- (b) The GoUP shall not, during the term of this Agreement, authorize or, subject to any applicable laws, permit any permanent impoundment to be erected on, or permit any diversion of the water of river Yamuna feeding to Bara T. P. P. if such impoundment or diversion would adversely affect the availability of water for the generation of electric energy by the Project provided, however, that the GoUP maintains full sovereign authority to authorize a temporary impoundment or diversion (i) as may be required by an emergency or (ii) for the greater public good, for a period not to exceed 74 hours at any one time and which impoundment or diversion shall not exceed 48 hours in any period of one month. Provided further, that in the case of clause (ii) the GoUP shall to the extent practicable, provide PPGCL not less than 90 days, notice in writing that it is considering authorization of a temporary impoundment or diversion during which period the parties shall review the circumstances necessitating the same and inform the GoUP of any objections relating to the potential impact of such temporary impoundment/diversion on PPGCL ability to generate power. If PPGCL and GoUP are unable to agree as regards the necessity for such temporary impoundment/diversion, the dispute shall be resolved pursuant to the dispute resolution procedures as provided in the relevant Clause of Arbitration Conciliation Act 1996. During the pumping period PPGCL shall design the pumping rate to meet PPGCL Project requirement so that the supply of 96 cusec of water throughout the year to the Project is maintained through the intake point of the River Yamuna (near village Pandua, P.O. - Lalapur, Tehsil- Bara of Allahabad District) at all times.
- (c) The GoUP shall take all measures consistent with the authority and powers of the GoUP and GoI and the procedures existing there under to remove or to cause the removal of any unauthorized impoundment or diversion of the water from the Yamuna River (near village Pandua, P. O.- Lalapur, Tehsil- Bara of Allahabad District) or its tributaries that affects the water supply to the Project.
- (d) Any and all claims of damages or compensation arising out of such temporary impoundment or diversion of water shall be resolved by amicable discussions and failing such resolution shall be referable to Arbitration Conciliation Act 1996.

[Handwritten signature]
30-12-2017

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अधीनस्थ अधिकारी
विद्युत कार्य मण्डल, इलाहाबाद

[Handwritten signature]
मुख्य अभियन्ता (सोन)
सिंचाई विभाग, उ०प्र०
वाराणसी।

4. Construction of Water Abstraction System

- 4.1 PPGCL shall be responsible for designing, procuring, constructing, operating and maintaining the Water Abstraction System from the River Yamuna (near village Pandua P.O.-Lalapur, Tehsil-Bara off Allahabad District) at its own cost and all relevant approvals as necessary are to be obtained from the GoUP. If the GoUP land or private land is required for the Water Abstraction System PPGCL shall be entitled to relief and concession, if any, as per Energy Policy-2009 (as amended time to time)
- 4.2 PPGCL shall not construct the Water Abstraction System unless the drawings, specifications and other necessary details are submitted to the officer authorized in this behalf by the GoUP. The GoUP may impose such reasonable conditions regarding safety, as it may think absolutely necessary for construction of Water Abstraction System. The GoUP shall not later than 30 days after submission of application by PPGCL to the GoUP, approve the basic scheme and related documents and grant to PPGCL all such easement rights as PPGCL may require, in order to build, operate, maintain and conserve the Water Abstraction System. PPGCL shall go ahead with various activities for implementation of Water Abstraction System upon approval of the scheme.
- 4.3 PPGCL has agreed to design pumping facility at River Yamuna taking into account supply of 96 cusec water for Bara and 54 cusec for Karchhana.
- 4.4 PPGCL shall install on its own the main meter and check meter forming part of the measuring system to measure the consumption of water to be utilized by it. In case of any error in the main meter, the reading of the check meter, would be taken for the measurement of flow. However, if both, the main meter and check meter are found to be defective, consumption of water shall be measured manually jointly by the representative of GoUP & PPGCL. The measuring instrument shall be placed at the suitable location near raw water reservoir location.
- 4.5 The meter/measuring devices shall be got **calibrated** by PPGCL at their own cost to the satisfaction of GoUP.
- 4.6 Measurement of discharge by meters or manually shall be done jointly by the representatives of GoUP and PPGCL once in a month. Detailed procedure for measurement and recording of water flow measurement shall be

23-06-2014

PPGCL

PPGCL

अधीक्षक अभियन्ता
गिवाई कार्य स्थल, इलाहाबाद

मुख्य अभियन्ता (सोन)
गिवाई विभाग, उ०प्र०
वाराणसी।

discussed and mutually agreed between representatives of GoUP and PPGCL before pumping system is commissioned and operated for the Project.

5. Payment of Royalty :-

- (a) Water consumption of PPGCL shall be recorded through metering devices provided near reservoir.
- (b) PPGCL shall pay royalty for water consumed by it (i.e. actual water supplied to PPGCL) as per G.O. No.2953/11-27-si-4-08(jal)/82 dated 15-07-2011. Amount of royalty charges at the rate of Rs.6 Lacs per cusec per annum shall be deposited by PPGCL before the commencement of new financial year. In case any dispute arises in this respect the same shall be resolved in accordance with Clause of Arbitration Reconciliation Act 1996.

PPGCL will pay water tax @ Rs.12.48 [Rs. Twelve and forty eight paise] per 1000 cubic feet as per U.P. Govt. G.O. No.2953/11-27-si-4-08 dated 15-07-2011 which shall be deposited by PPGCL half-yearly as per actual consumption. In case any dispute arises in this respect, the same shall be resolved in accordance with relevant Clause of Arbitration Conciliation Act 1996.

- (c) In case any undisputed bills for water royalty are not paid and remain outstanding for a period of 6 (Six) months or more, GoUP shall be entitled to stop the supply of water to PPGCL after giving a prior written notice of one month to PPGCL. GoUP shall recommence the supply of water as soon as PPGCL make the payments of such bill along with the late payment interest at the rate of 12% per annum on the amount of arrears. Water will be made available to PPGCL as per the norms of State Water Policy.
- (d) GoUP shall be entitled to recover such unpaid bills amount towards water royalty as arrears of land revenue.
- (e) In case any undisputed bill for water royalty is not paid for a period of 12 months or more, GoUP may terminate this Agreement.
- (f) PPGCL shall at all times be entitled, upon reasonable Notice to GoUP to alter the precise location of the intake/outtake point in order that its ability to draw/surrender of water from or to River Yamuna is not impaired.

30-12-2011

30-12-2011

बकीयण अभियन्ता
सिवाई कार्य समूह, दसाइवावा

मुख्य अभियन्ता (सोन)
सिवाई विभाग, उमरेठ
वाराणसी।

6. **Representation and Warranties by GoUP :-**

The GoUP represents and warrants that (i) it has the requisite power and authority to enter into and grant the rights set out herein under law; (ii) no further act or thing on the part of GoUP is necessary to grant the rights set out herein and (iii) this Agreement has been duly signed and validly executed and delivered by the GoUP and is valid and binding on the GoUP.

i) **Representation and Warranties by PPGCL :-**

The PPGCL represents and warrants that (i) it has the requisite power and authority to enter into this agreement, (ii) no further act or thing on the part of PPGCL is necessary to enter into this agreement and (iii) this Agreement has been duly and validly executed and delivered by the PPGCL and is valid and binding on the PPGCL.

7. **Term**

The agreement shall be valid for 25 years. After 25 years, further new agreement for 10 years may be executed as per relevant G.O. of GoUP according to requirement/situation.

8. **Indemnity**

A PPGCL agrees to indemnify and save harmless the GoUP, its officers, directors, agents and employees from and against any and all actions, claims, costs, demand, damages, expenses (including reasonable legal fees), judgments, liabilities, losses, proceedings and suits which are caused due to breach of this Agreement by PPGCL, which prevents the GoUP from purchasing electricity from the Project, except such breach is caused by the action, negligence or willful misconduct of officers, directors, agents and employees of GoUP.

B The GoUP agrees to indemnify and save harmless PPGCL, its officers, directors, agents and employees from and against any and all actions, claims, costs, demand, damages, expenses (including reasonable legal fees), judgments, liabilities, losses, proceedings and suits that are caused due to a breach of this Agreement by the GoUP which prevents PPGCL from operating the Project whether wholly or in part except such breach is caused by the action, negligence or willful misconduct of officers, directors, sub-contractor, agent or employee of PPGCL.

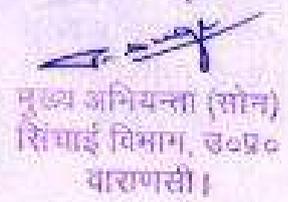
9. **Observation and Inspection**

The GoUP shall have the right upon reasonable prior written notice to PPGCL, to inspect the construction, testing and operation and maintenance of the Water Abstraction System. PPGCL shall comply with all reasonable requests of the GoUP for

30.08.2017




मुख्य अभियन्ता
मिखाई कारी मण्डल, रसाइवाक


मुख्य अभियन्ता (सोन)
शिवाई विभाग, उ०प्र०
वाराणसी।

and assist in arranging any such inspection visits to the Project site. All persons visiting the site on behalf of the GoUP shall comply with the reasonable expectations of PPGCL.

10. Security

GoUP shall, if and when so requested by PPGCL, enter into an agreement with the Financing Parties entitling the Financing Parties, at their option, to take over this Agreement from PPGCL and to be treated in all respects as PPGCL and containing such other undertakings on the part of the GoUP in favour of the Financing Parties as the Financing Parties may reasonably require as a condition of their agreement to provide finance in connection with the Project including the creation of a mortgage or other security interest on the Water Abstraction System in favour of the Financing Parties. However, the GoUP shall not in manner be responsible or liable for the liabilities of PPGCL towards the Financing Parties.

11. Termination

(A) **Termination by the GoUP** : On PPGCL committing a material breach of the this Agreement, the GoUP shall notify PPGCL of such breach and "request rectification of the same. The failure of PPGCL to rectify the breach within 30 days of receipt of the notice, shall entitle the GoUP to terminate this Agreement without further liability, provided, however, that no such breach shall be a material" breach (A) if the same is occasioned by a violation or breach by the GoUP of the Agreement or (B) if the same occurs as a result of or during a Force Majeure Event (C) if the breach is such that the same cannot be rectified within 30 days but PPGCL demonstrates to the reasonable satisfaction of the GoUP that it is taking all steps in its power to rectify the same.

(B) **Termination by PPGCL**: On the GoUP committing a material breach of this Agreement, PPGCL shall notify the GoUP of such breach and request rectification of the same. The failure of the GoUP to rectify the breach within 30 days of the receipt of the notice, shall entitle PPGCL to terminate this Agreement immediately without further liability provided, however, that no such breach shall be a material breach (A) if the same is occasioned by a violation or breach by PPGCL of this Agreement or (B) if the same occurs as a result of or during a Force Majeure Event or (C) if the breach is such that the same cannot be rectified within 30 days but the GoUP demonstrates to the reasonable satisfaction of PPGCL that it is taking all steps in its power to rectify the same.

[Handwritten signature]
30/06/2019

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अधीक्षक अभियन्ता
विद्यार्थी कार्य मध्यम, इलाहाबाद

मुख्य अभियन्ता (सोन)
विद्यार्थी विभाग, उ०प्र०
वाराणसी।

12. **Consequences of termination by parties**

If the termination of this Agreement by the GoUP due to an event of default by PPGCL results in the Project being unable to generate electricity, the parties agree that -

- (i) PPGCL shall discontinue drawl of water from the River Yamuna.
- (ii) The GoUP shall not be liable to compensate PPGCL for such termination.
- (iii) For the purpose of this Agreement, the term Force Majeure Event shall have the meaning as provided the Power Purchase Agreement between PPGCL and GoUP/UPPCL as amended from time to time. In case of Force Majeure Event GoUP shall not be liable for any compensation.

13. **Choice of Law and Dispute Resolution**

13.1 **Governing Law**

This Agreement shall be interpreted in accordance with Indian Law.

13.2 **Arbitration**

All disputes and differences arising under this Agreement shall be settled by the Parties as per provisions of the Arbitration Conciliation Act, 1996 as amended from time to time.

14. **Waiver**

(A) No waiver by either Party of any default by the other in the performance of any of the provisions of this Agreement:

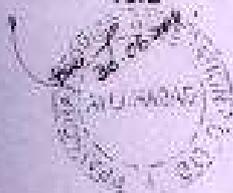
- (i) shall operate or be construed as a waiver of any other further default whether of a like or different character; or
- (ii) shall be effective unless in writing duly executed by an authorized representative of such Party.

(B) The failure by either Party on any occasion to insist the performance of the terms, conditions and provisions of this Agreement or time or other indulgence granted by one Party to the other, shall not thereby act as a waiver of such breach or acceptance of any variation.

15. **Miscellaneous**

15.1 Parties to this Agreement shall comply with terms and conditions contained in Central Water Commission's Letter dated 23.02.2010.

15.2 Stamp Duty Devisable on this Agreement shall be borne by PPGCL.



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अधीक्षक अधिष्ठाता
सिवाई कार्य मन्डल, इलाहाबाद

[Handwritten signature]
मुख्य अभियन्ता (सीन)
सिवाई विभाग, उ०प्र०
वाराणसी।

IN WITNESS WHEREOF, THE PARTIES HERETO HAVE CAUSED THESE PRESENTS TO BE SIGNED, SEALED AND DELIVERED BY THEIR DULY AUTHORIZED REPRESENTATIVES :

For and on behalf of the
Governor of State of Uttar Pradesh

For and on behalf of PPGCL

INDEX
MEMORANDUM OF ASSOCIATION

Name : Prachin Kumar Singh

Name : B. L. Garoa, Sr. G.M. (P&A)

PLAYAGRAJ POWER GENERATION COMPANY LIMITED

Title : 
मुख्य अभियंता (सिमेंट)
सिमाई विभाग, उ०प्र०
Irrigation Department
Government of U.P.


title : Prayagraj Power Generation
Co. Ltd., Bara, Allahabad

Witnesses

Witnesses

OBJECTS INTENTIONAL OR INCIDENTAL TO THE AIMS

THE MAIN OBJECTS

1. To obtain authority etc. to carry out the objects
2. To carry out infrastructural development for the objects
3. To obtain charters, easements etc.
4. To establish, implement, carry out, complete, maintain, improve, extend, alter, repair, reconstruct, etc. any works, buildings, structures, etc. for the objects
5. To acquire, lease, purchase, etc. any land, buildings, structures, etc. for the objects
6. To borrow money
7. To lend money
8. To acquire, sell, lease or dispose of the property
9. To issue or take up, or to subscribe, any securities
10. To open or to run and to maintain any bank

1. 
S. Shankar Pandey, P.E.
Prayagraj Power Generation
Co. Ltd., Bara, Allahabad
2. 
Manabir Prasad, Consultant
Prayagraj Power Generation
Co. Ltd., Bara, Allahabad.

(Name and address)

(Name and address)

14. To manage, operate and maintain the works, buildings, structures, etc.

15. To perform such other objects as may be required

रजिस्ट्री सं० डी० एल०-33004/99

REGD. NO. D. L.-33004/99


भारत का राजपत्र
The Gazette of India

असाधारण
 EXTRAORDINARY
 भाग II—खण्ड 3—उप-खण्ड (ii)
 PART II—Section 3—Sub-section (ii)
 प्राधिकार से प्रकाशित
 PUBLISHED BY AUTHORITY

सं. 2620] नई दिल्ली, मंगलवार, दिसम्बर 8, 2015/अग्रहायण 17, 1937
 No. 2620] NEW DELHI, TUESDAY, DECEMBER 8, 2015/AGRAHAYANA 17, 1937

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 7 दिसम्बर, 2015

का.आ. 3305(अ).—केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :—

- 1.(1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2015 है।
 (2) ये उनके राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।
2. पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची 1 में,—

(क) क्रम सं. 5 और उससे संबंधित प्रविष्टियों के स्थान पर निम्नलिखित क्रम सं. और प्रविष्टियां अंतःस्थापित की जाएंगी, अर्थात् :—

| क्रम सं. | उद्योग | मापदंड | मानक |
|----------|--|----------|--|
| 1 | 2 | 3 | 4 |
| 5क | ताप विद्युत संयंत्र (जल उपभोग सीमा) | जल उपभोग | 1. एक बार शीतलन (ओटीसी) के माध्यम से सभी संयंत्र शीतलन टावरों (सीटी) को प्रतिष्ठापित करेंगे और अधिसूचना की तारीख से दो वर्ष की अवधि के भीतर अधिकतम 3.5m ³ /MWh के विनिर्दिष्ट जल उपभोग को हासिल करेंगे। |

.5113 GH/2015

(1)


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THE GAZETTE OF INDIA : EXTRAORDINARY

[PART II—SEC. 3(ii)]

| | | | |
|--|--|--|--|
| | | | <p>II. सभी विद्यमान सीटी-आधारित संयंत्र 3.5m³/MWh इस अधिसूचना के प्रकाशन की तारीख से दो वर्ष के भीतर अधिकतम 3.5m³/MWh तक के विनिर्दिष्ट जल उपभोग को कम करेंगे।</p> <p>III. जनवरी, 2017 के पश्चात् प्रतिष्ठापित किए जाने वाले नए संयंत्र अधिकतम 2.5 m³/MWh तक के विनिर्दिष्ट जल उपभोग को पूरा करेंगे और शून्य जल दूर्व्यय को हासिल करेंगे।</p> |
|--|--|--|--|

(ख) क्रम सं. 25 और उससे संबंधित प्रविष्टियों के पश्चात् निम्नलिखित क्रम सं. और प्रविष्टियां रखी जाएंगी, अर्थात् :—

| क्रम सं. | उद्योग | मापदंड | मानक |
|----------|--------|--|--|
| 1 | 2 | 3 | 4 |
| | | विवक्त पदार्थ | 100 mg/Nm ³ |
| | | सल्फर डायोक्साइड (SO ₂) | 600 mg/Nm ³ (500 मेगावाट से कम क्षमता की इकाईयों से लघु इकाईयां) 200 mg/Nm ³ (500 मेगावाट और उससे अधिक क्षमता की इकाईयां) |
| | | नाइट्रोजन के आक्साइड (NO _x) | 300 mg/Nm ³ |
| | | पारा (Hg) | 0.03 mg/Nm ³ (500 मेगावाट और उससे अधिक क्षमता की इकाईयां) |
| | | 1 जनवरी, 2003 के पश्चात् 31 दिसंबर, 2016* तक प्रतिष्ठापित टीपीपी (इकाईयां) | |
| | | विवक्त पदार्थ | 50 mg/Nm ³ |
| | | सल्फर डायोक्साइड (SO ₂) | 600 mg/Nm ³ (500 मेगावाट से कम क्षमता की इकाईयों से लघु इकाईयां) 200 mg/Nm ³ (500 मेगावाट और उससे अधिक क्षमता की इकाईयां) |
| | | नाइट्रोजन के आक्साइड (NO _x) | 300 mg/Nm ³ |
| | | पारा (Hg) | 0.03 mg/Nm ³ |
| | | 1 जनवरी, 2017** से प्रतिष्ठापित टीपीपी (इकाईयां) | |
| | | विवक्त पदार्थ | 30 mg/Nm ³ |
| | | सल्फर डायोक्साइड (SO ₂) | 100 mg/Nm ³ |
| | | नाइट्रोजन के आक्साइड | 100 mg/Nm ³ |

| | | |
|--|------------|-------------------------|
| | (NOx) | |
| | पारा (Hg) | 0.03 mg/Nm ³ |

- * टीपीपी (इकाईयां) इस अधिसूचना के प्रकाशन की तारीख से दो वर्ष के भीतर परिसीमाओं को पूरा करेंगी।
 ** इसके अंतर्गत सभी टीपीपी (इकाईयां) हैं, जिन्हें पर्यावरणीय निकासी प्रदान की गई है और संनिर्माण के अधीन है।

[फा. सं. क्यू-15017/40/2007-सीपीडब्ल्यू]

डा. राशिद हुसन, सलाहकार

टिप्पण :- मूल नियम भारत के राजपत्र, असाधारण, भाग II, खंड 3, उपखंड (ii) में सं. का.आ. 844(अ) 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और उनका पश्चातवर्ती का.आ. 433(अ) तारीख 18 अप्रैल, 1987 ; सा.का.नि. 176(अ) तारीख 2 अप्रैल, 1996; सा.का.नि. 97 (अ), तारीख 18 फरवरी, 2009 ; सा.का.नि. 149(अ) तारीख 4 मार्च, 2009 ; सा.का.नि. 543(अ) तारीख 22 जुलाई, 2009 ; सा.का.नि. 739(अ) तारीख 9 सितम्बर, 2010 ; सा.का.नि. 809(अ) तारीख 4 अक्टूबर, 2010, सा.का.नि. 215(अ) तारीख 15 मार्च, 2011 ; सा.का.नि. 221(अ) तारीख 18 मार्च, 2011 ; सा.का.नि. 354(अ) तारीख 2 मई, 2011 ; सा.का.नि. 424(अ) तारीख 1 जून, 2011 ; सा.का.नि. 446(अ) तारीख 13 जून, 2011 ; सा.का.नि. 152(अ) तारीख 16 मार्च, 2012 ; सा.का.नि. 266(अ) तारीख 30 मार्च, 2012 ; सा.का.नि. 277(अ) तारीख 31 मार्च, 2012; सा.का.नि. 820(अ) तारीख 9 नवम्बर, 2012 ; सा.का.नि. 176(अ) तारीख 18 मार्च, 2013 ; सा.का.नि. 535(अ) तारीख 7 अगस्त, 2013 ; सा.का.नि. 771(अ) तारीख 11 दिसम्बर, 2013 ; सा.का.नि. 2(अ) तारीख 2 जनवरी, 2014 ; सा.का.नि. 229(अ) तारीख 28 मार्च, 2014 ; सा.का.नि. 232(अ) तारीख 31 मार्च, 2014 ; सा.का.नि. 325(अ) तारीख 7 मई, 2014, सा.का.नि. 612(अ) तारीख 25 अगस्त, 2014 और अन्तिम संशोधन सा.का.नि. 789(अ) तारीख 11 नवम्बर, 2014 किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 7th December, 2015

S.O. 3305(E).— In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:—

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2015.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986, in Schedule – I, -
 - (a) after serial number 5 and entries relating thereto, the following serial number and entries shall be inserted, namely:—

| Sr. No. | Industry | Parameter | Standards |
|---------|---|-------------------|--|
| 1 | 2 | 3 | 4 |
| “5A. | Thermal Power Plant (Water consumption limit) | Water consumption | I. All plants with Once Through Cooling (OTC) shall install Cooling Tower (CT) and achieve specific water consumption upto maximum of 3.5m ³ /MWh within a period |

| | | | |
|--|--|--|---|
| | | | <p>of two years from the date of publication of this notification.</p> <p>II. All existing CT-based plants reduce specific water consumption upto maximum of 3.5m³/MWh within a period of two years from the date of publication of this notification.</p> <p>III. New plants to be installed after 1st January, 2017 shall have to meet specific water consumption upto maximum of 2.5 m³/MWh and achieve zero waste water discharged”;</p> |
|--|--|--|---|

(b) for serial number 25, and the entries related thereto, the following serial number and entries shall be substituted, namely:-

| Sr. No. | Industry | Parameter | Standards |
|----------------|-------------------------|--|---|
| 1 | 2 | 3 | 4 |
| 25. | Thermal Power Plant | TPPs (units) installed before 31 st December, 2003* | |
| | | Particulate Matter | 100 mg/Nm ³ |
| | | Sulphur Dioxide (SO ₂) | 600 mg/Nm ³ (Units Smaller than 500MW capacity units) 200 mg/Nm ³ (for units having capacity of 500MW and above) |
| | | Oxides of Nitrogen (NO _x) | 600 mg/Nm ³ |
| | | Mercury (Hg) | 0.03 mg/Nm ³ (for units having capacity of 500MW and above) |
| | | TPPs (units) installed after 1 st January, 2003, upto 31 st December, 2016* | |
| | | Particulate Matter | 50 mg/Nm ³ |
| | | Sulphur Dioxide (SO ₂) | 600 mg/Nm ³ (Units Smaller than 500MW capacity units) 200 mg/Nm ³ (for units having capacity of 500MW and above) |
| | | Oxides of Nitrogen (NO _x) | 300 mg/Nm ³ |
| | | Mercury (Hg) | 0.03 mg/Nm ³ |
| | | TPPs (units) to be installed from 1 st January, 2017** | |
| | | Particulate Matter | 30 mg/Nm ³ |
| | | Sulphur Dioxide (SO ₂) | 100 mg/Nm ³ |
| | | Oxides of Nitrogen (NO _x) | 100 mg/Nm ³ |
| Mercury (Hg) | 0.03 mg/Nm ³ | | |

*TPPs (units) shall meet the limits within two years from date of publication of this notification.

**Includes all the TPPs (units) which have been accorded environmental clearance and are under construction”.

[F. No. Q-15017/40/2007-CPW]

Dr. RASHID HASAN, Advisor

Note: - The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and subsequently amended *vide* the following notifications:—

S.O. 433(E), dated 18th April 1987; G.S.R. 176(E) dated 2nd April, 1996; G.S.R. 97(E), dated the 18th February, 2009; G.S.R. 149(E), dated the 4th March, 2009; G.S.R. 543(E), dated 22nd July, 2009; G.S.R. 739(E), dated the 9th September, 2010; G.S.R. 809(E), dated, the 4th October, 2010; G.S.R. 215(E), dated the 15th March, 2011; G.S.R. 221(E), dated the 18th March, 2011; G.S.R. 354(E), dated the 2nd May, 2011; G.S.R. 424(E), dated the 1st June, 2011; G.S.R. 446(E), dated the 13th June, 2011; G.S.R. 152(E), dated the 16th March, 2012; G.S.R. 266(E), dated the 30th March, 2012; and G.S.R. 277(E), dated the 31st March, 2012; and G.S.R. 820(E), dated the 9th November, 2012; G.S.R. 176(E), dated the 18th March, 2013; G.S.R. 535(E), dated the 7th August, 2013; G.S.R. 771(E), dated the 11th December, 2013; G.S.R. 2(E), dated the 2nd January, 2014; G.S.R. 229(E), dated the 28th March, 2014; G.S.R. 232(E), dated the 31st March, 2014; G.S.R. 325(E), dated the 07th May, 2014, G.S.R. 612(E), dated the 25th August, 2014 and lastly amended *vide* notification G.S.R. 789(E), dated 11th November, 2014.

रजिस्ट्री सं० डी० एल०-33004/99

REGD. NO. D. L.-33004/99



भारत का राजपत्र
The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं. 590]

नई दिल्ली, सोमवार, मार्च 7, 2016/फाल्गुन 17, 1937

No. 590]

NEW DELHI, MONDAY, MARCH 7, 2016/PHALGUNA 17, 1937

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

शुद्धिपत्र

नई दिल्ली, 7 मार्च, 2016

का.आ. 682(अ).—भारत के राजपत्र में प्रकाशित पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय की अधिसूचना सा.का.नि. 3305(अ) तारीख 7 दिसंबर, 2015 द्वारा अधिसूचित पर्यावरण (संरक्षण) संशोधन नियम, 2015 के अंतर्गत आने वाली नीचे उल्लिखित प्रविष्टियों को निम्न पढ़ें:

1. पृष्ठ सं. 2, क्रम सं. 25, पंक्ति सं. 2 के नीचे सारणी में स्तम्भ 3 और 4 में “31 दिसंबर, 2003 से पहले संस्थापित टीपीपी (इकाईयां)”
2. पृष्ठ सं. 2, क्रम सं. 25, पंक्ति सं. 6 की सारणी के स्तम्भ 4 में “300 mg/Nm³” के स्थान पर “600 mg/Nm³” पढ़ें
3. पृष्ठ सं. 2, क्रम सं. 25, पंक्ति सं. 8 की सारणी के स्तम्भ 3 और 4 में “1 जनवरी, 2003” के स्थान पर “1 जनवरी, 2004” पढ़ें

[फा.सं. क्यू.15017/40/2007-सीपीडब्ल्यू]

डा. राशिद हसन, सलाहकार

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**CORRIGENDUM**

New Delhi, the 7th March, 2016

S.O. 682(E).—In the notification of the Government of India in the Ministry of Environment, Forest and Climate Change vide number S.O. 3305(E), dated the 7th December, 2015, published in the Gazette of India, Part II, Section 3, Sub-section (ii), in page 4, in the Table, against serial number 25, for “1st January, 2003” substitute “1st January, 2004”.

[F.No. Q-15017/40/2007-CPW]

Dr. RASHID HASAN, Advisor

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 28th June, 2018

G.S.R. 593 (E).—Whereas, a draft notification, for Thermal Power Plants was published in the Gazette of India, Extraordinary, vide notification of the Government of India in the erstwhile Ministry of Environment, Forest and Climate Change number G.S.R. 3337(E), dated the 16th October, 2017, inviting objections and suggestions from all persons likely to be affected thereby within a period of sixty days from the dated on which copies of the Gazette containing the said notification were made available to the public;

And Whereas, copies of the Gazette were made available to the public on the 16th October, 2017;

And Whereas, all objections and suggestions received from all persons and stakeholders in response to the draft notification have been duly considered by the Central Government;

Now, therefore, in exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986) read with sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:-

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2018.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986, in Schedule-I,-
(a) against serial number 5A, in column 4, for item III, the following item shall be substituted, namely:-
“III. Specific water consumption shall not exceed maximum of 3.0 m³/MWh for new plants installed after the 1st January, 2017 and these plants shall also achieve zero waste water discharge.”;
(b) after serial number 5A and the entries relating thereto, the following serial number and entries shall be inserted, namely:-

| Sl. No. | Industry | Parameter | Standards |
|---------|---|-------------------|--|
| 1 | 2 | 3 | 4 |
| “5B. | Thermal Power Plant (water consumption limit) using sea water | Water consumption | Items I to III in column 4 in serial number 5A above shall not be applicable to the Thermal Power Plants using sea water”; |

- (c) in serial number 25, the following Note shall be inserted, namely:—

“Note: All monitored values for SO₂, NO_x and Particulate Matter shall be corrected to 6% Oxygen, on dry basis”;

- (d) after serial number 33 and the entries relating thereto, the following serial number and entries shall be inserted, namely:—

| Sl. No. | Industry | Parameter | Standards |
|---------|----------|-----------|-----------|
| 1 | 2 | 3 | 4 |

| | | | |
|-------|---|------------------------------|--|
| “33A. | Thermal Power Plants with wet Flue Gas Desulphurization (FGD) | Stack Height/Limit in Meters | Power generation capacity: 100 MW and above $H=6.902(QX0.277)^{0.555}$ or 100 m minimum Less than 100 MW $H=6.902(QX0.277)^{0.555}$ or 30 m whichever is more”; Q = Emission rate of SO ₂ in kg/hr* H = Physical stack height in meter *total of the all Unit's connected to stack Note: These standards shall apply to coal / lignite based Thermal Power Plants.”. |
|-------|---|------------------------------|--|

[F. No. Q-15017/40/2007-CPW]
 DR. A. SENTHIL VEL, Scientist 'G'

Note: The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844 (E), dated the 19th November, 1986 and last amended *vide* notification number G.S.R. 263(E), dated the 22nd March, 2018.

True copy
 AZ

RAKESH
 SUKUL

Digitally signed by RAKESH
 SUKUL
 Date: 2018.07.03 20:39:18
 +05'30'


 TRUE COPY

BY SPEED POST

No. J 13011/60/2008 -IA.II(T)
Government of India
Ministry of Environment & Forests

Paryavaran Bhawan
CGO Complex, Lodi Road
New Delhi-110 003

Dated: 8th Sept, 2009

To

✓ M/s Prayagraj Power Generation Company Limited
3rd Floor, Shakti Bhawan Extension,
14, Ashok Marg,
Lucknow-226001.

**Sub: 3x660 MW Thermal Power Project at Bara, Allahabad, U.P by
M/s Prayagraj Power Generation Company Limited-Environmental
Clearance reg.**

Sir,

The undersigned is directed to refer to your communication no. 3232/Plg/PPGCL/UMPP/Vol-3 dated 27.11.2008 regarding the subject mentioned above. Subsequent information furnished vide letters dt. 23.7.2009 and 12.8.09 have also been considered.

2. It is noted that the proposal is for grant of environmental clearance for setting up of a 1980 MW (3x660) coal based thermal power project at Bara, District Allahabad, Uttar Pradesh. The land requirement for the project is approximately 1486 acres. Double crop area has been reduced to maximum possible. No forest land is involved. The coal requirement will be 24000 TPD and will be obtained from NCL. Water requirement of 5125 m³/hr will be met from river Yamuna at a distance of about 17 km. As a result of the project 68 families will be displaced besides 902 PAPs. No National Park/Sanctuary is reported within 10 km of the project site. Kapri drain has been re-aligned along the west boundary of the project site. Public hearing was held on 30.5.2008. Total cost of the project will be Rs. 10000.00 crores including Rs. 300.00 crores for environmental protection measures.

3. The proposal has been considered by the Expert Appraisal Committee for Thermal Power and Coal Mine Projects and Ministry of Environment & Forests hereby accords environmental clearance to the said project under the provisions of Environment Impact Assessment Notification, 2006 subject to implementation of the following terms and conditions:-


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-2-

- (i) No additional land in excess of 1468 acres ha shall be acquired for any activity/ facility of this project.
- (ii) A certificate from the Tehsildar for the land use of the project area with respect to single crop/double crop shall be furnished within 15 days from the date of the issue of this letter.
- (iii) Sulphur and ash contents in the coal to be used in the project shall not exceed 0.5% and 34% respectively at any given time.
- (iv) Two stacks(one bi-flue and one single flue) of 275 m height each shall be provided with continuous online monitoring equipments for SO_x, NO_x and Particulate matter. Exit velocity of flue gases shall not be less than 22 m/sec. Mercury emissions from stack may also be monitored on periodic basis.
- (v) High efficiency Electrostatic Precipitators (ESPs) shall be installed to ensure that particulate emission does not exceed 50 mg/Nm³.
- (vi) Adequate dust extraction system such as cyclones/ bag filters and water spray system in dusty areas such as in coal handling and ash handling points, transfer areas and other vulnerable dusty areas shall be provided.
- (vii) Fly ash shall be collected in dry form and storage facility (silos) shall be provided. 100% fly ash utilization shall be ensured from 4th year onwards. Unutilized fly ash shall be disposed off in the ash pond in the form of slurry form. Mercury and other heavy metals (As,Hg, Cr, Pb etc.) will be monitored in the bottom ash as also in the effluents emanating from the existing ash pond. No ash shall be disposed off in low lying area.
- (viii) Ash pond shall be lined with HDP lining. Adequate safety measures shall also be implemented to protect the ash dyke from getting breached.
- (ix) Closed cycle cooling system with natural draft cooling towers shall be provided. The Effluents shall be treated as per the prescribed norms. COC of 5 shall be adopted.
No ground water shall be extracted for the project work at any stage. The treated effluents conforming to the prescribed standards only shall be re-circulated and reused within the plant. There shall be no discharge outside the plant boundary except during monsoon. Arrangements shall be made that effluents and storm water do not do not get mixed.
- (xii) A sewage treatment plant shall be provided and the treated sewage shall be used for raising greenbelt/plantation.

-3-

(xiii) Rainwater harvesting should be adopted. Central Groundwater Authority/ Board shall be consulted for finalization of appropriate rainwater harvesting technology within a period of three months from the date of clearance and details shall be furnished.

(xiv) Adequate safety measures shall be provided in the plant area to check/minimize spontaneous fires in coal yard, especially during summer season. Copy of these measures with full details along with location plant layout shall be submitted to the Ministry as well as to the Regional Office of the Ministry at Lucknow.

(xv) Storage facilities for auxiliary liquid fuel such as LDO and/ HFO/LSHS shall be made in the plant area in consultation with Department of Explosives, Nagpur. Sulphur content in the liquid fuel will not exceed 0.5%. Disaster Management Plan shall be prepared to meet any eventuality in case of an accident taking place due to storage of oil.

(xvi) Regular monitoring of ground water in and around the ash pond area including heavy metals (Hg,Cr,As,Pb) shall be carried out, records maintained and six monthly reports shall be furnished to the Regional Office. stry. ined should be compared with the so a he ground water quality is not adv due

A green belt of adequate width and density shall be developed around the plant periphery covering 1/3 of total area preferably with local species.

) First Aid and sanitation arrangements shall be made for the drivers and other contract workers during construction phase.

Noise levels emanating from turbines shall be so controlled such that the noise in the work zone shall be limited to 75 dBA. For people working in the high noise area, requisite personal protective equipment like earplugs/ear muffs etc. shall be provided. Workers engaged in noisy areas such as turbine area, air compressors etc shall be periodically examined to maintain audiometric record and for treatment for any hearing loss including shifting to non noisy/less noisy areas.

(xx) Regular monitoring of ground level concentration of SO₂, NO_x, RSPM and Hg shall be carried out in the impact zone and records maintained. If at any stage these levels are found to exceed the prescribed limits, necessary control measures shall be provided immediately. The location of the monitoring stations and frequency of monitoring shall be decided in consultation with SPCB. Periodic reports shall be submitted to the Regional Office of this Ministry. The data shall also be put on the website of the company.

A good action plan for R&R with package for the project affected persons be provided as per prevalent R&R policy within three months from the date of issue of this letter.

(xxii) An amount of Rs. 32 crore as capital and Rs. 6 crores/annum as recurring should be earmarked for activities to be taken up under CSR by the above proponent. Details of the activities to be undertaken in

this regard should be submitted within one month from the date of issue of this letter.

- (xxiii) Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.
- (xxiv) The project proponent shall advertise in at least two local newspapers widely circulated in the region around the project, one of which shall be in the vernacular language of the locality concerned within seven days from the date of this clearance letter, informing that the project has been accorded environmental clearance and copies of clearance letter are available with the State Pollution Control Board/Committee and may also be seen at Website of the Ministry of Environment and Forests at <http://envfor.nic.in>.
- (xxv) A copy of the clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parisad/Municipal Corporation, urban local Body and the Local NGO, if any, from whom suggestions/representations, if any, received while processing the proposal. The clearance letter shall also be put on the website of the Company by the proponent.
- (xxvi) A separate environment management cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards.
- (xxvii) The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MOEF, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; SPM, RSPM, SO₂, NO_x (ambient levels as well as stack emissions) shall be displayed at a convenient location near the main gate of the company in the public domain.
- (xxviii) The project proponent shall also submit six monthly reports on the status of compliance of the stipulated EC conditions including results of monitored data (both in hard copies as well by e- mail) to the respective Regional Office of MOEF, the respective Zonal Office of CPCB and the SPCB.
- (xxix) The environment statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment(Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the respective Regional Offices of MoEF by e-mail.
- (xxx) Regional Office of the Ministry of Environment & Forests located at Lucknow will monitor the implementation of the stipulated conditions. A

complete set of documents including Environmental Impact Assessment Report and Environment Management Plan along with the additional information submitted from time to time shall be forwarded to the Regional Office for their use during monitoring. Project proponent will up-load the compliance status in their website and up-date the same from time to time at least six monthly basis. Criteria pollutants levels (Stack & ambient levels of NOx) will be displayed at the main gate of the power plant.

- (xxxii) Separate funds shall be allocated for implementation of environmental protection measures along with item-wise break-up. These cost shall be included as part of the project cost. The funds earmarked for the environment protection measures shall not be diverted for other purposes and year-wise expenditure should be reported to the Ministry.
- (xxxiii) The project authorities shall inform the Regional Office as well as the Ministry regarding the date of financial closure and final approval of the project by the concerned authorities and the dates of start of land development work and commissioning of plant.
- (xxxiiii) Full cooperation shall be extended to the Scientists/Officers from the Ministry / Regional Office of the Ministry at Bangalore /the CPCB/the SPCB who would be monitoring the compliance of environmental status.

4. The Ministry of Environment and Forests reserves the right to revoke the clearance if conditions stipulated are not implemented to the satisfaction of the Ministry. MOEF may impose additional environmental conditions or modify the existing ones, if necessary.

5. The environmental clearance accorded shall be valid for a period of 5 years to start operations by the power plant.

6. In case of any deviation or alteration in the project proposed including coal transportation system from those submitted to this Ministry for clearance, a fresh reference should be made to the Ministry to assess the adequacy of the condition(s) imposed and to add additional environmental protection measures required, if any.

7. The above stipulations would be enforced among others under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and rules there under, Hazardous Wastes (Management and Handling) Rules, 1989 and its amendments, the Public Liability Insurance Act, 1991 and its amendments.

-6-

8. Any appeal against this environmental clearance shall lie with the National Environment Appellate Authority, if preferred, within 30 days as prescribed under Section 11 of the National Environment Appellate Act, 1997.

R)
DIRECTOR

Copy to:-

1. The Secretary, Ministry of Power, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001.
2. The Secretary(Environment), Forests and Environment Department Government of Uttar Pradesh, Room No. 13, New Buildings Vidhan Bhawan, Lucknow-226001.
3. The Chairman, Central Electricity Authority, Sewa Bhawan, R.K. Puram, New Delhi-110066.
4. The Chairman, Uttar Pradesh, Pollution Control Board, 'PICUP Bhawan, 3rd floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow-226 020 with the request to display a copy of the clearance letter at the Regional Office, District Industries Centre and Collector's office for 30 days.
5. The Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-cum-Office Complex, East Arjun Nagar, Delhi- 110032.
6. The Chief Conservator of Forests, Ministry of Environment & Forests, Regional Office (CZ), Kendriya Bhandar, 5th Floor, Sector-H, Aliganj, Lucknow-226020 Uttar Pradesh.
7. The Director(EI), MOEF.
8. Guard file.
9. Monitoring file.

(LALIT KAPUR)
DIRECTOR


TRUE COPY



PPGCL/109
August 22 2009

Shri Lalit Kapoor
Director
Ministry of Environment and Forests
Paryavaran Bhawan
CGO Complex, Lodhi Road,
New Delhi-110003

Sub: Environmental Impact Assessment Studies for proposed 3x660 MW Thermal Power Project at Bara, Distt. Allahabad (U.P).

Sir

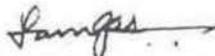
Reference is made to the Expert Appraisal Committee Meeting for Thermal Power Projects held on 10.08.2009

During the Meeting it was directed to submit the certified information showing village-wise and category-wise break-up of land optimized for Power House area of 3x660 MW Bara Thermal Power Project, Allahabad.

So hereby, we are sending the above information which is enclosed with this letter.

Thanking You

Yours faithfully
for Prayagraj Power Generation Company Ltd.


(SAMEER GAUR)
Director

Encl as above

Regd & Corp Office: ...
... ..


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प्रस्तावित तारपीन विद्युत गृह बारा, जनपद इलाहाबाद, प्रयागराज पावर जनरेशन कम्पनी लिमिटेड हेतु आर्धगृहीत भूमि (राजमार्ग एवं रेलवे लाइन से 500 मी० दूरी) का विवरण :-

| क्रम | ग्राम का नाम | बंजर/परती/ग्राम समाज (है० हे० में) | एक फसली (है० हे० में) | दो फसली (है० हे० में) | योग (है० हे० में) | विवरण |
|------|--------------|------------------------------------|-----------------------|-----------------------|-------------------|-------|
| 1- | कयारी | 14-250 | 47-590 | 31-102 | 92-942 | |
| 2- | बेरई | 11-061 | 40-612 | 30-903 | 91-376 | |
| 3- | बेवरा | 14-265 | 116-350 | 24-548 | 155-763 | |
| 4- | श्वान हेमरा | 33-824 | 211-154 | 5-383 | 250-361 | |
| 5- | जोरबट | - | 0-142 | 0-056 | 0-196 | |
| | योग | 74-200 | 423-848 | 91-990 | 590-038 | |

नोट - प्रस्तावित आर्धगृहीत भूमि उपरोक्त का क्षेत्रफल 12 वर्ष के खले (1405 लघु 1416 वर्ग) के क्षेत्र के अन्तर्गत है किमती है

14/08/09
जयंत
जनपद
उत्तर
बदवीच

14/08/09
मलचन्द्र गजलेठ
बेवरा

10/08/09
21/08/09
18/08/09

अ.ग.स.स.स.
AEP
Daw (B)
18/08/09

अ.ग.स.स.स.
18/08/09

Land acquired for the proposed Thermal Power Station District Allahabad, Prayagraj Power Generation Company Limited (Leaving 500 Mtrs. from Highway and Railway Line)

| S. No. | Name of Village | Barren/xxxx Village Society (Area in Hectare) | Mono crop (Area in Hectare) | Double crop (Area in hectare) | Total (Area in Hectare) | Detail |
|--------|-----------------|---|-----------------------------|-------------------------------|-------------------------|--------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1) | Kawari | 14.250 | 47.590 | 31.102 | 92.942 | |
| 2) | Berui | 11.861 | 48.612 | 30.903 | 91.376 | |
| 3) | Bewra | 14.265 | 116.350 | 24.548 | 155.163 | |
| 4) | Khan Samera | 33.824 | 211.154 | 5.383 | 250.361 | |
| 5) | Jorwat | -- | 0.142 | 0.054 | 0.196 | |
| | Total | 74.200 | 423.848 | 91.990 | 590.038 | |

Note: The proposed acquired land has been classified on the basis of the average of 12 years of Khasra (1405 to 1416)

Sd/-
18/08/09

Sd/-
14/08/2009
Moolchand Gupta xxx
Area: Bewra

Sd/-
18/08/09


TRUE COPY



UTTAR PRADESH POLLUTION CONTROL BOARD
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

CONSENT ORDER

Ref No. - 102011/UPPCB/Allahabad(LAB)/CTO/air/ALLAHABAD/2020

Dated : 29/12/2020

To ,

Shri BRAJESH SINGH
M/s PRAYAGRAJ POWER GENERATION COMPANY LIMITED
Prayagraj Power Generation Company Limited PO- Lohgara, Tehsil- Bara,
,PRAYAGRAJ,212107
ALLAHABAD

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. PRAYAGRAJ POWER GENERATION COMPANY LIMITED

Reference Application No. 9352909

Dated : 29/12/2020

1. With reference to the application for consent for emission of air pollutants from the plant of M/s PRAYAGRAJ POWER GENERATION COMPANY LIMITED. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2021 to 31/12/2025 .
3. Inspite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.

This consent is being issued with the permission of competent authority .

Ajay Kumar Sharma
Digitally signed by
Ajay Kumar Sharma
Date: 2020.12.29
18:18:14 +05'30'

For and on behalf of U.P. Pollution Control Board

Chief Environmental Officer (circle-2)

**Enclosed : As above
(condition of consent):**

Copy to: Regional Officer, U.P. Pollution Control Board, Prayagraj with direction to send the compliance report of consent conditions on quarterly basis.

Ajay Kumar Sharma
Digitally signed by Ajay Kumar
Sharma
Date: 2020.12.29 18:18:30 +05'30'

Chief Environmental Officer (circle-2)

TRUE COPY

U.P. Pollution Control Board

Dated : 29/12/2020

CONDITIONS OF CONSENT

1. This consent is valid only for the approved production capacity of electricity generation -1980 MW (3x660 MW). .
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
- 3(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.
- 3(b) Air Pollution Source Details.

| Air Pollution Source Details | | | | | |
|-------------------------------------|--|---------------------|------------------|--------------------|---------------------------------------|
| S.No | Air Polution Source | Type of Fuel | Stack No. | Parameters | Height |
| 1 | Boiler-1 (Cap. 2095 TPH) attached to 1x660 MW unit | Coal | 01 | Particulate Matter | 275 meter from ground level with ESP. |
| 2 | Boiler-2 (Cap. 2095 TPH) attached to 1x660 MW unit | Coal | 02 | Particulate Matter | 275 meter from ground level with ESP. |
| 3 | Boiler-3 (Cap. 2095 TPH) attached to 1x660 MW unit | Coal | 03 | Particulate Matter | 275 meter from ground level with ESP. |

- 3(c) The emissions by various stacks into the environment should be as per the norms of the Board .

| Emission Quality Details Detail | | | |
|--|-----------------|--------------------|------------------------|
| S.No | Stack No | Parameter | Standard |
| 1 | 01 | Particulate Matter | 50 mg/Nm ³ |
| 2 | 01 | Sulphur Dioxide | 200 mg/Nm ³ |
| 3 | 01 | Oxides of Nitrogen | 300 mg/Nm ³ |
| 4 | 02 | Particulate Matter | 50 mg/Nm ³ |
| 5 | 02 | Sulphur Dioxide | 200 mg/Nm ³ |
| 6 | 02 | Oxides of Nitrogen | 300 mg/Nm ³ |
| 7 | 03 | Particulate Matter | 50 mg/Nm ³ |
| 8 | 03 | Sulphur Dioxide | 200 mg/Nm ³ |
| 9 | 03 | Oxides of Nitrogen | 300 mg/Nm ³ |

4. Quantity of other pollutants should also be as per the norms prescribed by the Board/MOEF & CC/or otherwise mandatory .
5. The equipment for air pollution control system and monitoring ,as proposed by the industry and approved by the Board should be installed in their premises itself .
6. The modification or installation in the existing pollution control equipments should be done only by prior approval of Board .
7. The operation of air pollution control system and maintenance be done in such a way that the quantity of pollutants should be in accordance with the standards prescribed by the Board/MoEF & CC/or otherwise mandatory .

8. Unit should do provisions for fugitive emissions chimney/stack as per the norms of the Board/MOEF & CC/or otherwise mandatory .
9. The unit should submit the stack emissions monitoring report within one month from issuance of consent order along with the point wise compliance report of the consent order . Further quarterly monitoring report should be submitted .

The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

Specific Conditions:

1. This consent is valid for electricity generation -1980 MW (3x660 MW).
2. The industry shall comply with the Stack emission standards notified by MoEF&CC vide notification dated 07-12-2015 and Ambient air quality standard 2009.
3. The industry shall effectively operate and maintain Online Continuous Emission Monitoring System and data shall be transmitted to CPCB server. OCEMS shall be calibrated on 6 monthly basis through recognized agency and calibration certificate shall be submitted to UPPCB.
4. Bag filters at coal crusher house and dust suppression system at wagon tippler & transfer points shall be operated effectively and continuously.
5. The industry shall comply with the conditions of Environmental Clearance issued by MoEF&CC Govt of India.
6. Industry shall comply with the conditions of NOC issued by the Board vide letter dated 10-03-2011.
7. Industry shall comply with the Fly Ash notification No. S.O. 254(E). dated 25-01-2016 of MoEF&CC Govt. of India. Proposal for fly ash utilization shall be submitted within 01 month and detail of Fly ash disposal shall be submitted on quarterly basis to UPPCB.
8. Industry shall maintain effective dust separation /collection system at Coal Handling and Transportation point in such manner so that Ambient Air Quality is not affected at nearby places and Ambient air quality shall be monitored on regular basis and its report shall be submitted on quarterly basis to the UPPCB.
9. ESPs shall be maintained so as to achieve the emission standards as prescribed under Environment (Protection) Rules 1986. Industry shall submit the Stack emission and Ambient Air quality monitoring report of Board's Laboratory/NABL accredited Laboratory on quarterly basis.
10. Industry shall develop and maintain green belt as per the guidelines issued by the Board vide office order dated 16/02/2018, which is available on Board's Website- www.uppcb.com. The proposal for plantation in the coming monsoon shall be submitted within 01 month.
11. Bottom Ash shall be disposed as per guidelines of MoEF&CC and report shall be submitted to the Board with in 01 month.
12. Industry shall comply with various provisions of Hazardous and Other waste (Management & Trans-boundary Movement) Rule 2016. Detail of hazardous waste disposal shall be submitted in Form-10.
13. Noise level emanating from turbines shall not exceed the prescribed limit of 75 dBA for work zone in the premises.
14. Industry shall submit environmental statement in prescribed format as per rule 14 of Environment (Protection) Act, 1986.
15. Industry shall abide by directions given by Hon'ble Courts, MoEF&CC, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time.
16. Unit shall ensure the compliance of office memorandum dated 28-08-2019 issued by MoEF&CC regarding disposal of fly ash.
17. Industry shall comply with the Office memorandum no. H 48/273/C-1/NGT-83/2020 dated 27.02.2020 issued by UPPCB.
18. Consent fees if revised, shall be payable by industry from the date of its applicability.
19. Industry shall comply with the relevant provisions of Environmental Laws.
20. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order.

Issued with the permission of competent authority .

**Ajay Kumar
Sharma**

Digitally signed by Ajay
Kumar Sharma

Date: 2020.12.29

For and on behalf of U.P. Pollution Control Board .



TRUE COPY

Mitra S. K. Private Limited

**TEST REPORT**

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj
(Uttar Pradesh) [India]
(Pin Code - 212107)

Report No. :

MSKPL/ED/2023-24/S12B2T

Date :

22/02/2024

Job No. :

EDN/POL/KAT-2023/Y8SL1S

Sample No. :

MSKNB/ED/2023-24/02/UF1FBL

Drawn/Submitted on :

13/02/2024

Reference No. & Date :

920000102, Date - 24/05/2021

We hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results:

| | |
|--|-----------------|
| 1. Description of sample (As declared by customer) | Effluents Water |
| 2. Sample Mark (If any, given by the customer) | STP OUTLET |
| 3. Date of sampling | 13/02/2024 |

Report No. : MSKPL/ED/2023-24/S12B2T

Sample No. : MSKNB/ED/2023-24/02/UF1FBL

ANALYSIS RESULT

| Sl No. | Test Parameters | Unit | Test Method | Result |
|--------|---|-----------|---|-----------------|
| 1 | Ammoniacal Nitrogen (as N) | mg/l | APHA (24th Edition) 4500-NH3- F | 0.63 |
| 2 | Biochemical Oxygen Demand (BOD) 3 days at 27deg C | mg/l | IS 3025 (Part 44) | 3.0 |
| 3 | Chemical Oxygen Demand (COD) | mg/l | APHA (24th Edition), 5220B | 12 |
| 4 | Total Nitrogen | mg/l | APHA 24TH EDITION, 2023 4500 N-C | 1.3 |
| 5 | Total Phosphorus as P | mg/l | APHA (24th Edition), 4500P-B,D | 1.2 |
| 6 | Total Suspended Solid | mg/l | APHA (24th Edition), 2540D | 43 |
| 7 | pH | None | APHA (24th Edition) 4500 H+B | 7.4 at 25 deg C |
| 8 | Faecal coliform | MPN/100ml | Standard methods for the examination of water & waste water, 24th edtn, 9221E | <1.8 |

Opinion : NA

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

* This results relate only to the item(s) tested.

* This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

Shrachi Centre (5th Floor), 74B, A.I.C. Bose Road, Kolkata - 700016, West Bengal, India.

Tel. : 91 33 40143000 / 22650007 Fax : 91 33 22650008

Email : info@mitrask.com Website : www.mitrask.com

Page 1 of 1

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TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj
(Uttar Pradesh) [India]
(Pin Code - 212107)

Report No. :

MSKGL/ED/2023-24/005319

Date :

13/03/2024

Job No. :

ED/WAT/KAT-2023/00026

Sample No. :

MSKGL/ED/2023-24/02/00492

Drawn/Submitted on :

13/02/2024

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results:

| | |
|--|---------------------|
| 1. Description of sample (As declared by customer) | Ground Water |
| 2. Sample Mark (if any, given by the customer) | HP-3 JORVAT VILLAGE |
| 3. Date of sampling | 13/02/2024 |

Report No. : MSKGL/ED/2023-24/005319

Sample No. : MSKGL/ED/2023-24/02/00492

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|------------------------------------|------|--|-----------------|---------------|---------------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 1 | Alkalinity (as CaCO ₃) | mg/l | APHA (23rd Edition) 2320B 2017_(O) | 200 | 600 | 364 |
| 2 | Aluminium (as Al) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.03 | 0.2 | BDL(DL:0.01) |
| 3 | Anionic Detergents (as MBAS) | mg/l | APHA (23rd Edition) 5540 C, 2017_(O) | 0.2 | 1.0 | BDL (DL:0.02) |
| 4 | Arsenic (as As) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.01 | 0.05 | BDL(DL:0.005) |
| 5 | Barium (as Ba) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.7 | No Relaxation | BDL(DL:0.1) |
| 6 | Boron (as B) | mg/l | APHA (23rd Edition) 2540C_(O) | 0.5 | 1.0 | BDL (DL:0.5) |
| 7 | Cadmium (as Cd) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.003 | No Relaxation | BDL(DL:0.001) |
| 8 | Calcium (as Ca) | mg/l | APHA (23rd Edition) 3500 Ca B, 2017_(O) | 75 | 200 | 131 |
| 9 | Chloride (as Cl) | mg/l | APHA (23rd Edition) 4500-Cl B 2017_(O) | 250 | 1000 | 190 |
| 10 | Copper (as Cu) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.05 | 1.5 | BDL(DL:0.02) |
| 11 | Cyanide (as CN) | mg/l | APHA (23rd Edition) 4500 CN- F 2017_(O) | 0.05 | No Relaxation | BDL (DL:0.02) |
| 12 | Fluoride (as F) | mg/l | APHA (23rd Edition) 4500 - F C/D, 2017_(O) | 1.0 | 1.5 | 0.73 |
| 13 | Free Residual Chlorine | mg/l | IS 3025 (Part 26)-1986 Riffm, 2014_(O) | 0.2 | 1.0 | BDL (DL:0.10) |
| 14 | Hexavalent Chromium (as Cr+6) | mg/l | APHA 23rd Edtn-2017, 3500 Cr E_(O) | | | BDL (DL:0.05) |
| 15 | Iron (as Fe) | mg/l | APHA (23rd Edition) 3500 Fe B 2017_(O) | 0.3 | No Relaxation | BDL (DL:0.05) |
| 16 | Lead (as Pb) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | BDL(DL:0.005) |

* This results relate only to the item(s) tested.

* This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

Report No. : MSKGL/ED/2023-24/005319

Sample No. : MSKGL/ED/2023-24/02/00492

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|--|--------|---|-----------------|---------------|---------------------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 17 | Magnesium (as Mg) | mg/l | APHA (23rd Edition) 3500 Mg B,2017_(O) | 30 | 100 | 27 |
| 18 | Manganese (as Mn) | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES)_(O) | 0.1 | 0.3 | BDL(DL:0.02) |
| 19 | Mercury (as Hg) | mg/l | IS 3025(Part 48)-1994; Rffm:2014_(O) | 0.001 | No Relaxation | BDL(DL:0.0002) |
| 20 | Molybdenum (as Mo) | mg/l | APHA (23rd Edition)3120B 2017_(O) | 0.07 | No Relaxation | BDL(DL:0.05) |
| 21 | Nickel (as Ni) | mg/l | APHA (23rd Edition)3120B 2017_(O) | 0.02 | No Relaxation | BDL(DL:0.01) |
| 22 | Nitrate (as NO ₃) | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017_(O) | 45 | No Relaxation | 15 |
| 23 | Phenolic Compounds (as C ₆ H ₅ OH) | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction)_(O) | 0.001 | 0.002 | BDL (DL:0.001) |
| 24 | Selenium (as Se) | mg/l | APHA (23rd Edition)3120B 2017_(O) | 0.01 | No Relaxation | BDL(DL:0.005) |
| 25 | Sulphate (as SO ₄) | mg/l | APHA (23rd Edition) 4500-SO ₄ E, 2017_(O) | 200 | 400 | 66 |
| 26 | Total Hardness (as CaCO ₃) | mg/l | APHA (23rd Edition) 2340 C, 2017_(O) | 200 | 600 | 140 |
| 27 | Zinc (as Zn) | mg/l | APHA (23rd Edition)3120B 2017_(O) | 5 | 15 | BDL(DL:0.02) |
| 28 | Colour | Hazen | APHA (23rd Edition) 2120B 2017_(O) | 5 | 15 | BDL (DL:5.0) |
| 29 | Odour | None | APHA(23rd Edition)2150B_(O) | Agreeable | Agreeable | AGREEABLE |
| 30 | Taste | None | IS 3025 (Part 8)-1983 Rffm:2012_(O) | | | NOT DONE |
| 31 | Total Dissolved Solids (as TDS) | mg/l | APHA (23rd Edition) 2540C_(O) | 500 | 2000 | 456 |
| 32 | Turbidity | N.T.U. | APHA (23rd Edition) 2130B_(O) | 1 | 5 | BDL (DL:1.0) |
| 33 | pH | None | APHA(23rd Edition) 4500-H-B_(O) | 6.5-8.5 | No Relaxation | 7.56 AT 25 DEGREE C |

Micro Biology

| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|--------|-------------------------|-----------|------------------------------|-----------------|-------------|--------------|
| 34 | E.coli | /100ml | APHA 23rd Edition 9221 F_(O) | | NA | Not Detected |
| 35 | Total coliform bacteria | MPN/100ml | APHA 23rd Edition 9221 B_(O) | | NA | 17 |

DL : Detection Limit BDL : Below Detection Limit

Opinion :


 Report Verified By

For Mitra S. K. Private Limited


 Authorised Signatory

- This results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

TEST REPORT

Name & Address of Customer :
 Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj
 (Uttar Pradesh) [India]
 {Pin Code - 212107}

Report No. : MSKGL/ED/2023-24/005320
Date : 13/03/2024
Job No. : ED/WAT/KAT-2023/00026
Sample No. : MSKGL/ED/2023-24/02/00491
Drawn/Submitted on : 13/02/2024
Reference No. & Date : 9200000102, Date - 24/05/2021

We hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results:

| | |
|--|------------------------------|
| 1. Description of sample (As declared by customer) | Ground Water |
| 2. Sample Mark (if any, given by the customer) | HP-2 KAPARI PANCHAYAT BHAWAN |
| 3. Date of sampling | 13/02/2024 |

Report No. : MSKGL/ED/2023-24/005320

Sample No. : MSKGL/ED/2023-24/02/00491

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|------------------------------------|------|--|-----------------|---------------|---------------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 1 | Alkalinity (as CaCO ₃) | mg/l | APHA (23rd Edition) 2320B 2017_(O) | 200 | 600 | 108 |
| 2 | Aluminium (as Al) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.03 | 0.2 | BDL(DL:0.01) |
| 3 | Anionic Detergents (as MBAS) | mg/l | APHA (23rd Edition) 5540 C.2017_(O) | 0.2 | 1.0 | BDL (DL:0.02) |
| 4 | Arsenic (as As) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.01 | 0.05 | BDL(DL:0.005) |
| 5 | Barium (as Ba) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.7 | No Relaxation | BDL(DL:0.1) |
| 6 | Boron (as B) | mg/l | APHA (23rd Edition) 2540C_(O) | 0.5 | 1.0 | BDL (DL:0.5) |
| 7 | Cadmium (as Cd) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.003 | No Relaxation | BDL(DL:0.001) |
| 8 | Calcium (as Ca) | mg/l | APHA (23rd Edition) 3500 Ca B.2017_(O) | 75 | 200 | 32 |
| 9 | Chloride (as Cl) | mg/l | APHA (23rd Edition) 4500-Cl B 2017_(O) | 250 | 1000 | 38 |
| 10 | Copper (as Cu) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.05 | 1.5 | BDL(DL:0.02) |
| 11 | Cyanide (as CN) | mg/l | APHA (23rd Edition) 4500 CN- F 2017_(O) | 0.05 | No Relaxation | BDL (DL:0.02) |
| 12 | Fluoride (as F) | mg/l | APIIA (23rd Edition) 4500 - F C/D. 2017_(O) | 1.0 | 1.5 | BDL (DL:0.10) |
| 13 | Free Residual Chlorine | mg/l | IS 3025 (Part 26)-1986 Rffm:2014_(O) | 0.2 | 1.0 | BDL (DL:0.10) |
| 14 | Hexavalent Chromium (as Cr+6) | mg/l | APHA 23rd Edtn-2017, 3500 Cr B_(O) | | | BDL (DL:0.05) |
| 15 | Iron (as Fe) | mg/l | APHA (23rd Edition) 3500 Fe B 2017_(O) | 0.3 | No Relaxation | 0.17 |
| 16 | Lead (as Pb) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | BDL(DL:0.005) |

* This results relate only to the item(s) tested.

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Report No. : MSKGL/ED/2023-24/005320

Sample No. : MSKGL/ED/2023-24/02/00491

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|--|--------|--|-----------------|---------------|---------------------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 17 | Magnesium (as Mg) | mg/l | APHA (23rd Edition) 3500 Mg B,2017_(O) | 30 | 100 | 8.6 |
| 18 | Manganese (as Mn) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.1 | 0.3 | BDL(DL:0.02) |
| 19 | Mercury (as Hg) | mg/l | IS 3025(Part 48)-1994: Rffm:2014_(O) | 0.001 | No Relaxation | BDL(DL:0.0002) |
| 20 | Molybdenum (as Mo) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.07 | No Relaxation | BDL(DL:0.05) |
| 21 | Nickel (as Ni) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.02 | No Relaxation | BDL(DL:0.01) |
| 22 | Nitrate (as NO ₃) | mg/l | APHA (23rd Edition) 4500-NO ₃ -E, 2017_(O) | 45 | No Relaxation | 12 |
| 23 | Phenolic Compounds (as C ₆ H ₅ OH) | mg/l | APHA (23rd Edition) 5530C 2017 (Chloroform Extraction)_(O) | 0.001 | 0.002 | BDL(DL:0.001) |
| 24 | Selenium (as Se) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | BDL(DL:0.005) |
| 25 | Sulphate (as SO ₄) | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017_(O) | 200 | 400 | 7.3 |
| 26 | Total Hardness (as CaCO ₃) | mg/l | APHA (23rd Edition) 2340 C 2017_(O) | 200 | 600 | 116 |
| 27 | Zinc (as Zn) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 5 | 15 | BDL(DL:0.02) |
| 28 | Colour | Hazen | APHA (23rd Edition) 2120B 2017_(O) | 5 | 15 | BDL(DL:5.0) |
| 29 | Odour | None | APHA(23rd Edition) 2150B_(O) | Agreeable | Agreeable | AGREEABLE |
| 30 | Taste | None | IS 3025 (Part 8)-1983 Rffm:2012_(O) | | | NOT DONE |
| 31 | Total Dissolved Solids (as TDS) | mg/l | APHA (23rd Edition) 2540C_(O) | 500 | 2000 | 182 |
| 32 | Turbidity | N.T.U. | APHA (23rd Edition) 2130B_(O) | 1 | 5 | 2.0 |
| 33 | pH | None | APHA(23rd Edition) 4500-H-B_(O) | 6.5-8.5 | No Relaxation | 7.39 AT 25 DEGREE C |

Micro Biology

| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|--------|-------------------------|-----------|------------------------------|-----------------|-------------|--------------|
| 34 | E.coli | /100ml | APHA 23rd Edition 9221 F_(O) | | NA | Not Detected |
| 35 | Total coliform bacteria | MPN/100ml | APHA 23rd Edition 9221 B_(O) | | NA | <1.8 |

DL : Detection Limit BDL : Below Detection Limit

Opinion :



Report Verified By

For Mitra S. K. Private Limited



Authorised Signatory

- * This results relate only to the item(s) tested.
- * This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

Photographs of water meter –



Water meter at water withdrawal source



Meter in ETP



Meter in STP


TRUE COPY



Ref: PPGCL /ENV/FY23/ 329

Date: 07.02.2023

To,
The Member Secretary
U.P Pollution Control Board
Building No. TC-12 V,
Vibhuti Khand, Gomti Nagar
Lucknow – 226010

Subject: OCEMS calibration report in compliance to CTO condition granted on 29.12.2020

Dear Sir,

With reference to the above mentioned subject and condition of CTO. Please find enclosed OCEMS calibration report.

This is for your kind information and record please.

Sincerely,

For Prayagraj Power Generation Company Limited

S H Pandey

Chief O&M Services



Enclosures – OCEMS calibration report

Cc: Regional Office

U.P Pollution Control Board, Prayagraj

Prayagraj Power Generation Company Limited

Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Phone: + 91-120-6102000/6102208 CIN: U40101UP2007PLC032835Plant Address : P.O. - Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107
Phone: + 91-7525006400/ 8528846666, Web:-ppgcl.co.in. Email:-ppgcl@ppgcl.co.in
TRUE COPY

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2211PNE-00002
FM<2022><11><LKO><02>
Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| | | | | |
|---------------------------------------|--|---------------------|-------------------------|-------------------|
| Customer Name: | Prayagraj Power Generation Company Limited – Bara, Allahabad | | | |
| Customer PO No: | 6000000769 | | | |
| FM OA No: | 552109944 | OA Date: | 29/01/2022 | |
| Model No: | GAS ANALYSER < GCEM40XX > | | | |
| Serial No: | 0764 | | | |
| Date of test: | 24/11/2022 | | | |
| Validity (since Date of Test) : | 3 Months | | | |
| Tag/ Location: | Stack Boiler 1 | | | |
| Item | Serial no's | Value | Remarks (if any) | |
| Transceiver | GCEM40XX-0764 | NA | | |
| Display Unit (DDU) | GCEM40XX-0764 | NA | | |
| Probe Type | NA | NA | | |
| EPROM Set | NA | NA | | |
| Path Length | NA | | | |
| Accessories (Cylinder Details) | | | | |
| Cylinder SN | Species | Concentration (ppm) | Cylinder Certificate SN | Validity End date |
| 740859 | SOx | 470 | 740859 | 21.11.2023 |
| 740859 | NOx | 470 | 740859 | 21.11.2023 |
| ALCAL-262991 | CO2 | 11.05% | ALCAL-262991 | 21.11.2023 |
| 740859 | CO | 470 | 740859 | 21.11.2023 |
| | | | | |
| | | | | |
| | | | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0-25 | % | 30 sec |
| O/P 2 | 0-1000 | mg/Nm3 | 30 sec |
| O/P 3 | 0-1000 | mg/Nm3 | 30 sec |
| O/P 4 | 0-2000 | mg/Nm3 | 30 sec |
| O/P 5 | 0-25 | % | 30 sec |

| Check | Value (✓) | Remark |
|---------------------------------|-----------|--------|
| Forbes Marshall Private Limited | ✓ | |
| RS485 Modbus Test | ✓ | |

B-58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024
Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No - U28996PN1985PTC037906

Format Release Doc ID:1300/16GG Rev:A Issue:0 Date:25th Sep 2018 Ref: NA

Energy Conservation | Environment | Process Efficiency

www.forbesmarshall.com

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Test data:

Fuel : Coal

Specify Fuel Mixture (If Applicable) :

Boiler / Process Capacity (TPH/ As applicable): 209.5 TPH (Stack 1)

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| SN | Species | Cylinder Concentration (ppm) | Analyser Reading (ppm) | Pressure (kpa) | Temperature (Deg C) | Remarks |
|----|---------|------------------------------|------------------------|----------------|---------------------|---------|
| 1 | SO2 | 470 | 472 | 105 | 30 | |
| 2 | NO | 470 | 470 | 105 | 30 | |
| 3 | CO2 | 11.05% | 11.05% | 105 | 30 | |
| 4 | CO | 470 | 470 | 105 | 30 | |
| | | | | | | |

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date

24/11/2022

Signed
(For Forbes Marshall)

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Allganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037906

Format Release Doc ID:1300/16GG

Rev:A

Issue:0

Date:25th Sep 2018

Ref: NA

Energy Conservation | Environment | Process Efficiency

www.forbesmarshall.com

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2211PNE-00004

FM<2022><11><LKO>-<04>

Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited – Bara, Allahabad | | | |
|---------------------------------|--|---------------------|-------------------------|-------------------|
| Customer PO No: | 6000000769 | | | |
| FM OA No: | 552109944 | OA Date: | 29/01/2022 | |
| Model No: | GAS ANALYSER < GCEM40XX > | | | |
| Serial No: | 0762 | | | |
| Date of test: | 24/11/2022 | | | |
| Validity (since Date of Test) : | 3 Months | | | |
| Tag/ Location: | Stack Boiler 2 | | | |
| Item | Serial no's | Value | Remarks (if any) | |
| Transceiver | GCEM40XX-0762 | NA | | |
| Display Unit (DDU) | GCEM40XX-0762 | NA | | |
| Probe Type | NA | NA | | |
| EPROM Set | NA | NA | | |
| Path Length | NA | | | |
| Accessories (Cylinder Details) | | | | |
| Cylinder SN | Species | Concentration (ppm) | Cylinder Certificate SN | Validity End date |
| 740859 | SOx | 470 | 740859 | 21.11.2023 |
| 740859 | NOx | 470 | 740859 | 21.11.2023 |
| ALCAL-262991 | CO2 | 11 % | ALCAL-262991 | 21.11.2023 |
| 740859 | CO | 470 | 740859 | 21.11.2023 |
| | | | | |
| | | | | |
| | | | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0-1000 | mg/Nm3 | 30 sec |
| O/P 2 | 0-2000 | mg/Nm3 | 30 sec |
| O/P 3 | 0-25 | % | 30 sec |
| O/P 4 | 0-2000 | mg/Nm3 | 30 sec |
| O/P 5 | 0-1000 | mg/Nm3 | 30 sec |

| Check | Value (✓) | Remark |
|---------------------------------|-----------|--------|
| Forbes Marshall Private Limited | ✓ | |

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

Energy Conservation | Environment | Process Efficiency

www.forbesmarshall.com

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

Test data:

Fuel : Coal

Specify Fuel Mixture (If Applicable) :

Boiler / Process Capacity (TPH/ As applicable): 209.5 TPH (Stack 2)

| SN | Species | Cylinder Concentration (ppm) | Analyser Reading (ppm) | Pressure (kpa) | Temperature (Deg C) | Remarks |
|----|---------|------------------------------|------------------------|----------------|---------------------|---------|
| 1 | SO2 | 470 | 470 | 101 | 120 | |
| 2 | NO | 470 | 470 | 101 | 120 | |
| 3 | CO2 | 11 % | 11 % | 101 | 120 | |
| 4 | CO | 470 | 469 | 101 | 120 | |

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date:

24/11/2022



Signed:
(For Forbes Marshall)

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024
Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040
CIN No.: U28996PN1985PTC037806

Energy Conservation | Environment | Process Efficiency

www.forbesmarshall.com

**SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS**



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2211PNE-00006

FM<2022><11><LKO>-<06>

Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited – Bara, Allahabad | | | |
|---------------------------------------|--|---------------------|-------------------------|-------------------|
| Customer PO No: | 6000000769 | | | |
| FM OA No: | 552109944 | OA Date: | 29/01/2022 | |
| Model No: | GAS ANALYSER < GCEM40XX > | | | |
| Serial No: | 0763 | | | |
| Date of test: | 24/11/2022 | | | |
| Validity (since Date of Test) : | 3 Months | | | |
| Tag/ Location: | Stack Boiler 3 | | | |
| Item | Serial no's | Value | Remarks (if any) | |
| Transceiver | GCEM40XX-0763 | NA | | |
| Display Unit (DDU) | GCEM40XX-0763 | NA | | |
| Probe Type | NA | NA | | |
| EPROM Set | NA | NA | | |
| Path Length | NA | | | |
| Accessories (Cylinder Details) | | | | |
| Cylinder SN | Species | Concentration (ppm) | Cylinder Certificate SN | Valldity End date |
| 740885 | SOx | 470 | 740885 | 21.11.2023 |
| 740885 | NOx | 470 | 740885 | 21.11.2023 |
| ALCAL-262997 | CO2 | 11.12% | ALCAL-262997 | 21.11.2023 |
| 740885 | CO | 470 | 740885 | 21.11.2023 |
| | | | | |
| | | | | |
| | | | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0-1000 | mg/Nm3 | 30 sec |
| O/P 2 | 0-2000 | mg/Nm3 | 30 sec |
| O/P 3 | 0-25 | % | 30 sec |
| O/P 4 | 0-1000 | mg/Nm3 | 30 sec |
| O/P 5 | 0-25 | % | 30 sec |

| Check | Value (✓) | Remark |
|-------------------------|-----------|--------|
| Forbes Marshall Limited | ✓ | |

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PT1C937806

Format Release Doc ID: I300/16GG

Rev:A

Issue:0

Date:25th Sep 2018

Ref: NA

**SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS**



Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

Test data:

Fuel : Coal
Specify Fuel Mixture (If Applicable) :
Boiler / Process Capacity (TPH/ As applicable): 209.5 TPH (Stack 3)

| SN | Species | Cylinder Concentration (ppm) | Analyser Reading (ppm) | Pressure (kpa) | Temperature (Deg C) | Remarks |
|----|---------|------------------------------|------------------------|----------------|---------------------|---------|
| 1 | SO2 | 470 | 473 | 101 | 115 | |
| 2 | NO | 470 | 472 | 101 | 115 | |
| 3 | CO2 | 11.12% | 11.1% | 101 | 115 | |
| 4 | CO | 470 | 473 | 101 | 115 | |

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date

24/11/2022



Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

| | | | | |
|---|-------|---------|--------------------------------|---------|
| CIN No: U28996PN1985PLC097806 Format Release Doc ID: 1300716GG | Rev:A | Issue:0 | Date:25 th Sep 2018 | Ref: NA |
|---|-------|---------|--------------------------------|---------|

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2211PNE-00001
FM<2022><11><LKO>-<01>

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

Site Information:

| Customer Name: | Prayagraj Power Generation Company Limited - Bara | | |
|------------------------------------|---|----------|------------------|
| Customer PO No: | 6000000769 | | |
| FM OA No: | 552109944 | OA Date: | 29/01/2022 |
| Model No: | DUST MONITOR < DCEM2100 > | | |
| Serial No: | DCEM2100-0161 | | |
| Date of test: | 24/11/2022 | | |
| Validity : (Since Date of Test) | 3 months | | |
| Tag/ Location: | Stack 1 | | |
| Item | Serial no's | Value | Remarks (if any) |
| Transceiver 1 | DCEM2100-0161-TRX1 | NA | |
| Transceiver 2 | DCEM2100-0161-TRX2 | NA | |
| Signal Processor | DCEM2100-0161-SPU | NA | |
| Power Supply | PSU48 | NA | |
| Display Unit (DDU) | DCEM2100-0162-RCU | NA | |
| Remote Unit (RCU) | | NA | |
| ACU Unit | DCEM2100-ACU | NA | |
| EPROM Set | NA | NA | |
| Path Length | NA | | |
| LED type (Green/ Red) | Red | | |
| Purge Type (Inst Air/ Blower) | Instrument Air | | |
| Accessories | | | |
| Blower | | | |
| Analogue I/P PCB | YES | 30 Deg c | NA |
| RS232 PCB | NA | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0 to 500 | mg/Nm3 | 30 sec |
| O/P 2 | 0 to 500 | Mg/Nm3 | |

| Check | Value (✓) | Remark |
|-------------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |
| 5 pin and Lens cleaning | ✓ | |

Forbes Marshall Private Limited, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024
All India, India. Tel. +91 522 4006110 Email: lucknow@forbesmarshall.com
Regional Office: A-34/35, MIDC, H Block, Feroz, Pune 411 011. Tel: 091 20 27442020 Fax: 091 20 27442021
Regional Office: B-10/11, MIDC, H Block, Feroz, Pune 411 011. Tel: 091 20 27442020 Fax: 091 20 27442021
CIN No: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Test data:

Fuel : Indian Coal
Specify Fuel Mixture (If Applicable) : NA
Boiler / Process Capacity (TPH/ As applicable) : 209.5 TPH

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| SN | Start Time | Start Date | End Time | Isokinetic Reading (mg/Nm3) | Flue Pressure (kpa) | Flue Temperature (deg C) | Extinction reading from instrument for same period | Calculated Dust factor |
|----|------------|------------|----------|-----------------------------|---------------------|--------------------------|--|------------------------|
| 1 | 10.28 | 21/11/2022 | 10.59 | 46 | 101 | 110 | 0.1 | 120 |
| 2 | | | | | | | | |
| 3 | | | | | | | | |

New Avg. Dust factor:

120

New Dust factor Entry Date:

24/11/2022

Current Analyser Reading (mg/Nm3)
with new dust factor

44 mg/Nm3

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
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Calibrated By:

Name:

Nayan Rana

Date:

24/11/2022

Signed:

(For Forbes Marshall)



Forbes Marshall Private Limited

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Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Head Office: A-34/35, MIDC, Block, Pimpri, Pune 411 011. Tel: +91 20 27441000 to 3005 Fax: +91 20 27442040
City No. D28996PN1985PTC037806

Energy Conservation | Environment | Process Efficiency

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SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2211-PNE-00003
FM<2022><11><LKO>-<03>

Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited - Bara | | |
|-----------------------------------|---|----------|------------------|
| Customer PO No: | 6000000769 | | |
| FM OA No: | 552109944 | OA Date: | 29/01/2022 |
| Model No: | DUST MONITOR < DCEM2100 > | | |
| Serial No: | DCEM2100-0162 | | |
| Date of test: | 24/11/2022 | | |
| Validity: (Since Date of Test) | 3 months | | |
| Tag/ Location: | Stack 2 | | |
| Item | Serial no's | Value | Remarks (if any) |
| Transceiver 1 | DCEM2100-0162-TRX1 | NA | |
| Transceiver 2 | DCEM2100-0162-TRX2 | NA | |
| Signal Processor | DCEM2100-0162-SPU | NA | |
| Power Supply | PSU48 | NA | |
| Display Unit (DDU) | DCEM2100-0161-RCU | NA | |
| Remote Unit (RCU) | | NA | |
| ACU Unit | DCEM2100-ACU | NA | |
| EPROM Set | NA | NA | |
| Path Length | NA | | |
| LED type (Green/ Red) | Red | | |
| Purge Type (Inst Air/ Blower) | Instrument Air | | |
| Accessories | | | |
| Blower | | | |
| Analogue I/P PCB | YES | 30 Deg C | NA |
| RS232 PCB | NA | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0 to 500 | mg/Nm3 | 30 sec |
| O/P 2 | 0 to 500 | Mg/Nm3 | |

| Check | Value (✓) | Remark |
|------------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |
| Stub and Lens cleaning | ✓ | |
| Alignment | ✓ | |

Forbes Marshall Private Limited
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Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Test data:

Fuel : Indian Coal
Specify Fuel Mixture (If Applicable) : NA
Boiler / Process Capacity (TPH/ As applicable) : 209.5 TPH

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International

| SN | Start Time | Start Date | End Time | Isokinetic Reading (mg/Nm ³) | Flue Pressure (kpa) | Flue Temperature (deg C) | Extinction reading from instrument for same period | Calculated Dust factor |
|----|------------|------------|----------|--|---------------------|--------------------------|--|------------------------|
| 1 | 16:14 | 24/11/2022 | 16:44 | 22.6 | 101 | 112 | 0.209 | 200 |
| 2 | | | | | | | | |
| 3 | | | | | | | | |

New Avg. Dust factor:

200

New Dust factor Entry Date:

24/11/2022

Current Analyzer Reading (mg/Nm³)
with new dust factor

30 mg/Nm³

Note:

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2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date:

24/11/2022

Signed: 
(For Forbes Marshall)

Forbes Marshall Private Limited

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CIN No: U28996PN1985PTC037806

Energy Conservation | Environment | Process Efficiency

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SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2211PNE-00005

FM<2022><11><LKO>-<05>

Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited - Bara | | |
|------------------------------------|---|---------------------|------------------|
| Customer PO No: | 6000000769 | | |
| FM OA No: | 552109944 | OA Date: 29/01/2022 | |
| Model No: | DUST MONITOR < FMDCEM21XX > | | |
| Serial No: | DCEM21XX- 21114 | | |
| Date of test: | 24/11/2022 | | |
| Validity : (Since Date of Test) | 3 months | | |
| Tag/ Location: | Stack 3 | | |
| Item | Serial no's | Value | Remarks (if any) |
| Transceiver 1 | DCEM21XX-21114-TRX1 | NA | |
| Transceiver 2 | DCEM21XX-21114-TRX2 | NA | |
| Signal Processor | DCEM21XX-21114-SPU | NA | |
| Power Supply | PSU48 | NA | |
| Display Unit (DDU) | DCEM21XX-21114-RCU | NA | |
| Remote Unit (RCU) | | NA | |
| ACU Unit | NA | NA | |
| EPROM Set | NA | NA | |
| Path Length | NA | | |
| LED type (Green/ Red) | Red | | |
| Purge Type (Inst Air/ Blower) | Instrument Air | | |
| Accessories | | | |
| Blower | | | |
| Analogue I/P PCB | NA | | |
| RS232 PCB | NA | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0 to 500 | mg/Nm3 | 30 sec |
| O/P 2 | 0 to 500 | Mg/Nm3 | |

| Check | Value (✓) | Remark |
|------------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |
| Stub and Lens cleaning | ✓ | |
| Alignment | ✓ | |

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CIN No : U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Test data:

Fuel : Indian Coal
Specify Fuel Mixture (If Applicable) : NA
Boiler / Process Capacity (TPH/ As applicable) : 209.5 TPH

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Area
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| SN | Start Time | Start Date | End Time | Isokinetic Reading (mg/Nm3) | Flue Pressure (kpa) | Flue Temperature (deg C) | Extinction reading from instrument for same period | Calculated Dust factor |
|----|------------|------------|----------|-----------------------------|---------------------|--------------------------|--|------------------------|
| 1 | 15:58 | 24/11/2022 | 15:26 | 33.5 | 101 | 130 | 0.140 | 250 |
| | | | | | | | | |

New Avg. Dust factor:

250

New Dust factor Entry Date:

24/11/2022

Current Analyser Reading (mg/Nm3)
with new dust factor

40 mg/Nm3

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date:

24/11/2022

Signed:
(For Forbes Marshall)



Forbes Marshall Private Limited

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CIN No. : U28996PN1985PTC037806

Energy Conservation | Environment | Process Efficiency

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Forbes Marshall
 Krishna Marshall
 Forbes Wazir
 Forbes Marshall Area
 Godel International
 Forbes Solar
 Forbes Marshall Storm Systems

Calibration Certificate for Multi Parameter Analyzer

Customer : **M/s PRAYAGRAJ POWER GENERATION COMPANY LTD.**

MULTIPARAMETER ANALYZER

Make : **AWA**

Serial Number : **203347**

Calibration On : **24/11/2022**

Calibration Due Date : **23/02/2022**

Validity : **3 Months**

This is to certify that Instrument has been calibrated at site by the undersigned with the reference to standard solution of COD, TSS and pH.

The Reading are as under:-

| Parameter | Standard Solution | Analyzer Reading |
|-----------|-------------------|------------------|
| COD(PPM) | 100 | 106.5 |
| TSS(PPM) | 100 | 115.1 |
| pH(PH) | 7.00 | 7.00 |

- BOD is the calculated value with respect to COD.
- Multipara meter Analyzer Calibrated and all the reading were found ok with respect to standard solution.

Nayan Rana

TESTED BY



SIGNATURE

24/11/2022

DATE

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

Energy Conservation | Environment | Process Efficiency

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TRUE COPY

Ref: PPGCL /ENV/FY24/181

Date:28.10.2023

To,
The Member Secretary
U.P Pollution Control Board
Building No. TC-12 V,
Vibhuti khand, Gomti Nagar
Lucknow – 226010

Subject: OCEMS calibration report.

Dear Sir,

With reference to the above mentioned subject and condition of CTO. Please find enclosed OCEMS calibration report.

This is for your kind information and record please.

Sincerely

For Prayagraj Power Generation Company Limited


S H Pandey

Chief O&M Services

Enclosures – OCEMS calibration report

Cc:

The Regional Office

U.P Pollution Control Board,

Prayagraj



Prayagraj Power Generation Company Limited

Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Phone: + 91-120-6102000/6102208 CIN: U40101UP2007PLC032835

Plant Address : P.O. - Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107
Phone: + 91-7525006400/ 8528846666, Web:-ppgcl.co.in, Email:-ppgcl@ppgcl.co.in

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2710PNE-00004
FM<2023><10><LKO><04>

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Area
Codel International
Forbes Solar
Forbes Marshall Steam Systems

Site Information:

| Customer Name: | Prayagraj Power Generation Company Limited - Bara | | |
|------------------------------------|---|-----------|------------------|
| Customer PO No: | 6000001233 | | |
| Model No: | DUST MONITOR < DCEM2100 > | | |
| Serial No: | DCEM2100-0162 | | |
| Date of test: | 27/10/2023 | | |
| Validity : (Since Date of Test) | 3 months | | |
| Tag/ Location: | Stack 1 | | |
| Item | Serial no's | Value | Remarks (if any) |
| Transceiver 1 | DCEM2100-0162-TRX1 | NA | |
| Transceiver 2 | DCEM2100-0162-TRX2 | NA | |
| Signal Processor | DCEM2100-0162-SPU | NA | |
| Power Supply | PSU48 | NA | |
| Display Unit (DDU) | DCEM2100-0162-RCU | NA | |
| Remote Unit (RCU) | | NA | |
| ACU Unit | DCEM2100-ACU | NA | |
| EPROM Set | NA | NA | |
| Path Length | NA | | |
| LED type (Green/ Red) | Red | | |
| Purge Type (Inst Air/ Blower) | Instrument Air | | |
| Accessories | | | |
| Blower | | | |
| Analogue I/P PCB | YES | 110 Deg c | NA |
| RS232 PCB | NA | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0 to 500 | mg/Nm3 | 30 sec |
| O/P 2 | 0 to 500 | Mg/Nm3 | |

| Check | Value (✓) | Remark |
|------------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |
| Stub and Lens cleaning | ✓ | |
| Alignment | ✓ | |

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

Test data:

Fuel : Indian Coal
Specify Fuel Mixture (If Applicable) : NA
Boiler / Process Capacity (TPH/ As applicable) : 660 MW

| SN | Start Time | Start Date | End Time | Isokinetic Reading (mg/Nm ³) | Flue Pressure (kpa) | Flue Temperature (deg C) | Extinction reading from instrument for same period | Calculated Dust factor |
|----|------------|------------|----------|--|---------------------|--------------------------|--|------------------------|
| 1 | 11.28 | 27/10/2023 | 11.59 | 27.4 | 101 | 110 | 0.194 | 120 |

New Avg. Dust factor:

120

New Dust factor Entry Date:

27/10/2023

Current Analyser Reading (mg/Nm³)
with new dust factor

30 mg/Nm³

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date:

27/10/2023



Signed:

(For Forbes Marshall)

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

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CIN No.: U28996PN1985PTC037806

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SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2710PNE-00001

FM<2023><10><LKO>-<01>

Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codol International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited – Bara, Allahabad | | | |
|------------------------------------|--|---------------------|-------------------------|-------------------|
| Customer PO No: | 6000001233 | | | |
| Model No: | GAS ANALYSER < GCEM40XX > | | | |
| Serial No: | 0764 | | | |
| Date of test: | 27/10/2023 | | | |
| Validity (since Date of Test) : | 3 Months | | | |
| Tag/ Location: | Stack Boiler 1 | | | |
| Item | Serial no's | Value | Remarks (if any) | |
| Transceiver | GCEM40XX-0764 | NA | | |
| Display Unit (DDU) | GCEM40XX-0764 | NA | | |
| Probe Type | NA | NA | | |
| EPROM Set | NA | NA | | |
| Path Length | NA | | | |
| Accessories (Cylinder Details) | | | | |
| Cylinder SN | Species | Concentration (ppm) | Cylinder Certificate SN | Validity End date |
| CSL-740885 | SOx | 470 | CSL-740885 | November-2023 |
| CSL-740885 | NOx | 470 | CSL-740885 | November-2023 |
| CSL-740885 | CO | 470 | CSL-740885 | November-2023 |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0-25 | % | 30 sec |
| O/P 2 | 0-1000 | mg/Nm3 | 30 sec |
| O/P 3 | 0-1000 | mg/Nm3 | 30 sec |
| O/P 4 | 0-2000 | mg/Nm3 | 30 sec |
| O/P 5 | 0-25 | % | 30 sec |

| Check | Value (✓) | Remark |
|-------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |

Test data:

Fuel : Coal

Specify Fuel Mixture (If Applicable) :

Boiler / Process Capacity (TPH/ As applicable): 660 MW (Stack 1)

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydel Colony, Lucknow-226024

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CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| SN | Species | Cylinder Concentration (ppm) | Analyser Reading (ppm) | Pressure (kpa) | Temperature (Deg C) | Remarks |
|----|---------|------------------------------|------------------------|----------------|---------------------|---------|
| 1 | SOx | 470 | 468 | 107 | 125 | |
| 2 | NOx | 470 | 471 | 107 | 125 | |
| 3 | CO | 470 | 468 | 107 | 125 | |

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date

27/10/2023



Signed:
(For Forbes Marshall)

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2710PNE-00002

FM<2023><10><LKO><02>

Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited – Bara, Allahabad | | | |
|---------------------------------|--|---------------------|-------------------------|-------------------|
| Customer PO No: | 6000001233 | | | |
| Model No: | GAS ANALYSER <GCEM40XX > | | | |
| Serial No: | 0762 | | | |
| Date of test: | 27/10/2023 | | | |
| Validity (since Date of Test) : | 3 Months | | | |
| Tag/ Location: | Stack Boiler 2 | | | |
| Item | Serial no's | Value | Remarks (if any) | |
| Transceiver | GCEM40XX-0762 | NA | | |
| Display Unit (DDU) | GCEM40XX-0762 | NA | | |
| Probe Type | NA | NA | | |
| EPROM Set | NA | NA | | |
| Path Length | NA | | | |
| Accessories (Cylinder Details) | | | | |
| Cylinder SN | Species | Concentration (ppm) | Cylinder Certificate SN | Validity End date |
| CSL-740885 | SOx | 470 | CSL-740885 | November-2023 |
| CSL-740885 | NOx | 470 | CSL-740885 | November-2023 |
| CSL-740885 | CO | 470 | CSL-740885 | November-2023 |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0-1000 | mg/Nm3 | 30 sec |
| O/P 2 | 0-2000 | mg/Nm3 | 30 sec |
| O/P 3 | 0-25 | % | 30 sec |
| O/P 4 | 0-2000 | mg/Nm3 | 30 sec |
| O/P 5 | 0-1000 | mg/Nm3 | 30 sec |

| Check | Value (✓) | Remark |
|-------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |

Test data:

Fuel : Coal

Specify Fuel Mixture (If Applicable) :

Boiler / Process Capacity (TPH/ As applicable): 660 MW (Stack 2)

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| SN | Species | Cylinder Concentration (ppm) | Analyser Reading (ppm) | Pressure (kpa) | Temperature (Deg C) | Remarks |
|----|---------|------------------------------|------------------------|----------------|---------------------|---------|
| 1 | SOx | 470 | 469 | 103 | 120 | |
| 2 | NOx | 470 | 470 | 103 | 120 | |
| 3 | CO | 470 | 467 | 103 | 120 | |

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date

27/10/2023



Signed:

(For Forbes Marshall)

Forbes Marshall Private Limited

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Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

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CIN No.: U28996PN1985PTC037806

Energy Conservation | Environment | Process Efficiency

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SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2710-PNE-00005

FM<2023><10><LKO>-<05>

Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited - Bara | | |
|-----------------------------------|---|----------|------------------|
| Customer PO No: | 6000001233 | | |
| Model No: | DUST MONITOR < DCEM2100 > | | |
| Serial No: | FMDCEM21XX-23047 | | |
| Date of test: | 27/10/2023 | | |
| Validity: (Since Date of Test) | 3 months | | |
| Tag/ Location: | Stack 2 | | |
| Item | Serial no's | Value | Remarks (if any) |
| Transceiver 1 | FMDCEM21XX-23047-TRX1 | NA | |
| Transceiver 2 | FMDCEM21XX-23047-TRX2 | NA | |
| Signal Processor | FMDCEM21XX-23047-SPU | NA | |
| Power Supply | PSU48 | NA | |
| Display Unit (DDU) | FMDCEM21XX-23047-RCU | NA | |
| Remote Unit (RCU) | | NA | |
| ACU Unit | NA | NA | |
| EPROM Set | NA | NA | |
| Path Length | NA | | |
| LED type (Green/ Red) | Red | | |
| Purge Type (Inst Air/ Blower) | Instrument Air | | |
| Accessories | | | |
| Blower | | | |
| Analogue I/P PCB | YES | 30 Deg C | NA |
| RS232 PCB | NA | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0 to 500 | mg/Nm3 | 30 sec |
| O/P 2 | 0 to 500 | Mg/Nm3 | |

| Check | Value (✓) | Remark |
|------------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |
| Stub and Lens cleaning | ✓ | |
| Alignment | ✓ | |

Forbes Marshall Private Limited

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CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

Test data:

Fuel : Indian Coal
Specify Fuel Mixture (If Applicable) : NA
Boiler / Process Capacity (TPH/ As applicable) : 660 MW

| SN | Start Time | Start Date | End Time | Isokinetic Reading (mg/Nm3) | Flue Pressure (kpa) | Flue Temperature (deg C) | Extinction reading from instrument for same period | Calculated Dust factor |
|----|------------|------------|----------|-----------------------------|---------------------|--------------------------|--|------------------------|
| 1 | 15:14 | 27/10/2023 | 15:44 | 24.8 | 101 | 120 | 0.209 | 200 |

New Avg. Dust factor:

200

New Dust factor Entry Date:

27/10/2023

Current Analyzer Reading (mg/Nm3)
with new dust factor

29 mg/Nm3

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date:

27/10/2023



Signed:

(For Forbes Marshall)

Forbes Marshall Private Limited

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Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2710PNE-00006
FM<2023><10><LKO>-<06>

Site Information:

Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited - Bara6000001233 | | |
|------------------------------------|---|-------|------------------|
| Customer PO No: | 6000001233 | | |
| Model No: | DUST MONITOR < FMDCEM21XX > | | |
| Serial No: | DCEM21XX- 21114 | | |
| Date of test: | 27/10/2023 | | |
| Validity : (Since Date of Test) | 3 months | | |
| Tag/ Location: | Stack 3 | | |
| Item | Serial no's | Value | Remarks (if any) |
| Transceiver 1 | DCEM21XX-21114-TRX1 | NA | |
| Transceiver 2 | DCEM21XX-21114-TRX2 | NA | |
| Signal Processor | DCEM21XX-21114-SPU | NA | |
| Power Supply | PSU48 | NA | |
| Display Unit (DDU) | DCEM21XX-21114-RCU | NA | |
| Remote Unit (RCU) | | NA | |
| ACU Unit | NA | NA | |
| EPROM Set | NA | NA | |
| Path Length | NA | | |
| LED type (Green/ Red) | Red | | |
| Purge Type (Inst Air/ Blower) | Instrument Air | | |
| Accessories | | | |
| Blower | | | |
| Analogue I/P PCB | NA | | |
| RS232 PCB | NA | | |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------|---------|
| O/P 1 | 0 to 500 | mg/Nm3 | 30 sec |
| O/P 2 | 0 to 500 | Mg/Nm3 | |

| Check | Value (✓) | Remark |
|------------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |
| Stub and Lens cleaning | ✓ | |
| Alignment | ✓ | |

Forbes Marshall Private Limited

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CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

Test data:

Fuel : Indian Coal
Specify Fuel Mixture (If Applicable) : NA
Boiler / Process Capacity (TPH/ As applicable) : 660 MW

| SN | Start Time | Start Date | End Time | Isokinetic Reading (mg/Nm3) | Flue Pressure (kpa) | Flue Temperature (deg C) | Extinction reading from instrument for same period | Calculated Dust factor |
|----|------------|------------|----------|-----------------------------|---------------------|--------------------------|--|------------------------|
| 1 | 14:58 | 27/10/2023 | 14:26 | 45.2 | 101 | 130 | 0.229 | 500 |

New Avg. Dust factor:

500

New Dust factor Entry Date:

27/10/2023

Current Analyser Reading (mg/Nm3)
with new dust factor

50 mg/Nm3

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date:

27/10/2023



Signed:

(For Forbes Marshall)

Forbes Marshall Private Limited

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Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

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CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



SITE CALIBRATION CERTIFICATE

Calibration Cert No: FM2710PNE-00003

FM<2023><10><LKO>-<03>

Site Information:

Forbes Marshall
Krohna Marshall
Forbes Vyncke
Forbes Marshall Arca
Codel International
Forbes Solar
Forbes Marshall Steam Systems

| Customer Name: | Prayagraj Power Generation Company Limited – Bara, Allahabad | | | |
|------------------------------------|--|---------------------|-------------------------|-------------------|
| Customer PO No: | 6000001233 | | | |
| Model No: | GAS ANALYSER < GCEM40XX > | | | |
| Serial No: | 0763 | | | |
| Date of test: | 27/10/2023 | | | |
| Validity (since Date of Test) : | 3 Months | | | |
| Tag/ Location: | Stack Boiler 3 | | | |
| Item | Serial no's | Value | Remarks (if any) | |
| Transceiver | GCEM40XX-0763 | NA | | |
| Display Unit (DDU) | GCEM40XX-0763 | NA | | |
| Probe Type | NA | NA | | |
| EPROM Set | NA | NA | | |
| Path Length | NA | | | |
| Accessories (Cylinder Details) | | | | |
| Cylinder SN | Species | Concentration (ppm) | Cylinder Certificate SN | Validity End date |
| CSL-740885 | SOx | 470 | CSL-740885 | November-2023 |
| CSL-740885 | NOx | 470 | CSL-740885 | November-2023 |
| CSL-740885 | CO | 470 | CSL-740885 | November-2023 |

Operational Checks:

| Item | Range (4 -20mA) | UOM | Average |
|-------|-----------------|--------------------|---------|
| O/P 1 | 0-1000 | mg/Nm ³ | 30 sec |
| O/P 2 | 0-2000 | mg/Nm ³ | 30 sec |
| O/P 3 | 0-25 | % | 30 sec |
| O/P 4 | 0-1000 | mg/Nm ³ | 30 sec |
| O/P 5 | 0-25 | % | 30 sec |

| Check | Value (✓) | Remark |
|-------------------|-----------|--------|
| RS485 Modbus Test | ✓ | |

Test data:

Fuel : Coal

Specify Fuel Mixture (If Applicable) :

Boiler / Process Capacity (TPH/ As applicable): 660 MW (Stack 3)

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

SITE CALIBRATION CERTIFICATE
CEMS ANALYSERS



Forbes Marshall
Krohne Marshall
Forbes Vyncke
Forbes Marshall Area
Cordol International
Forbes Solar
Forbes Marshall Steam Systems

| SN | Species | Cylinder Concentration (ppm) | Analyser Reading (ppm) | Pressure (kpa) | Temperature (Deg C) | Remarks |
|----|---------|------------------------------|------------------------|----------------|---------------------|---------|
| 1 | SOx | 470 | 472 | 101 | 130 | |
| 2 | NOx | 470 | 471 | 101 | 130 | |
| 3 | CO | 470 | 468 | 101 | 130 | |

Note:

1. The calibration results reported in this certificate are valid at this time and for stated conditions of measurement.
2. This report should not be reproduced except in full without our prior permission in writing.

Calibrated By:

Name:

Nayan Rana

Date

27/10/2023



Signed:

(For Forbes Marshall)

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024
Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

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 Forbes Vyncke
 Forbes Marshall Arca
 Codel International
 Forbes Solar
 Forbes Marshall Steam Systems

Calibration Certificate for Multi Parameter Analyzer

Customer : M/s PRAYAGRAJ POWER GENERATION COMPANY LTD.

| MULTIPARAMETER ANALYZER | |
|-------------------------|------------|
| Make | AWA |
| Serial Number | 203347 |
| Calibration On | 27/10/2023 |
| Calibration Due Date | 26/01/2024 |
| Validity | 3 Months |

This is to certify that Instrument has been calibrated at site by the undersigned with the reference to standard solution of COD, TSS and pH.
 The Reading are as under:-

| Parameter | Standard Solution | Analyzer Reading |
|-----------|-------------------|------------------|
| COD(PPM) | 100 | 103.1 |
| TSS(PPM) | 100 | 104.9 |
| pH(PH) | 4.00 | 4.00 |
| pH(PH) | 7.00 | 7.00 |
| pH(PH) | 10.01 | 10.00 |

- BOD is the calculated value with respect to COD.
- Multipara meter Analyzer Calibrated and all the reading were found ok with respect to standard solution.



NAYAN RANA

TESTED BY

SIGNATURE

27/10/2024

DATE

Forbes Marshall Private Limited

B- 58, Sector E, Kapoorthala, Aliganj, Near Chandralok Hydrel Colony, Lucknow-226024

Uttar Pradesh, India. Tel : +91 522 4006410 Email: lucknow@forbesmarshall.com

Regd. Office: A-34/35, MIDC H Block, Pimpri, Pune 411 018. Tel: +91 20 27442020 / 39851199, Fax: +91 20 27442040

CIN No.: U28996PN1985PTC037806

Energy Conservation | Environment | Process Efficiency

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TRUE COPY



Ref: PPGCL/ENV/FY/23/248

Date: 28 .11.2022

To,
Shri Pankaj Agrawal, IFS
Deputy Director General of Forests (C),
Ministry of Environment, Forest and Climate Change
Regional Office (CZ),
Kendriya Bhawan, 5th Floor Sector "H", Aliganj
Lucknow – 226020

Subject: Half yearly report for the period April'22 to September'22 on compliance of the stipulated condition of Environment Clearance awarded by MoEF for 3 x 660 MW to M/s Prayagraj Power Generation Company Limited at Bara, Prayagraj.

Dear Sir,

We are enclosing here with the half yearly report for the period April'22 to September'22 on compliance of the stipulated condition of Environment Clearance granted by MoEF for 3 x 660 MW to M/s Prayagraj Power Generation Company Limited at Bara, Prayagraj.

This is for your kind information and record please .

Sincerely

For Prayagraj Power Generation Company Limited

Abhijit Ain Das
Chief - O&M

Enclosure: Environment Clearance compliance with

Cc: i) Incharge,

CPCB, Zonal Office (North), Lucknow

ii) Member Secretary

UPPCB, Lucknow

iii) Regional Officer

UPPCB, Prayagraj



Prayagraj Power Generation Company Limited

Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Phone: + 91-120-6102000/6102208 CIN: U40101UP2007SGC032835

Plant Address : P.O. - Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107
Phone: + 91-7525006400/ 8528846666, Web:-ppgcl.co.in, Email:-ppgcl@ppgcl.co.in

SIX MONTHLY COMPLIANCE STATUS OF
CONDITIONS STIPULATED IN
ENVIRONMENTAL CLEARANCE (EC)

OF

M/S PRAYAGRAJ POWER GENERATION COMPANY LIMITED
(3X660 MW)

FOR THE PERIOD April 22 to Sept- 2022

Name of Project: 3x660MW THERMAL POWER PROJECT at BARA, Allahabad, (UP) of M/s Prayagraj Power Generation Co. Ltd (PPGCL)

Clearance letter No: J-13011/60/2008-1A.II (T) 08.09.2009 and Extension of validity letter No

J-13011/60/2008 – I A.II (T) dated 23.03.2015

Period of Compliance Report: 1st April 2022 to 30th Sept 2022

| S.No | <u>Stipulated Conditions</u> | <u>Compliance Status</u> |
|-------------|---|--|
| (i) | No additional land in excess of 1468 acres shall be acquired for any activity/facility of this project | Noted. |
| (ii) | A certificate from the Tehsildar for the land use of the project area with respect to single crop/double crop shall be furnished within 15 days from the date of the issue of this letter. | Complied. Required certificate for land use, issued by Tehsildar was submitted vide letter No. PPGCL/109 dated 22.8.2009. |
| (iii) | Sulphur and ash contents in the coal to be used in the project shall not exceed 0.5% and 34% respectively at any given time. | The average ash percentage in coal for the period April 22 to Sept 22 is 34.58% and Sulphur content is within 0.36%. |
| (iv) | Two stacks (one bi-flue and one single flue) of 275 m height each shall be provided with continuous online monitoring equipments for SO _x and NO _x particulate matter. Exit velocity of flue gases shall not be less than 22 m/sec. Mercury emissions from stack may also be monitored on periodic basis. | Stack of 275 m height is provided with online continuous monitoring equipment in all three units for SO _x , NO _x , and particulate matter. Average exit velocity of flue gas from Unit I, II and III stack for the period from April 22 to Sept 22 is 22.8 m/s, 23.0 m/s and 23.4 m/s respectively. Mercury monitoring is also being carried out through third party. Stack monitoring report is attached as Annexure-I . |
| (v) | High efficiency Electrostatic Precipitators (ESPs) shall be installed to ensure that particulate emission does not exceed 50 mg/Nm ³ . | Complied. High efficiency ESP has been installed and in continuous operation. Stack monitoring report is attached as Annexure-I. |
| (vi) | Adequate dust extraction system such as cyclones/bag filters and water spray system in dusty areas such as in coal handling and ash handling points, transfer areas and other vulnerable dusty areas shall be provided. | Complied. Dust extraction and dust suppression system has been installed. Fogging system has been installed in wagon tippler. Also, the roads have been made pucca. Photographs are attached as Annexure-VII |
| (vii) | Fly ash shall be collected in dry form and storage facility (silos) shall be provided. 100% fly ash utilization shall be ensured from 4 th year onwards. Unutilized fly ash shall be disposed off in the ash pond in the form of slurry form. Mercury and other heavy metals (As, Hg, Cr, Pb, | RCC Silo's have been constructed for storage of dry fly ash from ESP hoppers. Fly ash utilization being done through cement and brick manufacturers. Mercury and other heavy metals monitored in the bottom ash and from the effluents of |

| | | |
|--------|---|--|
| | etc.) will be monitored in the bottom ash and also in the effluents emanating from the existing ash pond. No ash shall be disposed off in low lying area. | existing ash pond by third party is attached as Annexure II . Fly ash utilization in low lying area is permitted vide MoEF&CC OM dated 28 th August 2019. |
| (viii) | Ash pond shall be lined with HDPE lining. Adequate safety measures shall also be implemented to protect the ash dyke from getting breached. | Ash pond is lined with HDPE. Adequate safety measures have been adopted to protect the ash dyke from getting breached. However, after takeover of PPGCL by M/s Renascent Power Ventures on 4 th Dec 2019, we have carried out study for ash pond from reputed institution (IIT Kharagpur) and TCE. Recommendations of the study are being implemented. |
| (ix) | Closed cycle cooling system with natural draft cooling towers shall be provided. The effluents shall be treated as per the prescribed norms. COC of 5 shall be adopted. | Complied. Effluent is being treated and CoC maintained. |
| (x) | No ground water shall be extracted for the project work at any stage. | Water is being taken from Yamuna River through pipeline. |
| (xi) | The treated effluents conforming to the prescribed standards only shall be re-circulated and reused within the plant. There shall be no discharge outside the plant boundary except during monsoon. Arrangements shall be made that effluents and storm water do not get mixed. | Being complied, the treated effluent is re-used within the plant. |
| (xii) | A sewage treatment plant shall be provided and the treated sewage shall be used for raising green belt/plantation. | Complied. The treated sewage water is being used for raising green belt / plantation. |
| (xiii) | Rain water harvesting should be adopted. Central Ground Water Authority/Board shall be consulted for finalization of appropriate rain water harvesting technology within a period of three months from the date of clearance and details shall be furnished. | Being complied. Central Ground Water Authority (CGWA), Allahabad Office has been consulted for appropriate rainwater harvesting system. The suggestion of Central Ground Water Authority (CGWA) regarding rainwater harvesting has already been submitted vide letter no PPGCL/BARA/MOEF/15/10/169 dated: 27.04.15 As advised by Central Ground Water Authority (CGWA), four nos. of Piezometers have been installed for ground water monitoring and water storage facilities have been created for rainwater storage. Two nos. of rainwater harvesting ponds have been developed and in the process of developing additional rainwater harvesting structures. |

| | | |
|---------|--|--|
| (xiv) | Adequate safety measures shall be provided in the plant area to check/minimize spontaneous fires in coal yards, especially during summer season. Copy of these measures with full details along with location plant lay out shall be submitted to the Ministry as well as to the Regional Office of the Ministry at Lucknow. | Complied. Fire protection system for plant inter-alia includes measure to check / minimize spontaneous fires in coal yard. We have already submitted the details of fire protection system to check / minimize spontaneous fires in coal yard with plant lay out vide our letter no PPGCL/BARA/MOEF/14/05 Date 09.05.2014 |
| (xv) | Storage facilities for auxiliary liquid fuel such as LDO and/HFO/LSHS shall be made in the plant area in consultation with Department of Explosives, Nagpur. Sulphur contents in the liquid fuel will not exceed 0.5%. Disaster Management Plan shall be prepared to meet any eventuality in case of an accident taking place due to storage of oil. | Complied. |
| (xvi) | Regular monitoring of ground water in and around ash pond area including heavy metals (Hg, Cr, As, Pb) shall be carried out, records maintained, and six monthly reports shall be furnished to the Regional Office of this Ministry. The data so obtained should be compared with the base line data so as to ensure that the ground water quality is not adversely affected due to project. | Being complied with. The ground water monitoring report is attached as Annexure III . The parameters are within standards. |
| (xvii) | A green belt of adequate width and density shall be developed around the plant periphery covering 1/3 of total area preferably with local species. | We have planted approx. 3,34060 nos. of sapling till Sept 2022. Approx. 20520 Saplings were planted during monsoon. |
| (xviii) | First-Aid and sanitation arrangements shall be made for the drivers and other contract workers during construction phase. | Complied. |
| (xix) | Noise levels emanating from turbines shall be so controlled such that the noise in the work zone shall be limited of 75 dB (A). For people working in the high noise area, requisite personal protective equipments like ear-plugs/ear muffs etc. shall be provided. Workers engaged in noisy areas such as turbine areas, air compressors etc. shall be periodically examined to maintain audiometric record and for treatment for any hearing loss including shifting to non-noisy/less noisy areas. | Being complied with. Personal protective equipment like earplugs/ ear muffs etc. have been provided. Noise monitoring report is attached as Annexure -IV . |
| (xx) | Regular monitoring of ground level concentration of SO ₂ , NO _x , RSPM and Hg shall be carried out in the impact zone and records maintained. If at any stage, these levels are found to exceed the prescribed limits, necessary control measures shall be provided immediately. The location of the monitoring stations and frequency of monitoring shall be decided in | Complied. The locations of the monitoring stations have been approved by U. P. Pollution Control Board (UPPCB) vide our letter no PPGCL / BARA / MOEF / 14 / 05 Dated 09.05.2014. Ambient air quality monitoring report is attached as Annexure- V . |

| | | |
|----------|---|---|
| | consultation with SPCB. Periodic reports shall be submitted to the Regional Office of this Ministry. The data shall also be put on the web site of the company. | |
| (xxi) | A good action plan for R&R with package for the project affected persons be provided as per prevalent R&R policy within three months from the date of issue of this letter. | Complied. |
| (xxii) | An amount of Rs. 32 crores as capital and Rs. 6 crores/annum as recurring should be earmarked for activities to be taken up under CSR by the above proponent. Details of the activities to be undertaken in this regard should be submitted within one month from the date of issue of this letter. | During April 22 to Sept 22 an amount of Rs. 297 Lakh (approx.) has been incurred in different programs under thrust area – Education, Health & Sanitation, Entrepreneurship, Skill building & livelihood, Social and financial inclusion. |
| (xxiii) | Provision shall be made for the housing of the construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health structures to be removed after the completion of the project. | Complied. |
| (xxiv) | The project proponent shall be advertised in at least two local newspapers widely circulated in the region around the project, one of which shall be in the vernacular language of the locality concerned within seven days from the date of this clearance letter, informing that the project has been accorded environmental clearance and copies of clearance letter are available with the State Pollution Control Board/Committee and may also be seen at the web site of the Ministry of Environment and Forests at http://envfor.nic.in | Complied. Advertisement was published in the Hindustan Times, The Times of India (English) Daily and Dainik Jagran and Amar Ujala (Hindi Daily) on 7 th Oct. 2009 immediately after receipt of EC. |
| (xxv) | A copy of the clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parishad, Municipal Corporation, Urban Local Body and the Local NGO is any, from whom suggestions/representations, if any received while processing the proposal. The clearance letter shall also be put on the website of the company by the proponent. | Complied Copy of the clearance letter has already been sent to the concerned departments as prescribed. |
| (xxvi) | A separate environment management cell with qualified staff shall be set up for implementation of the stipulated environmental safeguards. | Complied. Separate Environment department is functioning. |
| (xxvii) | The proponent shall upload the status of compliance of the stipulated EC conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of MOEF, the respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely SPM, RSPM SO ₂ , NO _x (ambient levels as well as stack emissions) shall be displayed at a convenient location near the main gate of the company in the public domain. | Compliance of EC condition is being submitted on time. Last report was submitted on 30.05.2022. Data of stack and ambient air is displayed at main gate of the company. |
| (xxviii) | The project proponent shall also submit six monthly reports on the status of compliance of | Being complied. Last report was submitted on 30.05.2022. |

| | | |
|----------|---|--|
| | the stipulated EC conditions including results of monitored data (both in hard copies as well by e-mail) to the respective regional office of MOEF, the respective Zonal Office of CPCB and the SPCB. | |
| (xxix) | The environment statement for each financial year ending 31 st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of EC conditions and shall also be sent to the respective Regional Offices of MOEF by e-mail. | Being complied. Environment statement for FY 2021-2022 was submitted on 16.09.2022 |
| (xxx) | Regional office of the Ministry of Forests located at Lucknow will monitor the implementation of the stipulated conditions. A complete set of documents including Environmental Impact Assessment Report and Environment Management Plan along with additional information submitted from time to time shall be forwarded to the Regional Office for their use during monitoring. Project Proponent will upload the compliance status in their website and update the same from time to time at least six monthly basis. Criteria pollutants levels (stack & ambient levels of NO _x) will be displayed at the main gate of the power plant. | Complied. EIA/EMP report, DPR and other relevant documents have already been submitted to the Regional Office of MOEF at Lucknow. Data of stack and ambient air is displayed. |
| (xxxi) | Separate funds shall be allocated for implementation of environmental protection measures along with item-wise break up. These cost shall be included as part of the project cost. The funds earmarked for the environment protection measures shall not be diverted for other purposes and year-wise expenditure should be reported to the Ministry. | Complied. Separate fund is available for environmental protection measures. |
| (xxxii) | The project authorities shall inform the Regional Office as well as the Ministry regarding the date of financial closure and final approval of the project by the concerned authorities and dates of start of land development work and commissioning of plant. | Financial closure was obtained on 6.7.2010 and the construction activity for the project was started in Aug. 2010. All the three units are commissioned and in operation. |
| (xxxiii) | Full cooperation shall be extended to the Scientists/Officers from the Ministry/Regional Office of the Ministry at Bangalore/the CPCB/the SPCB who would be monitoring the compliance of environmental status. | Agreed. |

**Status of Compliance conditions stipulated in extension of validity letter no
J-13011 / 60 / 2008 - IA.II (T) dtd 23.03.2015 is as under;**

| S.No. | <u>Stipulated Conditions</u> | <u>Compliance Status</u> |
|--------------|--|--|
| xxxiv | Harnessing solar power within the premises of the plant particularly at available rooftops shall be carried out and status of implementation including actual generation of solar power shall be submitted along with half –yearly monitoring report. | PPGCL has installed 204 kW roof top solar power at school and roof top solar heater at guest houses. Solar based street and garden lights have also been installed. We are also in the process of installing another approx 60 kW roof top solar. Photographs are attached as Annexure-VIII |
| xxxv | A long term study of radio activity and heavy metals contents on coal to be used for the power plant shall be carried through a reputed institute and results thereof analyzed every two years and reported along with monitoring reports. Thereafter mechanism for an in-built continuous monitoring for radio activity and heavy metals in coal and fly ash (including bottom ash) shall be put in place. | Radioactivity test report carried out by BRIT-BARC, Mumbai is attached as annexure -VI . Analysis report of heavy metals in fly ash and ash is enclosed as Annexure-II |
| xxxvi | Space for FGD shall be provided for future installation as may be required. | Space for FGD has already been provided for future installation. |
| xxxvii | Fugitive emissions shall be controlled to prevent impact on agricultural or non-agricultural land in the vicinity, if any. | Complied. Dust extraction and dust suppression system has been installed to control fugitive emission. |
| xxxviii | Fly ash shall not be used for agricultural purpose. No mine void filling will be undertaken as an option for ash utilization without adequate lining of mine with suitable media so that no leachate shall take place at any point of time. In case, the option of mine void filling is to be adopted, prior detailed study of soil characteristics of the mine area shall be undertaken from a reputed institute and accordingly clay lining of adequate thickness shall be provided. This shall be carried out in close co-ordination with State Pollution Control Board who shall ensure that clay lining of appropriate thickness is provided. | MoEF&CC vide OM dated 28 th August 2019 has permitted use of fly ash in abandoned mines / low lying areas / soil conditioner in agriculture. |
| xxxix | No water bodies including natural drainage system in the area shall be disturbed due to activities associated with setting up / operation of the power plant. | Noted. |
| xxxx | Green belt shall also be developed around the Ash Pond over and above the Green Belt around the plant boundary. | We have planted approx. 3,34,060 nos. of sapling till Sept 2022. Approx. 20520 Saplings were planted during monsoon. |

| | | |
|---------|--|--|
| xxxxi | For proper and periodic monitoring of CSR activities, a CSR Committee or a Social Audit Committee or a credible external agency shall be appointed. CSR activities shall also be evaluated by an independent external agency. This evaluation shall be both concurrent and final. | PPGCL has a CSR committee. |
| xxxxii | An Environmental Cell comprising of at least one expert in environmental science / engineering, ecology, occupational health and social science, shall be established preferably at the project site itself and shall be headed by an officer of appropriate level and qualification. It shall be ensured that the Head of the cell shall directly report to the Head of the Plant who would be accountable for implementation of environmental regulations and social impact improvement / mitigations. | Environment cell has been established with qualified manpower. |
| xxxxiii | The Project proponent shall formulate a well laid corporate Environment Policy and identify and designate responsible officers at all levels of its hierarchy for ensuring adherence to the policy and compliance with the conditions stipulated in this clearance letter and other applicable environmental laws and regulations. | PPGCL has a well laid Environment Policy. |

**Status of Compliance Additional conditions stipulated vide letter no
IV /ENV/P/THE/-39 / 311 / 2009 / 1173 dtd 16.11.2011 is as under;**

| S.No | <u>Stipulated Conditions</u> | <u>Compliance Status</u> |
|-------------|--|--|
| (i) | Continuous monitoring of stack and ambient air to be carried out. | Continuous monitoring of ambient and stack is being carried out. |
| (ii) | Display of monitoring data in public domain (main gate). | Data of stack and ambient air is being displayed at main gate. |
| (iii) | To put up monitoring data and six monthly monitoring report on their website | Monitoring data and six-monthly monitoring report is periodically uploaded on the Company website. |



TESTING • INSPECTION

Mitra S. K. Private Limited

Above Punjab National Bank
Maihar Road, NH-7
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TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Uttar Pradesh.

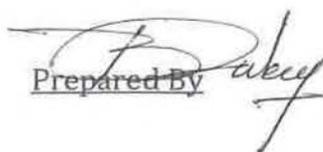
Report No. : C/2022/3207
Date : 12.04.2022
Sample No. : MSK/KOL/2022/3284
Sample Description : Stack Monitoring
Date of Receipt of Sample: 04/04/2022
Sample Mark : Thimble No.- 44 / Unit - III

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|--------------------------------------|----------------------------------|
| 1. | Stack connected to | : | Unit - III | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | DG Capacity | : | Load-521.43MW, Coal Flow-317.01 TPH. | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 42.98 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| SL No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | CO | <0.2 | ppm | IS:13270 :1992 Reaff,2014 |
| 2. | CO2 | 9.2 | % v/v | IS:13270 :1992 Reaff,2014 |
| 3. | NO2 | 378.7 | mg/Nm3 | IS 11255 (Part 7) :2005 RA2017 |
| 4. | O2 | 10.7 | % v/v | IS:13270 :1992 Reaff,2014 |
| 5. | PM | 29.8 | mg/Nm3 | IS 11255 (Part I):1985,RA 2014 |
| 6. | SO2 | 569 | mg/Nm3 | IS 11255 (Part II)-1985, RA:2014 |
| 7. | Temperature | 124 | Deg C | IS 11255 (Part III),2008RA 2018 |
| 8. | Barometric pressure | 758 | mm of Hg | IS 11255 (Part III),2008RA 2018 |
| 9. | Concentration of Mercury | <0.002 | micro gm/m3 | USEPA-29 - 25/06/1996 |
| 10. | Moisture content | <2.0 | % | IS 11255 (Part III),2008RA 2018 |
| 11. | Quantity of gas flow | 2393241 | Nm3/hr | IS 11255 (Part III),2008RA 2018 |
| 12. | Velocity of gas | 22.4 | m/s | IS 11255 (Part III),2008RA 2018 |

For Mitra S. K. Private Limited

Prepared By 


Authorised Signatory

Mitra S. K. Private Limited



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TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : C/2022/5309
 Date : 17.06.2022
 Sample No. : MSKNB/ED/2022-23/06/T836C
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 11/06/2022
 Sample Mark : Thimble No.- B14148 / Unit - III

Ref. No. & Date : 9200000102. Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|-----------------------------------|----------------------------------|
| 1. | Stack connected to | : | Unit - III | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | DG Capacity | : | 660 MW | |
| 7. | Load | : | 648.2 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 42.98 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 375.8 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| Sl. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | CO | <0.2 | ppm | IS:13270 :1992 Reaff,2014 |
| 2. | CO2 | 10.2 | % v/v | IS:13270 :1992 Reaff,2014 |
| 3. | NO2 | 361.5 | mg/Nm3 | IS 11255 (Part 7) :2005 RA2017 |
| 4. | O2 | 8.4 | % v/v | IS:13270 :1992 Reaff,2014 |
| 5. | PM | 35 | mg/Nm3 | IS 11255 (Part I):1985,RA 2014 |
| 6. | SO2 | 496.5 | mg/Nm3 | IS 11255 (Part II)-1985, RA:2014 |
| 7. | Temperature | 134 | Deg C | IS 11255 (Part III),2008RA 2018 |
| 8. | Barometric pressure | 760 | mm of Hg | IS 11255 (Part III),2008RA 2018 |
| 9. | Concentration of Mercury | <0.003 | micro gm/m3 | USEPA-29 - 25/06/1996 |
| 10. | Moisture content | <2.0 | % | IS 11255 (Part III),2008RA 2018 |
| 11. | Quantity of gas flow | 2608653 | Nm3/hr | IS 11255 (Part III),2008RA 2018 |
| 12. | Velocity of gas | 23.64 | m/s | IS 11255 (Part III),2008RA 2018 |

For Mitra S. K. Private Limited

Prepared By

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 sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : C/2022/5944
 Date : 01.08.2022
 Sample No. : MSKNB/ED/2022-23/07/JN64C6
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 19/07/2022
 Sample Mark : Thimble No.- 610 / Unit - III

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|------------------------------------|----------------------------------|
| 1. | Stack connected to | : | Unit – III | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | DG Capacity | : | 631.19 MW | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 42.98 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 379.40 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| Sl. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | CO | <0.2 | ppm | IS:13270 :1992 Reaff,2014 |
| 2. | CO2 | 10.2 | % v/v | IS:13270 :1992 Reaff,2014 |
| 3. | NO2 | 397.5 | mg/Nm3 | IS 11255 (Part 7) :2005 RA2017 |
| 4. | O2 | 8.4 | % v/v | IS:13270 :1992 Reaff,2014 |
| 5. | PM | 39.8 | mg/Nm3 | IS 11255 (Part I):1985,RA 2014 |
| 6. | SO2 | 584.8 | mg/Nm3 | IS 11255 (Part II)-1985, RA:2014 |
| 7. | Temperature | 129 | Deg C | IS 11255 (Part III),2008RA 2018 |
| 8. | Barometric pressure | 760 | mm of Hg | IS 11255 (Part III),2008RA 2018 |
| 9. | Concentration of Mercury | <0.003 | micro gm/m3 | USEPA-29 - 25/06/1996 |
| 10. | Moisture content | <2.0 | % | IS 11255 (Part III),2008RA 2018 |
| 11. | Quantity of gas flow | 2591030 | Nm3/hr | IS 11255 (Part III),2008RA 2018 |
| 12. | Velocity of gas | 23.53 | m/s | IS 11255 (Part III),2008RA 2018 |

For Mitra S. K. Private Limited

Prepared By

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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : C/2022/5943
Date : 01.08.2022
Sample No. : MSKNB/ED/2022-23/07/FX64EL
Sample Description : Stack Monitoring
Date of Receipt of Sample: 19/07/2022
Sample Mark : Thimble No.- 146 / Unit - II

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|------------------------------------|----------------------------------|
| 1. | Stack connected to | : | Unit – II | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | DG Capacity | : | 627.2 MW | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 42.98 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 366.89 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| SL. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | CO | <0.2 | ppm | IS:13270 :1992 Reaff,2014 |
| 2. | CO ₂ | 10.2 | % v/v | IS:13270 :1992 Reaff,2014 |
| 3. | NO ₂ | 329.6 | mg/Nm ³ | IS 11255 (Part 7) :2005 RA2017 |
| 4. | O ₂ | 8.6 | % v/v | IS:13270 :1992 Reaff,2014 |
| 5. | PM | 36.7 | mg/Nm ³ | IS 11255 (Part I):1985,RA 2014 |
| 6. | SO ₂ | 525 | mg/Nm ³ | IS 11255 (Part II)-1985, RA:2014 |
| 7. | Temperature | 112 | Deg C | IS 11255 (Part III),2008RA 2018 |
| 8. | Barometric pressure | 760 | mm of Hg | IS 11255 (Part III),2008RA 2018 |
| 9. | Concentration of Mercury | <0.003 | micro gm/m ³ | USEPA-29 - 25/06/1996 |
| 10. | Moisture content | <2.0 | % | IS 11255 (Part III),2008RA 2018 |
| 11. | Quantity of gas flow | 2616229 | Nm ³ /hr | IS 11255 (Part III),2008RA 2018 |
| 12. | Velocity of gas | 22.51 | m/s | IS 11255 (Part III),2008RA 2018 |

For Mitra S. K. Private Limited

Prepared By

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TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : C/2022/6647
Date : 29.08.2022
Sample No. : MSKNB/ED/2022-23/08/YZ583V
Sample Description : Stack Monitoring
Date of Receipt of Sample: 20/08/2022
Sample Mark : Thimble No.- 741 / Unit – III

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|---------------------------------|----------------------------------|
| 1. | Stack connected to | : | Unit - III | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | DG Capacity | : | 660 MW | |
| 7. | Load | : | 472.7 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.03 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 293 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| SL. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | CO | <0.2 | ppm | IS:13270 :1992 Reaff,2014 |
| 2. | CO2 | 8.2 | % v/v | IS:13270 :1992 Reaff,2014 |
| 3. | NO2 | 281.1 | mg/Nm3 | IS 11255 (Part 7) :2005 RA2017 |
| 4. | O2 | 10.8 | % v/v | IS:13270 :1992 Reaff,2014 |
| 5. | PM | 38.4 | mg/Nm3 | IS 11255 (Part I):1985,RA 2014 |
| 6. | SO2 | 518.9 | mg/Nm3 | IS 11255 (Part II)-1985, RA:2014 |
| 7. | Temperature | 108 | Deg C | IS 11255 (Part III),2008RA 2018 |
| 8. | Barometric pressure | 742 | mm of Hg | IS 11255 (Part III),2008RA 2018 |
| 9. | Concentration of Mercury | <0.003 | micro gm/m3 | USEPA-29 - 25/06/1996 |
| 10. | Moisture content | 3.5 | % | IS 11255 (Part III),2008RA 2018 |
| 11. | Quantity of gas flow | 2658361 | Nm3/hr | IS 11255 (Part III),2008RA 2018 |
| 12. | Velocity of gas | 23.42 | m/s | IS 11255 (Part III),2008RA 2018 |

For Mitra S. K. Private Limited

Prepared By

Authorised Signatory

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Mitra S. K. Private Limited



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TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : C/2022/6646
Date : 29.08.2022
Sample No. : MSKNB/ED/2022-23/08/C0584J
Sample Description : Stack Monitoring
Date of Receipt of Sample: 20/08/2022
Sample Mark : Thimble No.- 742 / Unit - II

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|-----------|---------------------------------|----------------------------------|
| 1. | Stack connected to | : | Unit - II | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | DG Capacity | : | 660 MW | |
| 7. | Load | : | 384 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.03 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 251 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| Sl. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | CO | <0.2 | ppm | IS:13270 :1992 Reaff,2014 |
| 2. | CO2 | 8.2 | % v/v | IS:13270 :1992 Reaff,2014 |
| 3. | NO2 | 276.5 | mg/Nm3 | IS 11255 (Part 7) :2005 RA2017 |
| 4. | O2 | 10.8 | % v/v | IS:13270 :1992 Reaff,2014 |
| 5. | PM | 37.7 | mg/Nm3 | IS 11255 (Part I):1985,RA 2014 |
| 6. | SO2 | 420.2 | mg/Nm3 | IS 11255 (Part II)-1985, RA:2014 |
| 7. | Temperature | 112 | Deg C | IS 11255 (Part III),2008RA 2018 |
| 8. | Barometric pressure | 742 | mm of Hg | IS 11255 (Part III),2008RA 2018 |
| 9. | Concentration of Mercury | <0.003 | micro gm/m3 | USEPA-29 - 25/06/1996 |
| 10. | Moisture content | <2.0 | % | IS 11255 (Part III),2008RA 2018 |
| 11. | Quantity of gas flow | 2771537.6 | Nm3/hr | IS 11255 (Part III),2008RA 2018 |
| 12. | Velocity of gas | 23.9 | m/s | IS 11255 (Part III),2008RA 2018 |

For Mitra S.K. Private Limited

Prepared By

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Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : C/2022/6645
Date : 29.08.2022
Sample No. : MSKNB/ED/2022-23/08/4C5822
Sample Description : Stack Monitoring
Date of Receipt of Sample : 20/08/2022
Sample Mark : Thimble No.- 740 / Unit - I

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|------------|---------------------------------|----------------------------------|
| 1. | Stack connected to | : | Unit - I | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | DG Capacity | : | 660 MW | |
| 7. | Load | : | 370 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.03 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 218 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| SL. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | CO | <0.2 | ppm | IS:13270 :1992 Reaff,2014 |
| 2. | CO2 | 8.8 | % v/v | IS:13270 :1992 Reaff,2014 |
| 3. | NO2 | 291.6 | mg/Nm3 | IS 11255 (Part 7) :2005 RA2017 |
| 4. | O2 | 10.8 | % v/v | IS:13270 :1992 Reaff,2014 |
| 5. | PM | 41.2 | mg/Nm3 | IS 11255 (Part I):1985,RA 2014 |
| 6. | SO2 | 559.4 | mg/Nm3 | IS 11255 (Part II)-1985, RA:2014 |
| 7. | Temperature | 108 | Deg C | IS 11255 (Part III),2008RA 2018 |
| 8. | Barometric pressure | 742 | mm of Hg | IS 11255 (Part III),2008RA 2018 |
| 9. | Concentration of Mercury | <0.003 | micro gm/m3 | USEPA-29 - 25/06/1996 |
| 10. | Moisture content | 3 | % | IS 11255 (Part III),2008RA 2018 |
| 11. | Quantity of gas flow | 2331287.39 | Nm3/hr | IS 11255 (Part III),2008RA 2018 |
| 12. | Velocity of gas | 24.07 | m/s | IS 11255 (Part III),2008RA 2018 |

For Mitra S. K. Private Limited

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Mitra S. K. Private Limited



Above Punjab National Bank
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sknigam@mitrask.co.in

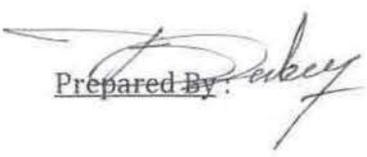
TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

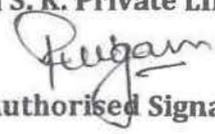
Report No. : MSK/KTN/2022-23/APW/077
Date : 26/09/2022
Sample No. : MSKGL/ED/2022-23/09/01130
Date Of Sample : 16/09/2022
Sample Description : Ash Pond Water
Sample Mark : Ash Dyke

Ref. No. & Date : 9200000102, Dt -24/05/2021.

| SL. No. | Parameter | UOM | Result | Method |
|---------|-----------------|------|--------|---|
| 1. | Copper (as Cu) | mg/l | <0.02 | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 2. | Lead (as Pb) | mg/l | <0.005 | APHA (23rd Edition)3120B 2017 |
| 3. | Mercury (as Hg) | mg/l | <0.001 | IS 3025(Part 48)-1994; Rffm:2014 |
| 4. | Nickel (as Ni) | mg/l | <0.02 | APHA (23rd Edition)3120B 2017 |
| 5. | Arsenic (as As) | mg/l | <0.005 | APHA (23rd Edition)3120B 2017 (ICP OES) |

Prepared By: 

For Mitra S. K. Private Limited


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TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/015
Date : 30/04/2022
Sample No. : MSKGL/ED/2022-23/04/02514
Date Of Sample : 02/04/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-3, Jorvat Village

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|---|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 247 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C,2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 71 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B,2017 |
| 09. | Chloride (as Cl) | 147 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 1.2 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | <0.05 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 17 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B,2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 21 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO3-E, 2017 |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 52 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

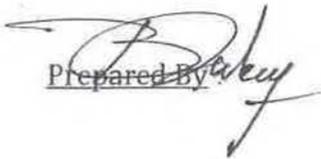
Mitra S. K. Private Limited

Above Punjab National Bank
Maihar Road, NH-7
Kuthla, Katni-483501 (M.P.)
CIN : U51909WB1956PTC023037

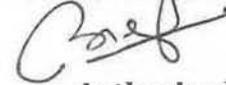


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| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 172 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition) 2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 427 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | <1.0 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.28 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B |

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For Mitra S. K. Private Limited



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TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/014
Date : 30/04/2022
Sample No. : MSKGL/ED/2022-23/04/02513
Date Of Sample : 02/04/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-2, Kapari Panchayat Bhawan

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 152 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C,2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 44 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B,2017 |
| 09. | Chloride (as Cl) | 71 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 0.48 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | 0.21 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 7.3 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B,2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 25 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017 |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 43 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

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sknigam@mitrask.co.in

| Sl. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 178 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition) 2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 270 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | 3.2 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.28 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B |

For Mitra S. K. Private Limited

Authorised Signatory

Prepared By:

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CIN : U51909WB1956PTC023037



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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/021
Date : 28/05/2022
Sample No. : MSKGL/ED/2022-23/05/00340
Date Of Sample : 06/05/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-2, Kapari Panchayat Bhawan

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|------------------------------------|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 109 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017_(O) |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES)_(O) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C,2017_(O) |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES)_(O) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES)_(O) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23 rd Edition)2540C_(O) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017_(O) |
| 08. | Calcium (as Ca) | 28 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B,2017_(O) |
| 09. | Chloride (as Cl) | 33 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017_(O) |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES)_(O) |
| 11. | Cyanide (as CN) | <0.02 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017_(O) |
| 12. | Fluoride (as F) | 0.22 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017_(O) |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014_(O) |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B_(O) |
| 15. | Iron (as Fe) | 0.11 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017_(O) |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017_(O) |
| 17. | Magnesium (as Mg) | 10 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B,2017_(O) |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES)_(O) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014_(O) |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017_(O) |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017_(O) |

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sknigam@mitrask.co.in

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|---|------------------|-----------------|-------------------|-----------|---|
| 22. | Nitrate (as NO ₃) | 1.9 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO3-E, 2017_(O) |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction)_(O) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017_(O) |
| 25. | Sulphate (as SO ₄) | 6.4 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017_(O) |
| 26. | Total Hardness (as CaCO ₃) | 114 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017_(O) |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition)3120B 2017_(O) |
| 28. | E.coli | Not Detected | | NA | /100ml | APHA 23rd Edition 9221 F_(O) |
| 29. | Total coliform bacteria | <1.8 | | NA | MPN/100ml | APHA 23rd Edition 9221 B_(O) |
| 30. | Colour | <5.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017_(O) |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition)2150B_(O) |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012_(O) |
| 33. | Total Dissolved Solids (as TDS) | 188 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C_(O) |
| 34. | Turbidity | <1.0 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B_(O) |
| 35. | pH | 6.58 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B_(O) |

For Mitra S. K. Private Limited



Authorised Signatory

Prepared By: *Bubey*

Mitra S. K. Private Limited



Above Punjab National Bank
Maihara Road, NH-7, Kuthla,
Katni – 483501 (M.P.)
CIN: U51909WB1956PTC023037
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/041
Date : 28/06/2022
Sample No. : MSKGL/ED/2022-23/06/02065
Date Of Sample : 10/06/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-2, Kapari Panchayat Bhawan

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|---|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 165 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C, 2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 71 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B, 2017 |
| 09. | Chloride (as Cl) | 110 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 0.54 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | 0.22 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 22 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B, 2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 32 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017 |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 55 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

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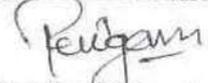
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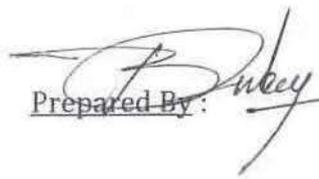


Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

| Sl. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 199 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition) 2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 324 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | 4.6 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.28 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B |

For Mitra S. K. Private Limited


 Authorised Signatory

Prepared By : 

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/050
Date : 02/08/2022
Sample No. : MSKGL/ED/2022-23/07/02421
Date Of Sample : 20/07/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-3, Jorvat Village

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|---|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 220 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C,2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 74 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B,2017 |
| 09. | Chloride (as Cl) | 186 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 0.96 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | 0.09 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 18 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B,2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 31 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017 |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 49 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

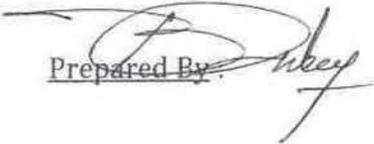
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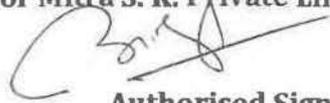


Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
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 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 278 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition) 2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 398 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | <1.0 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.41 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/048
Date : 02/08/2022
Sample No. : MSKGL/ED/2022-23/07/02419
Date Of Sample : 20/07/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-1, Kapari Transport Area

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|---|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 210 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C,2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 59 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B,2017 |
| 09. | Chloride (as Cl) | 38 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 0.72 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | 0.18 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 17 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B,2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 22 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017 |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 19 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

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Mitra S. K. Private Limited



Above Punjab National Bank
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 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
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sknigam@mitrask.co.in

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 227 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition)2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 263 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | 9 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.44 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B |

Prepared By :

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/061
Date : 30/08/2022
Sample No. : MSKGL/ED/2022-23/08/01981
Date Of Sample : 19/08/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-3, Jorvat Village

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|---|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 198 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C,2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 71 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B,2017 |
| 09. | Chloride (as Cl) | 162 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 0.91 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | 0.14 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 22 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B,2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 38 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017 |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 52 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

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Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 222 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition) 2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 321 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | <1.0 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.33 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B |

For Mitra S. K. Private Limited

Authorised Signatory

Prepared By:

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/059
Date : 30/08/2022
Sample No. : MSKGL/ED/2022-23/08/01979
Date Of Sample : 19/08/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-1, Kapari Transport Area

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|---|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 179 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C,2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 51 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B,2017 |
| 09. | Chloride (as Cl) | 31 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 0.61 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | 0.21 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 14 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B,2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 29 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017 |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 32 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

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Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 198 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA (23rd Edition) 2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 232 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | 7 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.23 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA (23rd Edition) 4500-H-B |

For Mitra S. K. Private Limited

Authorised Signatory

Prepared By:

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/072
Date : 29/09/2022
Sample No. : MSKGL/ED/2022-23/09/01932
Date Of Sample : 16/09/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-3, Jorvat Village

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|------------------------------------|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 171 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C, 2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 72 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B, 2017 |
| 09. | Chloride (as Cl) | 189 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 0.83 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | 0.21 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 18 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B, 2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 20 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO3-E, 2017 |
| 23. | Phenolic Compounds (as C6H5OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 76 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

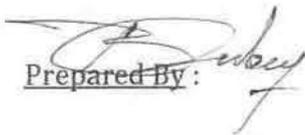
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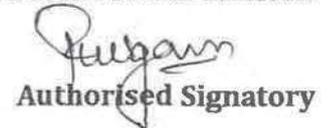


Above Punjab National Bank
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sknigam@mitrask.co.in

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 198 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition) 2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 333 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | <1.0 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.22 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
Maihar Road, NH-7, Kuthla,
Katni – 483501 (M.P.)
CIN: U51909WB1956PTC023037
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/GDW/070
Date : 29/09/2022
Sample No. : MSKGL/ED/2022-23/09/01930
Date Of Sample : 16/09/2022
Sample Description : Ground Drinking Water
Sample Mark : HP-1, Kapari Transport Area

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|---|--------|-----------------|-------------------|------|---|
| 01. | Alkalinity (as CaCO ₃) | 167 | 200 | 600 | mg/l | APHA (23rd Edition) 2320B 2017 |
| 02. | Aluminium (as Al) | <0.01 | 0.03 | 0.2 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 03. | Anionic Detergents (as MBAS) | <0.02 | 0.2 | 1.0 | mg/l | APHA (23rd Edition)5540 C,2017 |
| 04. | Arsenic(as As) | <0.005 | 0.01 | 0.05 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 05. | Barium (as Ba) | <0.05 | 0.7 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 06. | Boron (as B) | <0.5 | 0.5 | 1.0 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 07. | Cadmium (as Cd) | <0.001 | 0.003 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 08. | Calcium (as Ca) | 65 | 75 | 200 | mg/l | APHA (23rd Edition) 3500 Ca B,2017 |
| 09. | Chloride (as Cl) | 57 | 250 | 1000 | mg/l | APHA (23rd Edition)4500-Cl B 2017 |
| 10. | Copper (as Cu) | <0.02 | 0.05 | 1.5 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 11. | Cyanide (as CN) | <0.01 | 0.05 | No Relaxation | mg/l | APHA (23rd Edition)4500 CN- F 2017 |
| 12. | Fluoride (as F) | 0.44 | 1.0 | 1.5 | mg/l | APHA (23rd Edition)4500 - F C/D, 2017 |
| 13. | Free Residual Chlorine | <0.1 | 0.2 | 1.0 | mg/l | IS 3025 (Part 26)-1986 Rffm:2014 |
| 14. | Hexavalent Chromium (as Cr+6) | <0.01 | | | mg/l | APHA 23rd Edtn-2017, 3500 Cr B |
| 15. | Iron (as Fe) | 0.18 | 0.3 | No Relaxation | mg/l | APHA (23rd Edition)3500 Fe B 2017 |
| 16. | Lead (as Pb) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 17. | Magnesium (as Mg) | 19 | 30 | 100 | mg/l | APHA (23rd Edition) 3500 Mg B,2017 |
| 18. | Manganese (as Mn) | <0.02 | 0.1 | 0.3 | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES) |
| 19. | Mercury (as Hg) | <0.001 | 0.001 | No Relaxation | mg/l | IS 3025(Part 48)-1994; Rffm:2014 |
| 20. | Molybdenum (as Mo) | <0.05 | 0.07 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 21. | Nickel (as Ni) | <0.02 | 0.02 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 22. | Nitrate (as NO ₃) | 32 | 45 | No Relaxation | mg/l | APHA (23rd Edition) 4500- NO3-E, 2017 |
| 23. | Phenolic Compounds (as C ₆ H ₅ OH) | <0.001 | 0.001 | 0.002 | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction) |
| 24. | Selenium (as Se) | <0.005 | 0.01 | No Relaxation | mg/l | APHA (23rd Edition)3120B 2017 |
| 25. | Sulphate (as SO ₄) | 39 | 200 | 400 | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 |

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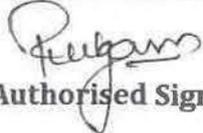
Mitra S. K. Private Limited



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 CIN: U51909WB1956PTC023037
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 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

| SL. No. | Parameter | Result | DESIRABLE LIMIT | PERMISSIBLE LIMIT | UOM | METHOD |
|---------|--|------------------|-----------------|-------------------|-----------|---------------------------------|
| 26. | Total Hardness (as CaCO ₃) | 188 | 200 | 600 | mg/l | APHA (23rd Edition) 2340 C 2017 |
| 27. | Zinc (as Zn) | <0.02 | 5 | 15 | mg/l | APHA (23rd Edition) 3120B 2017 |
| 28. | E.coli | Not Detected | | NA | /100ml | IS 1622 : 1981 (RA 2019) |
| 29. | Total coliform bacteria | <2 | | NA | MPN/100ml | IS 1622 : 1981 (RA 2019) |
| 30. | Colour | <1.0 | 5 | 15 | Hazen | APHA (23rd Edition) 2120B 2017 |
| 31. | Odour | Agreeable | Agreeable | Agreeable | None | APHA(23rd Edition) 2150B |
| 32. | Taste | Not Done | | | None | IS 3025 (Part 8)-1983 Rffm:2012 |
| 33. | Total Dissolved Solids (as TDS) | 287 | 500 | 2000 | mg/l | APHA (23rd Edition) 2540C |
| 34. | Turbidity | 5 | 1 | 5 | N.T.U. | APHA (23rd Edition) 2130B |
| 35. | pH | 7.43 at 25 deg C | 6.5-8.5 | No Relaxation | None | APHA(23rd Edition) 4500-H-B |

For Mitra S. K. Private Limited


 Authorised Signatory

Prepared By: 

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/NOISE/042-045
Date : 30/09/2022
Sample No. : MSKGL/ED/2022-23/09/01878 & 01880 To 0188
Date Of Sample : 22/09/2022
Sample Description : NOISE MONITORING

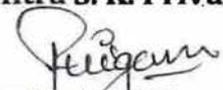
Ref. No. & Date : 9200000102. Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Location | Date Of Monitoring | Type Of Area | Results in Leq dB(A) Day Time | Results in Leq dB(A) Night Time |
|---------|--------------|--------------------|--------------|-------------------------------|---------------------------------|
| 1. | CHP AREA | 22.09.2022. | INSIDE PLANT | 54.9 | 50.4 |
| 2. | FIRE STATION | 22.09.2022. | INSIDE PLANT | 44.4 | 40.1 |
| 3. | HORTICULTURE | 22.09.2022. | INSIDE PLANT | 43.3 | 39.8 |
| 4. | ITI COLLEGE | 22.09.2022. | INSIDE PLANT | 45.7 | 40.8 |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

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 Katni – 483501 (M.P.)
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sknigam@mitrask.co.in

TEST REPORT

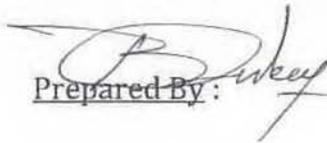
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj [Pin- 212107]
 Uttar Pradesh.

Report No. : MSK/KTN/2022-23/NOISE/034-037
Date : 02/09/2022
Sample No. : MSKGL/ED/2022-23/08/01964 & 01966 To 01968
Date Of Sample : 25/08/2022
Sample Description : NOISE MONITORING

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Location | Date Of Monitoring | Type Of Area | Results in Leq dB(A) Day Time | Results in Leq dB(A) Night Time |
|---------|--------------|--------------------|--------------|-------------------------------|---------------------------------|
| 1. | CHP AREA | 25.08.2022. | INSIDE PLANT | 50.2 | 45.3 |
| 2. | FIRE STATION | 25.08.2022. | INSIDE PLANT | 49.3 | 43.1 |
| 3. | HORTICULTURE | 25.08.2022. | INSIDE PLANT | 44.7 | 40.1 |
| 4. | ITI COLLEGE | 25.08.2022. | INSIDE PLANT | 41.8 | 38.2 |


 Prepared By :

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

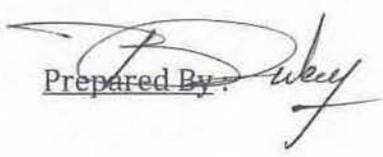
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj [Pin- 212107]
 Uttar Pradesh.

Report No. : MSK/KTN/2022-23/NOISE/026-029
Date : 30/07/2022
Sample No. : MSKGL/ED/2022-23/07/02426 & 02428 To 02430
Date Of Sample : 20/07/2022
Sample Description : NOISE MONITORING

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| SL. No. | Location | Date Of Monitoring | Type Of Area | Results in Leq dB(A) Day Time | Results in Leq dB(A) Night Time |
|---------|--------------|--------------------|--------------|-------------------------------|---------------------------------|
| 1. | CHP AREA | 20.07.2022. | INSIDE PLANT | 51.8 | 47.8 |
| 2. | FIRE STATION | 20.07.2022. | INSIDE PLANT | 47.3 | 42.7 |
| 3. | HORTICULTURE | 20.07.2022. | INSIDE PLANT | 43.9 | 39.4 |
| 4. | ITI COLLEGE | 20.07.2022. | INSIDE PLANT | 40.8 | 37.5 |

Prepared By: 

For Mitra S. K. Private Limited



Authorised Signatory

Page 1 of 1

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
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 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

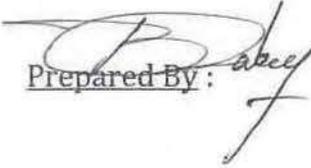
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj [Pin- 212107]
 Uttar Pradesh.

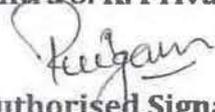
Report No. : MSK/KTN/2022-23/NOISE/018-021
Date : 02/07/2022
Sample No. : MSKGL/ED/2022-23/06/02071 & 02073 To 02075
Date Of Sample : 23/06/2022
Sample Description : NOISE MONITORING

Ref. No. & Date : 9200000102, Dt-24/05/2021.

ANALYSIS RESULT

| SL. No. | Location | Date Of Monitoring | Type Of Area | Results in Leq dB(A) Day Time | Results in Leq dB(A) Night Time |
|---------|--------------|--------------------|--------------|-------------------------------|---------------------------------|
| 1. | CHP AREA | 23.06.2022. | INSIDE PLANT | 54.1 | 51.3 |
| 2. | FIRE STATION | 23.06.2022. | INSIDE PLANT | 44.3 | 40.4 |
| 3. | HORTICULTURE | 23.06.2022. | INSIDE PLANT | 48.6 | 41.8 |
| 4. | ITI COLLEGE | 23.06.2022. | INSIDE PLANT | 45.9 | 40.1 |

Prepared By: 

For Mitra S. K. Private Limited

 Authorised Signatory

Mitra S. K. Private Limited

TESTING • INSPECTION

Above Punjab National Bank
Maihar Road, NH-7
Kuthla, Katni-483501 (M.P.)
CIN : U51909WB1956PTC023037

T : 07622-240651, 240919
E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

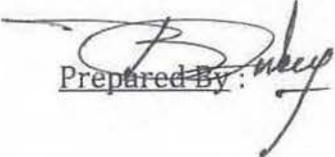
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/NOISE/010-013
Date : 30/05/2022
Sample No. : MSKGL/ED/2022-23/05/02225 & 02227 To 02229
Date Of Sample : 23/05/2022
Sample Description : NOISE MONITORING

Ref. No. & Date : 9200000102, Dt-24/05/2021.

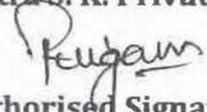
ANALYSIS RESULT

| SL. No. | Location | Date Of Monitoring | Type Of Area | Results in Leq dB(A) Day Time | Results in Leq dB(A) Night Time |
|---------|--------------|--------------------|--------------|-------------------------------|---------------------------------|
| 1. | CHP AREA | 23.05.2022. | INSIDE PLANT | 51.5 | 40.1 |
| 2. | FIRE STATION | 23.05.2022. | INSIDE PLANT | 49.8 | 40.5 |
| 3. | HORTICULTURE | 23.05.2022. | INSIDE PLANT | 43.5 | 40.1 |
| 4. | ITI COLLEGE | 23.05.2022. | INSIDE PLANT | 49.2 | 43.8 |

Prepared By: 

For Mitra S. K. Private Limited




Authorised Signatory

Mitra S. K. Private Limited

Above Punjab National Bank
 Maihar Road, NH-7
 Kuthla, Katni-483501 (M.P.)
 CIN : U51909WB1956PTC023037



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 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

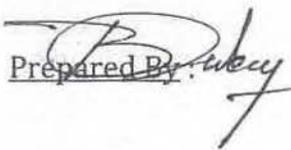
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj [Pin- 212107]
 Uttar Pradesh.

Report No. : MSK/KTN/2022-23/NOISE/002-005
Date : 30/04/2022
Sample No. : MSKGL/ED/2022-23/04/02504 & 02506 To 02508
Date Of Sample : 25/04/2022
Sample Description : NOISE MONITORING

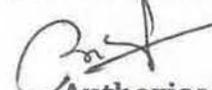
Ref. No. & Date : 9200000102, Dt-24/05/2021.

ANALYSIS RESULT

| SL. No. | Location | Date Of Monitoring | Type Of Area | Results in Leq dB(A) Day Time | Results in Leq dB(A) Night Time |
|---------|--------------|--------------------|--------------|-------------------------------|---------------------------------|
| 1. | CHP AREA | 25.04.2022. | INSIDE PLANT | 54.2 | 41.9 |
| 2. | FIRE STATION | 25.04.2022. | INSIDE PLANT | 52.8 | 42.5 |
| 3. | HORTICULTURE | 25.04.2022. | INSIDE PLANT | 53.4 | 42.9 |
| 4. | ITI COLLEGE | 25.04.2022. | INSIDE PLANT | 52.4 | 41.5 |

Prepared By: 

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Mitra S. K. Private Limited

Above Punjab National Bank
 Maihar Road, NH-7
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 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

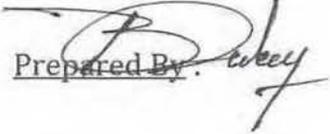
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/050-053
Date : 02/05/2022
Sample No. : MSKGL/ED/2022-23/04/02445-02448
Date Of Sample : 04/04/2022
Sample Description : AMBIENT AIR MONITORING
(INSIDE THE PLANT)

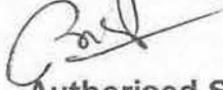
Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | CHP Area | 87 | 44.2 | 7.1 | 29.1 |
| 2. | Fire Station | 81.3 | 41.2 | 7.9 | 30.2 |
| 3. | Horticulture | 88.2 | 46.3 | 6.7 | 31.8 |
| 4. | ITI College | 72 | 38.3 | 9.2 | 25.4 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited

Above Punjab National Bank
Maihara Road, NH-7
Kuthla, Katni-483501 (M.P.)
CIN : U51909WB1956PTC023037



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sknigam@mitrask.co.in

TEST REPORT

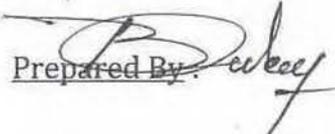
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/054-056
Date : 02/05/2022
Sample No. : MSKGL/ED/2022-23/04/02449-02451
Date Of Sample : 05/04/2022
Sample Description : AMBIENT AIR MONITORING
(OUTSIDE THE PLANT)

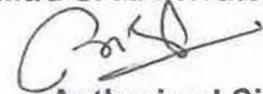
Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | Lohgara Village | 70.5 | 46.9 | 10.2 | 36.7 |
| 2. | Bemara Village | 65.8 | 38.8 | 10 | 39.2 |
| 3. | Kapari Village | 73.2 | 41.3 | 10.8 | 43.7 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited



Authorised Signatory

Mitra S. K. Private Limited

TESTING • INSPECTION

Above Punjab National Bank
 Maihar Road, NH-7
 Kuthla, Katni-483501 (M.P.)
 CIN : U51909WB1956PTC023037

T : 07622-240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

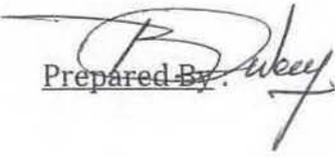
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/099-102
Date : 02/06/2022
Sample No. : MSKGL/ED/2022-23/05/02176-02179
Date Of Sample : 02/05/2022
Sample Description : AMBIENT AIR MONITORING
(INSIDE THE PLANT)

Ref. No. & Date : 9200000102, Dt -24/05/2021.

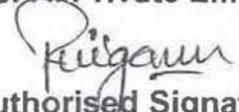
ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ ($\mu\text{g}/\text{m}^3$) | PM _{2.5} ($\mu\text{g}/\text{m}^3$) | SO ₂ ($\mu\text{g}/\text{m}^3$) | NO ₂ ($\mu\text{g}/\text{m}^3$) |
|---|------------------------|--|---|---|---|
| 1. | CHP Area | 84.9 | 46.2 | 9.7 | 24.5 |
| 2. | Fire Station | 82.5 | 45.8 | 9.2 | 27.8 |
| 3. | Horticulture | 87.5 | 46.9 | 9.4 | 26.6 |
| 4. | ITI College | 75.1 | 47.7 | 7.5 | 19.7 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited




 Authorised Signatory

Mitra S. K. Private Limited

Above Punjab National Bank
 Maihar Road, NH-7
 Kuthla, Katni-483501 (M.P.)
 CIN : U51909WB1956PTC023037



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 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/103-105
Date : 02/06/2022
Sample No. : MSKGL/ED/2022-23/05/02180-02182
Date Of Sample : 03/05/2022
Sample Description : AMBIENT AIR MONITORING
(OUTSIDE THE PLANT)

Ref. No. & Date : 9200000102. Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ ($\mu\text{g}/\text{m}^3$) | PM _{2.5} ($\mu\text{g}/\text{m}^3$) | SO ₂ ($\mu\text{g}/\text{m}^3$) | NO ₂ ($\mu\text{g}/\text{m}^3$) |
|---|------------------------|--|---|---|---|
| 1. | Lohgara Village | 88.5 | 45.8 | 9.2 | 27.8 |
| 2. | Bemara Village | 87.5 | 46.9 | 9.4 | 26.6 |
| 3. | Kapari Village | 76.8 | 37.4 | 8.4 | 29.6 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By:

For Mitra S. K. Private Limited



Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

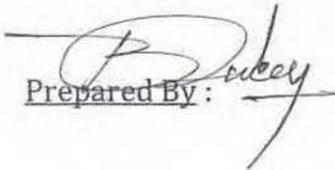
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj [Pin- 212107]
 Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/148-151
Date : 04/07/2022
Sample No. : MSKGL/ED/2022-23/06/02014-02017
Date Of Sample : 01/06/2022
Sample Description : AMBIENT AIR MONITORING
(INSIDE THE PLANT)

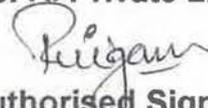
Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | CHP Area | 88.3 | 46.2 | 16.1 | 21.5 |
| 2. | Fire Station | 84.1 | 43.3 | 18.3 | 28.4 |
| 3. | Horticulture | 87.6 | 47.3 | 19.2 | 33.6 |
| 4. | ITI College | 86.9 | 45.4 | 16.8 | 23.8 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

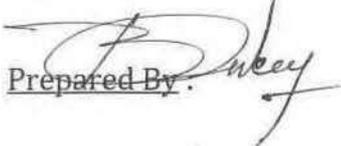
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/152-154
Date : 04/07/2022
Sample No. : MSKGL/ED/2022-23/06/02018-02020
Date Of Sample : 02/06/2022
Sample Description : AMBIENT AIR MONITORING
(OUTSIDE THE PLANT)

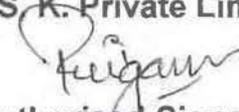
Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | Lohgara Village | 85.5 | 48.1 | 11.9 | 22.8 |
| 2. | Bemara Village | 86.2 | 46.5 | 13.7 | 22.7 |
| 3. | Kapari Village | 88.3 | 49.7 | 15.3 | 25.3 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

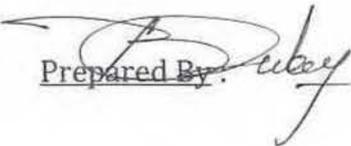
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj [Pin- 212107]
 Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/200-203
Date : 03/08/2022
Sample No. : MSKGL/ED/2022-23/07/02373-02376
Date Of Sample : 04/07/2022
Sample Description : AMBIENT AIR MONITORING
 (INSIDE THE PLANT)

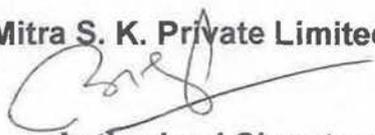
Ref. No. & Date : 9200000102. Dt-24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | CHP Area | 84.7 | 47.9 | 13.2 | 36.5 |
| 2. | Fire Station | 75.6 | 42.7 | 18.9 | 29.8 |
| 3. | Horticulture | 88.4 | 39.4 | 12.4 | 31.4 |
| 4. | ITI College | 82.9 | 44.6 | 16.1 | 27.7 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
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 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

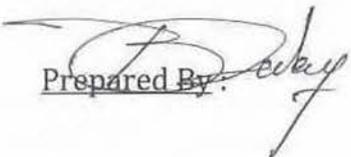
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/204-206
Date : 03/08/2022
Sample No. : MSKGL/ED/2022-23/07/02377-02379
Date Of Sample : 05/07/2022
Sample Description : AMBIENT AIR MONITORING
(OUTSIDE THE PLANT)

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | Lohgara Village | 86.3 | 47.7 | 16.8 | 26.7 |
| 2. | Bemara Village | 69.1 | 45.4 | 13.7 | 23.9 |
| 3. | Kapari Village | 84.7 | 42.8 | 12.4 | 26.1 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited



Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

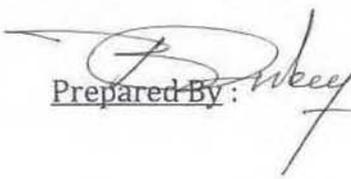
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj [Pin- 212107]
 Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/246-249
Date : 31/08/2022
Sample No. : MSKGL/ED/2022-23/08/01410-01413
Date Of Sample : 02/08/2022
Sample Description : AMBIENT AIR MONITORING
(INSIDE THE PLANT)

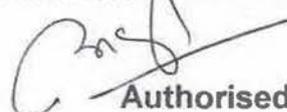
Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | CHP Area | 89.6 | 40.6 | 11.6 | 34.1 |
| 2. | Fire Station | 71.6 | 34.5 | 8.5 | 27.1 |
| 3. | Horticulture | 70.6 | 37.5 | 9.2 | 24.5 |
| 4. | ITI College | 85.2 | 48.5 | 9.6 | 29.6 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

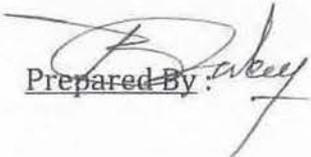
Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/250-252
Date : 31/08/2022
Sample No. : MSKGL/ED/2022-23/08/01414-01416
Date Of Sample : 03/08/2022
Sample Description : AMBIENT AIR MONITORING
(OUTSIDE THE PLANT)

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | Lohgara Village | 71.8 | 29.6 | 7.7 | 30.8 |
| 2. | Bemara Village | 74.5 | 37.5 | 9.6 | 20.6 |
| 3. | Kapari Village | 47.8 | 20.4 | 7.8 | 26.2 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By: 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Dist.: Prayagraj [Pin- 212107]
 Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/295-298
Date : 02/10/2022
Sample No. : MSKGL/ED/2022-23/09/01829-01832
Date Of Sample : 02/09/2022
Sample Description : AMBIENT AIR MONITORING
(INSIDE THE PLANT)

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ ($\mu\text{g}/\text{m}^3$) | PM _{2.5} ($\mu\text{g}/\text{m}^3$) | SO ₂ ($\mu\text{g}/\text{m}^3$) | NO ₂ ($\mu\text{g}/\text{m}^3$) |
|---|------------------------|--|---|---|---|
| 1. | CHP Area | 81.2 | 39.3 | 9.2 | 31.2 |
| 2. | Fire Station | 76.4 | 31.8 | 8.8 | 22.9 |
| 3. | Horticulture | 71.3 | 34.5 | 7.4 | 14.3 |
| 4. | ITI College | 79.1 | 40.1 | 9.9 | 25.7 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By :

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj [Pin- 212107]
Uttar Pradesh.

Report No. : MSK/KTN/2022-23/AA/299-301
Date : 02/10/2022
Sample No. : MSKGL/ED/2022-23/09/01833-01835
Date Of Sample : 03/09/2022
Sample Description : AMBIENT AIR MONITORING
(OUTSIDE THE PLANT)

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| Sl. No. | Sampling Location Name | PM ₁₀ (µg/m ³) | PM _{2.5} (µg/m ³) | SO ₂ (µg/m ³) | NO ₂ (µg/m ³) |
|---|------------------------|--|---|---|---|
| 1. | Lohgara Village | 51.3 | 27.9 | 9.5 | 30.4 |
| 2. | Bemara Village | 79.1 | 38.4 | 8.7 | 42.8 |
| 3. | Kapari Village | 64.5 | 37.1 | 9.2 | 34.6 |
| National Ambient Air Quality Standards | | 100 (24hrs) | 60 (24hrs) | 80 (24hrs) | 80 (24hrs) |

Prepared By :

For Mitra S. K. Private Limited

Authorised Signatory

ULR-TC66652000000 2023F



क्रम सं. / SL. NO. : 497 A 49623

विआरबी / बीएआरसी वाशी कॉम्प्लेक्स,
BRIT/ BARC Vashi Complex,
सेक्टर-20, वाशी / Sec-20, Vashi,
नवी मुंबई / Navi Mumbai-400 703
www.britatom.gov.in

भारत सरकार / GOVERNMENT OF INDIA

परमाणु ऊर्जा विभाग / DEPARTMENT OF ATOMIC ENERGY

विकिरण एवं आइसोटोप प्रौद्योगिकी बोर्ड / BOARD OF RADIATION & ISOTOPE TECHNOLOGY

रेडियोसक्रियता परीक्षण प्रमाण-पत्र / RADIOACTIVITY TEST CERTIFICATE

PAGE 1 OF 1

RADIOANALYTICAL LABORATORY

Ref: BRIT/RAL/D/680-94/MISC/516-30/20-21

NOV 24, 2020

TO,
PRAYAGRAJ POWER
GENERATION COMPANY LTD.
SHATABDI BHAWAN, B 12 & 13,
SECTOR 4, GAUTAM BUDH NAGAR,
NOIDA, UTTAR PRADESH - 201301.

This is regarding the "COAL / FLY ASH / BOTTOM ASH " samples submitted by you vide letter ref.no. PPGCL/ENV/FY21/158 dt. 13.10.2020 for radioactivity analysis.

The samples were analysed for U-238, Th-232, Ra-226, K-40 & Cs-137 radioactivity content and the values obtained are as follows:

| SR NO | SAMPLE DETAILS | U-238 (Bq/Kg) | Th-232 (Bq/Kg) | Ra-226 (Bq/Kg) | K-40 (Bq/Kg) | Cs-137 (Bq/Kg) |
|-------|----------------|------------------|-------------------|-------------------|-----------------|-------------------|
| 1 | COAL | 85.6 ± 9.3 | 129.3 ± 14.6 | 94 ± 9.9 | 289 ± 14.2 | 0.4 ± 0.6 |
| 2 | FLY ASH | 76.4 ± 8.8 | 115.4 ± 15.3 | 69.1 ± 8.4 | 225.6 ± 13.2 | 0.2 ± 0.4 |
| 3 | BOTTOM ASH | 28.8 ± 5.4 | 61 ± 8.1 | 7.1 ± 2.7 | 96.5 ± 7.6 | 1.1 ± 1.1 |

Date of receipt of sample : 24.10.2020

Date of completion of test : 17.11.2020

The measurement values are below the clearance level for radionuclides of natural origin in bulk solid materials, as per AERB directive 01/2010 (table-3) dated 26/11/2010.

Note: (i)The report pertains to the given sample only. (ii)The sample will be retained in this laboratory for a period of one month from certificate date and thereafter it will be disposed off. (iii)This report shall not be reproduced except in full, without written approval of the laboratory. (iv) The sampling is not done by this laboratory.

checked by:

Authorized Signatory

24-11-20

अजय नून थाम्के / Ajay N. Thamke

वैज्ञानिक अधिकारी / Scientific Officer

रेडियोसक्रियता परीक्षण प्रयोगशाला / Radioanalytical Laboratory

विकिरण एवं आइसोटोप प्रौद्योगिकी बोर्ड

Board of Radiation & Isotope Technology

सेक्टर-20, वाशी कॉम्प्लेक्स / Vashi Complex

नवी मुंबई / Navi Mumbai-400 703

****End of Report****





Roof Top Solar Panel – 204 kW


TRUE COPY



**PRAYAGRAJ POWER
GENERATION COMPANY LTD.**

PPGCL/ ENVI/ FY 21/ 142

Date : 12.09.2020

To,
The Member Secretary
U.P Pollution Control Board
Building No. TC- 12 V,
Vibhuti khand, Gomti Nagar
Lucknow - 226010

Sub: Update on URL and password of PTZ camera installed in compliance to water consent specific condition no 12 granted vide Ref no – 69611 dated 24.02.2020

Dear Sir,

With reference to the above mentioned subject please find the URL, User id and password to access the data of PTZ camera.

URL - <http://tpro.telsys.in/>
User - abhas.tiwari@ppgcl.co.in
Password - Abhas@123#

This is for your kind information and record please.

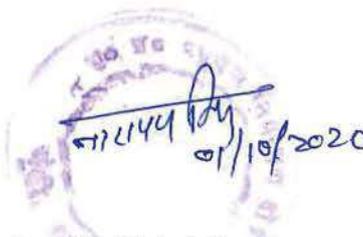
Thanking You,
Sincerely

For Prayagraj Power Generation Company Limited


K. R. Bairwa
Chief - O&M Services

✓ Cc:

The Regional Officer
U.P Pollution Control Board, Sector-10, Yojna No.-3,
Avas Vikas Parishad Colony, Jhusi, Prayagraj



Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Plant Address : P.O. - Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107
Phone: + 91-120-6102000/6102009, +91-7525006400, +91-8528846666
CIN: U40101UP2007SGC032835, Web: ppgcl.co.in, Email:-ppgcl@ppgcl.co.in

TRUE COPY

Ref: PPGCL/ENV/FY24/246

Date:22.01.2024

To,

The Member Secretary,
U.P. Pollution Control Board,
Building No. TC-12V
Vibhuti Khand, Gomti Nagar
Lucknow-226010

Subject- Quarterly Stack, Ambient Air, and Ground Water monitoring report for the period October' 23 to December' 23.

Ref- CTO Ref No 102011 Air and 102087 Water issued on 29.12.2020.

Dear Sir,

With Reference to the above-mentioned subject and condition of CTO, please find enclosed Quarterly Stack, Ambient Air, and Ground Water monitoring report for the period October' 23 to December' 23.

This is for your information and record please.

Thanking You

Yours Sincerely,

For Prayagraj Power Generation Company Limited


S H Pandey

Chief-O&M Services

Encl: - Quarterly Stack, Ambient Air, and Ground Water monitoring report

Cc: The Regional Officer
U.P. Pollution Control Board
Prayagraj



Prayagraj Power Generation Company Limited

Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Phone: + 91-120-6102000/6102208 CIN: U40101UP2007PLC032835

Plant Address : P.O. - Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107

Phone: + 91-7525006400/ 8528846666. Web:-ppgcl.co.in, Email:-ppgcl@ppgcl.co.in

TRUE COPY

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : prapatanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
 Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. MSKPL/ED/2023-24/FUEF84
 Date : 06.01.2024
 Sample No. : MSKNB/ED/2023-24/12/5W5ADS
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 27/12/2023
 Job No. : EDN/ATM/KAT-2023/10AE12
 Sample Mark : Thimble No.- 0953 / Unit – I

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|-----------------------------------|--------------------------|
| 1. | Stack connected to | : | Unit - I | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | Boiler Capacity | : | 660 MW | |
| 7. | Load | : | 618 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.03 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 371.7 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| SL. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | Barometric pressure | 742 | mm of Hg | IS : 11255 (Part 3) |
| 2. | Carbon Dioxide | 12.4 | % v/v | IS 13270 |
| 3. | Carbon Monoxide | <0.2 | % v/v | IS 13270 |
| 4. | Flow Rate of the Flue Gas | 2556427 | Nm ³ /hr | IS : 11255 (Part 3) |
| 5. | Mercury as Hg (Gaseous) | <0.003 | mg/Nm ³ | USEPA 29-25/06/ |
| 6. | Moisture content | 3.3 | % | IS : 11255 (Part 3) |
| 7. | Oxides of Nitrogen as NO ₂ | 348.7 | mg/Nm ³ | IS 11255 (Part 7) |
| 8. | Oxygen | 8.6 | % v/v | IS 13270 |
| 9. | Particulate Matters | 30.8 | mg/Nm ³ | IS : 11255 (Part I) |
| 10. | Sulphur Dioxide as SO ₂ | 563.0 | mg/Nm ³ | IS 11255 (Part 2) |
| 11. | Temperature | 120 | Deg C | IS : 11255 (Part 3) |
| 12. | Velocity | 23.11 | m/s | IS : 11255 (Part 3) |

For Mitra S. K. Private Limited

Prepared By

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : orpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
 Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : MSKPL/ED/2023-24/FKEF8V
 Date : 06.01.2024
 Sample No. : MSKNB/ED/2023-24/12/HN5ACX
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 27/12/2023
 Job No. : EDN/ATM/KAT-2023/10AE12
 Sample Mark : Thimble No.- 0956 / Unit – II

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|-----------------------------------|--------------------------|
| 1. | Stack connected to | : | Unit - II | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.5 | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | Boller Capacity | : | 660 MW | |
| 7. | Load | : | 550 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.03 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 350.9 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| Sl. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | Barometric pressure | 742 | mm of Hg | IS : 11255 (Part 3) |
| 2. | Carbon Dioxide | 12.6 | % v/v | IS 13270 |
| 3. | Carbon Monoxide | <0.2 | % v/v | IS 13270 |
| 4. | Flow Rate of the Flue Gas | 2595065 | Nm ³ /hr | IS : 11255 (Part 3) |
| 5. | Mercury as Hg (Gaseous) | <0.003 | mg/Nm ³ | USEPA 29-25/06/ |
| 6. | Moisture content | 7.4 | % | IS : 11255 (Part 3) |
| 7. | Oxides of Nitrogen as NO ₂ | 397.8 | mg/Nm ³ | IS 11255 (Part 7) |
| 8. | Oxygen | 10.8 | % v/v | IS 13270 |
| 9. | Particulate Matters | 35.2 | mg/Nm ³ | IS : 11255 (Part 1) |
| 10. | Sulphur Dioxide as SO ₂ | 588.1 | mg/Nm ³ | IS 11255 (Part 2) |
| 11. | Temperature | 123 | Deg C | IS : 11255 (Part 3) |
| 12. | Velocity | 23.40 | m/s | IS : 11255 (Part 3) |

For Mitra S. K. Private Limited

Prepared By

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651 240919
 E : prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
 Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : MSKPL/ED/2023-24/GPEF8G
 Date 06.01.2024
 Sample No. MSKNB/ED/2023-24/12/LB5AB3
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 27/12/2023
 Job No. : EDN/ATM/KAT-2023/10AE12
 Sample Mark : Thimble No.- 1043 / Unit – III

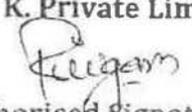
Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|--|---|---------|-----------------------------------|--------------------------|
| 1. | Stack connected to | : | Unit - III | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | Boiler Capacity | : | 660 MW | |
| 7. | Load | : | 591 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.03 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 340.8 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| Sl. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | Barometric pressure | 742 | mm of Hg | IS : 11255 (Part 3) |
| 2. | Carbon Dioxide | 10.2 | % v/v | IS 13270 |
| 3. | Carbon Monoxide | <0.2 | % v/v | IS 13270 |
| 4. | Flow Rate of the Flue Gas | 2637493 | Nm ³ /hr | IS : 11255 (Part 3) |
| 5. | Mercury as Hg (Gaseous) | <0.003 | mg/Nm ³ | USEPA 29-25/06/ |
| 6. | Moisture content | <2.0 | % | IS : 11255 (Part 3) |
| 7. | Oxides of Nitrogen as NO ₂ | 336.6 | mg/Nm ³ | IS 11255 (Part 7) |
| 8. | Oxygen | 6.2 | % v/v | IS 13270 |
| 9. | Particulate Matters | 24.3 | mg/Nm ³ | IS : 11255 (Part 1) |
| 10. | Sulphur Dioxide as SO ₂ | 545.5 | mg/Nm ³ | IS 11255 (Part 2) |
| 11. | Temperature | 122 | Deg C | IS : 11255 (Part 3) |
| 12. | Velocity | 23.27 | m/s | IS : 11255 (Part 3) |

For Mitra S. K. Private Limited

Prepared By 


 Authorised Signatory

Mitra S. K. Private Limited



State Bank of India
 Punjab National Bank
 Maihar Road, NH-7, Kuthia,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : prattanai@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
 Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : MSKPL/ED/2023-24/CUD6A4
 Date : 07.12.2023
 Sample No. : MSKNB/ED/2023-24/11/HU31CJ
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 29/11/2023
 Job No. : EDN/ATM/KAT-2023/B2RN1K
 Sample Mark : Thimble No.- 2013 / Unit - I

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| General Information About Stack : | | | | |
|---|---|---------|---------------------------------|--------------------------|
| 1. | Stack connected to | : | Unit - I | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | Boiler Capacity | : | 660 MW | |
| 7. | Load | : | 393 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.03 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 238 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| SL. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | Barometric pressure | 742 | mm of Hg | IS : 11255 (Part 3) |
| 2. | Carbon Dioxide | 8.4 | % v/v | IS 13270 |
| 3. | Carbon Monoxide | <0.2 | % v/v | IS 13270 |
| 4. | Flow Rate of the Flue Gas | 2595065 | Nm ³ /hr | IS : 11255 (Part 3) |
| 5. | Mercury as Hg (Gaseous) | <0.003 | mg/Nm ³ | USEPA 29-25/06/ |
| 6. | Moisture content | 2.59 | % | IS : 11255 (Part 3) |
| 7. | Oxides of Nitrogen as NO ₂ | 386.2 | mg/Nm ³ | IS 11255 (Part 7) |
| 8. | Oxygen | 6.10 | % v/v | IS 13270 |
| 9. | Particulate Matters | 32.56 | mg/Nm ³ | IS : 11255 (Part 1) |
| 10. | Sulphur Dioxide as SO ₂ | 514.9 | mg/Nm ³ | IS 11255 (Part 2) |
| 11. | Temperature | 115 | Deg C | IS : 11255 (Part 3) |
| 12. | Velocity | 23.13 | m/s | IS : 11255 (Part 3) |

For Mitra S. K. Private Limited

Prepared By

Authorised Signatory

H.O : Shraichi Centre (5th Floor), 74E, Acharya Jagadish Chandra Bose Road, Kolkata – 700016, West Bengal, India
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Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
 Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : MSKPL/ED/2023-24/MDD8A9
 Date : 07.12.2023
 Sample No. : MSKNB/ED/2023-24/11/ND31DG
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 29/11/2023
 Job No. : EDN/ATM/KAT-2023/B2RN1K
 Sample Mark : Thimble No.- 2010 / Unit - II

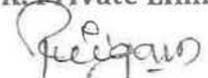
Ref. No. & Date : 9200000102, Dt-24/05/2021.

ANALYSIS RESULT

| General Information About Stack : | | | | |
|--|---------------------------------------|---------------------------------|---------------------|--------------------------|
| Stack connected to | : | Unit - II | | |
| Emission due to | : | Burning of Coal | | |
| Material of construction of Stack | : | M.S | | |
| Shape of Stack | : | Circular | | |
| Whether stack is provided with permanent platform | : | Yes | | |
| Boiler Capacity | : | 660 MW | | |
| Load | : | 532 (M.W) | | |
| Physical Characteristics of Stack : | | | | |
| Height of the stack from ground level | : | 275 M | | |
| Diameter of the stack at sampling point | : | 7.40 M | | |
| Height of the sampling point from GL | : | 80 M | | |
| Area of Stack | : | 43.03 m ² | | |
| Analysis / Characteristics of Stack : | | | | |
| Fuel used : Coal | 2. | Fuel consumption : 305 Tons/Hr. | | |
| Results of Sampling & Analysis of Gaseous Emission : | | | | |
| S. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | Barometric pressure | 742 | mm of Hg | IS : 11255 (Part 3) |
| 2. | Carbon Dioxide | 8.2 | % v/v | IS 13270 |
| 3. | Carbon Monoxide | <0.2 | % v/v | IS 13270 |
| 4. | Flow Rate of the Flue Gas | 2585311 | Nm ³ /hr | IS : 11255 (Part 3) |
| 5. | Mercury as Hg (Gaseous) | <0.003 | mg/Nm ³ | USEPA 29-25/06/ |
| 6. | Moisture content | <2.0 | % | IS : 11255 (Part 3) |
| 7. | Oxides of Nitrogen as NO ₂ | 312.8 | mg/Nm ³ | IS 11255 (Part 7) |
| 8. | Oxygen | 10.4 | % v/v | IS 13270 |
| 9. | Particulate Matters | 28.56 | mg/Nm ³ | IS : 11255 (Part I) |
| 10. | Sulphur Dioxide as SO ₂ | 497.7 | mg/Nm ³ | IS 11255 (Part 2) |
| 11. | Temperature | 114 | Deg C | IS : 11255 (Part 3) |
| 12. | Velocity | 22.77 | m/s | IS : 11255 (Part 3) |

For Mitra S. K. Private Limited

Prepared By 


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
 Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

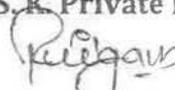
Report No. : MSKPL/ED/2023-24/6HD8AU
 Date : 07.12.2023
 Sample No. : MSKNB/ED/2023-24/11/P531EL
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 29/11/2023
 Job No. : EDN/ATM/KAT-2023/B2RN1K
 Sample Mark : Thimble No.- 2008 / Unit - III

Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| General Information About Stack : | | | |
|--|---------|-----------------------------------|--------------------------|
| Stack connected to | : | Unit - III | |
| Emission due to | : | Burning of Coal | |
| Material of construction of Stack | : | M.S | |
| Shape of Stack | : | Circular | |
| Whether stack is provided with permanent platform | : | Yes | |
| Boiler Capacity | : | 660 MW | |
| Load | : | 587.7 (M.W) | |
| Physical Characteristics of Stack : | | | |
| Height of the stack from ground level | : | 275 M | |
| Diameter of the stack at sampling point | : | 7.40 M | |
| Height of the sampling point from GL | : | 80 M | |
| Area of Stack | : | 43.03 m ² | |
| Analysis / Characteristics of Stack : | | | |
| Fuel used : Coal | 2. | Fuel consumption : 319.6 Tons/Hr. | |
| Results of Sampling & Analysis of Gaseous Emission : | | | |
| PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| Barometric pressure | 742 | mm of Hg | IS : 11255 (Part 3) |
| Carbon Dioxide | 10.2 | % v/v | IS 13270 |
| Carbon Monoxide | <0.2 | % v/v | IS 13270 |
| Flow Rate of the Flue Gas | 2626336 | Nm ³ /hr | IS : 11255 (Part 3) |
| Mercury as Hg (Gaseous) | <0.003 | mg/Nm ³ | USEPA 29-25/06/ |
| Moisture content | 2.69 | % | IS : 11255 (Part 3) |
| Oxides of Nitrogen as NO ₂ | 396.2 | mg/Nm ³ | IS 11255 (Part 7) |
| Oxygen | 12.4 | % v/v | IS 13270 |
| Particulate Matters | 36.15 | mg/Nm ³ | IS : 11255 (Part 1) |
| Sulphur Dioxide as SO ₂ | 535.5 | mg/Nm ³ | IS 11255 (Part 2) |
| Temperature | 116 | Deg C | IS : 11255 (Part 3) |
| Velocity | 23.23 | m/s | IS : 11255 (Part 3) |

For Mitra S. K. Private Limited


 Authorised Signatory

Prepared By 

Mitra S. K. Private Limited



Above Punjab National Bank
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
Prayagraj Power Generation Company Ltd.
Vill.: Khan Semra,
Tehsil : Bara,
Uttar Pradesh.

Report No. : MSKPL/ED/2023-24/HCT920
Date : 20.10.2023
Sample No. : MSKNB/ED/2023-24/10/G2253E
Sample Description : Stack Monitoring
Date of Receipt of Sample: 12/10/2023
Job No. : EDN/ATM/KAT-2023/EXTL14
Sample Mark : Thimble No.- 1769 / Unit – II

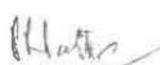
Ref. No. & Date : 9200000102, Dt -24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|-----------------------------------|----------------------------|
| 1. | Stack connected to | : | Unit - II | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | Boiler Capacity | : | 660 MW | |
| 7. | Load | : | 542 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.02 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 344.2 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| SL. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | Barometric pressure | 742 | mm of Hg | IS : 11255 (Part 3) : 2008 |
| 2. | Carbon Dioxide | 14.6 | % v/v | IS 13270 : 1992 |
| 3. | Carbon Monoxide | <0.2 | % v/v | IS 13270 : 1992 |
| 4. | Mercury as Hg (Gaseous) | <0.003 | mg/Nm ³ | USEPA 29 by CVAS: 1996 |
| 5. | Moisture content | 3.4 | % | IS : 11255 (Part 3) : 2008 |
| 6. | Nitrogen oxides | 386.6 | mg/Nm ³ | IS 11255 (Part 7) : 2005 |
| 7. | Oxygen | 10.8 | % v/v | IS 13270 : 1992 |
| 8. | Particulate Matters | 47.72 | mg/Nm ³ | IS : 11255 (Part I) : 1985 |
| 9. | Quantity of gas flow | 2828658 | Nm ³ /hr | IS : 11255 (Part 3) : 2008 |
| 10. | Sulphur Dioxide as SO ₂ | 562.0 | mg/Nm ³ | IS 11255 (Part 2) : 1985 |
| 11. | Temperature of emission | 134 | Deg C | IS : 11255 (Part 3) : 2008 |
| 12. | Velocity | 22.56 | m/s | IS : 11255 (Part 3) : 2008 |

For Mitra S. K. Private Limited

Prepared By 


Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of the Customer :
 Prayagraj Power Generation Company Ltd.
 Vill.: Khan Semra,
 Tehsil : Bara,
 Uttar Pradesh.

Report No. : MSKPL/ED/2023-24/51792Y
 Date : 20.10.2023
 Sample No. : MSKNB/ED/2023-24/10/G22549
 Sample Description : Stack Monitoring
 Date of Receipt of Sample: 12/10/2023
 Job No. : EDN/ATM/KAT-2023/EXTL14
 Sample Mark : Thimble No.- 1770 / Unit – III

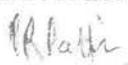
Ref. No. & Date : 9200000102, Dt-24/05/2021.

ANALYSIS RESULT

| A. General Information About Stack : | | | | |
|---|---|---------|---------------------------------|----------------------------|
| 1. | Stack connected to | : | Unit - III | |
| 2. | Emission due to | : | Burning of Coal | |
| 3. | Material of construction of Stack | : | M.S | |
| 4. | Shape of Stack | : | Circular | |
| 5. | Whether stack is provided with permanent platform | : | Yes | |
| 6. | Boiler Capacity | : | 660 MW | |
| 7. | Load | : | 547 (M.W) | |
| B. Physical Characteristics of Stack : | | | | |
| 1. | Height of the stack from ground level | : | 275 M | |
| 2. | Diameter of the stack at sampling point | : | 7.40 M | |
| 3. | Height of the sampling point from GL | : | 80 M | |
| 4. | Area of Stack | : | 43.02 m ² | |
| C. Analysis / Characteristics of Stack : | | | | |
| 1. | Fuel used : Coal | 2. | Fuel consumption : 353 Tons/Hr. | |
| D. Results of Sampling & Analysis of Gaseous Emission : | | | | |
| Sl. No. | PARAMETER | VALUE | UOM | METHOD OF TEST REFERENCE |
| 1. | Barometric pressure | 742 | mm of Hg | IS : 11255 (Part 3) : 2008 |
| 2. | Carbon Dioxide | 12.4 | % v/v | IS 13270 : 1992 |
| 3. | Carbon Monoxide | <0.2 | % v/v | IS 13270 : 1992 |
| 4. | Mercury as Hg (Gaseous) | <0.003 | mg/Nm ³ | USEPA 29 by CVAS: 1996 |
| 5. | Moisture content | 2.6 | % | IS : 11255 (Part 3) : 2008 |
| 6. | Nitrogen oxides | 338.7 | mg/Nm ³ | IS 11255 (Part 7) : 2005 |
| 7. | Oxygen | 6.6 | % v/v | IS 13270 : 1992 |
| 8. | Particulate Matters | 41.9 | mg/Nm ³ | IS : 11255 (Part i) : 1985 |
| 9. | Quantity of gas flow | 2536169 | Nm ³ /hr | IS : 11255 (Part 3) : 2008 |
| 10. | Sulphur Dioxide as SO ₂ | 534.5 | mg/Nm ³ | IS 11255 (Part 2) : 1985 |
| 11. | Temperature of emission | 130 | Deg C | IS : 11255 (Part 3) : 2008 |
| 12. | Velocity | 23.87 | m/s | IS : 11255 (Part 3) : 2008 |

For Mitra S. K. Private Limited

Prepared By 


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthia,
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 CIN: U51909WB1956PTC023037
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 E : info@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Pravagraj Power & Thermal Company Ltd.
 500, Khairabadi, Tehsil - ...
 Dist - Prayagraj
 (Dist - Prayagraj) (India)
 (Pin Code - 212105)

Report No. : MSKGL/ED/2023-24/003995

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01716

Reference No. & Date : 220004102, Date: 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | CHP AREA |
| 4. Date of sampling | 04/12/2023 |

Report No. : MSKGL/ED/2023-24/003995

Sample No. : MSKGL/ED/2023-24/12/01716

RESULTAnalysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-------------------------------------|-------------------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff.2012) (O) | 100 24 HR. | 88.1 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019 (O) | 60 24 HR. | 47.4 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012) (O) | 80 24 HR. | 12.9 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012) (O) | 80 24 HR. | 47.6 |

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
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 E : prpattanai@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer:

Pradiparni Power Generation Company Ltd
 11/1, Kisan Sankra, Tatala, Barot,
 H-4, Pradiparni,
 Jhala Pradiparni (India)
 (Pin Code - 212107)

Report No. : MSKGL/ED/2023-24/003996

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01717

Reference No. & Date : 9290000102, Date : 24/03/2023

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|--------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | FIRE STATION |
| 4. Date of sampling | 04/12/2023 |

Report No. : MSKGL/ED/2023-24/003996

Sample No. : MSKGL/ED/2023-24/12/01717

RESULT

| Analysis Result of Ambient Air | | | | | |
|--------------------------------|-------------------------------------|-------------------------|---|------------|--------|
| Sl No. | Parameter | UOM | Method | Limit | Result |
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 75.9 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24):2019_(O) | 60 24 HR. | 38.6 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182: Part 2: 2001 (Reaff.2012)_(O) | 80 24 HR. | 6.9 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182: Part 6:2006 (Reaff.2012)_(O) | 80 24 HR. | 29.1 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : skpattanalk@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Chhatrapati Power Generation Company Ltd.
 7th Floor, Sector, Tolbat, Bara
 Plot, Mangal
 (Karni Prantash) (India)
 728-1000-2151001

Report No. : MSKGL/ED/2023-24/003998

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01719

Reference No. & Date : 9200000100, Date : 23/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | ITI COLLEGE |
| 4. Date of sampling | 04/12/2023 |

Report No. : MSKGL/ED/2023-24/003998

Sample No. : MSKGL/ED/2023-24/12/01719

RESULTAnalysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-------------------------------------|-------------------------|--|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 78.4 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 40.3 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 : 2001 (Reaff.2012)_(0) | 80 24 HR. | 8.4 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 : 2006 (Reaff.2012)_(0) | 80 24 HR. | 35.7 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
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sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Report No. : MSKGL/ED/2023-24/003997

Pravagha Power Generation Company Ltd.
 VRL, N. S. Road, T. J. Road, B. B. Road
 Ind. Park, Katni
 (M.P.)
 (Pin Code - 483501)

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01718

Reference No. & Date : 2406000000, Date : 24/05/2023

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|--------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | HORTICULTURE |
| 4. Date of sampling | 04/12/2023 |

Report No. : MSKGL/ED/2023-24/003997

Sample No. : MSKGL/ED/2023-24/12/01718

RESULTAnalysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-------------------------------------|-------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff.2012)_(O) | 100 24 HR. | 73.2 |
| 02 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 37.9 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | <6.0 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 22.4 |

Report Verified By:

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : prattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Pratigal Power Generation Company Ltd.
 Vill. Kichan, Sector, Tehsil. PART
 (Dist. Prayagraj)
 (Dist. Prayagraj) (India)
 (Pin code: 221107)

Report No. : MSKGL/ED/2023-24/004001

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01722

Reference No. & Date : MSKGL/ED/2023-24/005/2024

We hereby certify that the following sample drawn by us has been analyzed with the following results:

| | |
|---|----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | KAPARI VILLAGE |
| 4. Date of sampling | 05/12/2023 |

Report No. : MSKGL/ED/2023-24/004001

Sample No. : MSKGL/ED/2023-24/12/01722

RESULT

| Analysis Result of Ambient Air | | | | | |
|--------------------------------|-------------------------------------|-------------------------|---|------------|--------|
| Sl No. | Parameter | UOM | Method | Limit | Result |
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 79.2 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 43.8 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182: Part 2:2001 (Reaff.2012)_(0) | 80 24 HR. | 9.1 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182: Part 6:2006 (Reaff.2012)_(0) | 80 24 HR. | 38.1 |

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthia
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : prajatanalk@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Pravara Power Generation Company Ltd
 Khatwas, Sengra, Tehsil: Bara,
 Dist: Parbhani
 (Maharashtra) (India)
 (Pin Code - 431007)

Report No. : MSKGL/ED/2023-24/004000

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01721

Reference No. & Date : 240000102, Date : 11/05/2013

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | BEMARA VILLAGE |
| 4. Date of sampling | 05/12/2023 |

Report No. : MSKGL/ED/2023-24/004000

Sample No. : MSKGL/ED/2023-24/12/01721

RESULT**Analysis Result of Ambient Air**

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-------------------------------------|-------------------------|--|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 86.1 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 42.3 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 : 2001 (Reaff.2012)_(0) | 80 24 HR. | 7.8 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 : 2006 (Reaff.2012)_(0) | 80 24 HR. | 26.6 |

Report Verified By

For Mitra S. K. Private Limited

 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthia.
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : mskattenaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Prasagraj Power Generation Company Ltd
 VPO, Kura Saura, Tehsil, Jhansi
 Dist. Prayagraj
 (Uttar Pradesh) (India)
 Pin Code – 212107

Report No. : MSKGL/ED/2023-24/003999

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01720

Reference No. & Date : 2200000112 Date: 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|-----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | LOHGARA VILLAGE |
| 4. Date of sampling | 05/12/2023 |

Report No. : MSKGL/ED/2023-24/003999

Sample No. : MSKGL/ED/2023-24/12/01720

RESULTAnalysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 71.6 |
| 02 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24).2019_(0) | 60 24 HR. | 36.1 |
| 03 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(0) | 80 24 HR. | 7.2 |
| 04 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(0) | 80 24 HR. | 29.8 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T: 07622 – 240651, 240919
 E: prattianak@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Pratyagat Power Generation Company Ltd
 Vill. Khatu, Taluka. Talsari, Dist. Prabhli
 (Dist. Prabhli) (India)
 (Pin Code - 214107)

Report No. : MSKGL/ED/2023-24/004037

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01758

Reference No. & Date : 9260000102, Date - 24/05/2024

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | CHP AREA |
| 4. Date of sampling | 28/12/2023 |

Report No. : MSKGL/ED/2023-24/004037

Sample No. : MSKGL/ED/2023-24/12/01758

RESULTAnalysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012) (0) | 100 24 HR. | 95.4 |
| 02 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24):2019 (0) | 60 24 HR. | 54.9 |
| 03 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012) (0) | 80 24 HR. | 13.6 |
| 04 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012) (0) | 80 24 HR. | 48.4 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthia,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : prattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Report No. : MSKGL/ED/2023-24/004038

Prayagraj Power Generation Company Ltd
 Plot, Khati Sumra Road, B-24,
 Dist. Prayagraj
 (Muz. Prayagraj) (In-211)
 (Pin Code - 212107)

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01759

Reference No. & Date : 2200000103, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|--------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | FIRE STATION |
| 4. Date of sampling | 28/12/2023 |

Report No. : MSKGL/ED/2023-24/004038

Sample No. : MSKGL/ED/2023-24/12/01759

RESULTAnalysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 69.8 |
| 02 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 39.3 |
| 03 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(0) | 80 24 HR. | 7.4 |
| 04 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(0) | 80 24 HR. | 31.6 |

Report Verified By

For Mitra S. K. Private Limited

Prigain
 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
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 T : 07622 – 240651, 240919
 E : prpattanai@mitrask.com
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Prayagraj Power Generation Company Ltd.
 Vill: Khatn Semra Tehsil: Bara
 Dist: Prayagraj
 (Uttar Pradesh) (India)
 (Pin Code -212107)

Report No. : MSKGL/ED/2023-24/004040

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01761

Reference No. & Date : 9200000102, Date - 21/01/2024

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | ITI COLLEGE |
| 4. Date of sampling | 28/12/2023 |

Report No. : MSKGL/ED/2023-24/004040

Sample No. : MSKGL/ED/2023-24/12/01761

RESULT**Analysis Result of Ambient Air**

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-------------------------------------|-------------------------|---|------------|--------|
| 01 | Particulate Matter (<10µm) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012) (O) | 100 24 HR. | 62.1 |
| 02 | Particulate Matter (<2.5µm) | micro gm/m ³ | IS 5182 (PT-24),2019 (O) | 60 24 HR. | 38.3 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012) (O) | 80 24 HR. | 8.7 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012) (O) | 80 24 HR. | 40.4 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
Maihar Road, NH-7, Kuthla,
Katni – 483501 (M.P.)
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T : 07622 – 240651, 240919
E : prcattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prasanna Power Generation Company Ltd
Village Khairi, Sumer, Tehsil, Raigarh,
Distt. Prayagraj
Uttar Pradesh (India)
Pin Code - 212107

Report No. : MSKGL/ED/2023-24/004039

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01760

Reference No. & Date : 2200000102 Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|--------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | HORTICULTURE |
| 4. Date of sampling | 28/12/2023 |

Report No. : MSKGL/ED/2023-24/004039

Sample No. : MSKGL/ED/2023-24/12/01760

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 63.6 |
| 02 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24)2019_(0) | 60 24 HR. | 33.5 |
| 03 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(0) | 80 24 HR. | 6.9 |
| 04 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(0) | 80 24 HR. | 28.2 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : sknigam@mitrask.co.in
prajay@mitrask.co.in

TEST REPORTName & Address of Customer :

Prayagraj Power Generation Company Ltd
 Vm, Khati Setaia, Tehsil, Bijnor
 Dist: Prayagraj
 (Uttar Pradesh) (India)
 (Pin Code - 212102)

Report No. : MSKGL/ED/2023-24/004043

Date : 02/01/2024

Job No : ED/AJR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01764

Reference No. & Date : 5200003102 Date - 24/05/2023

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | KAPARI VILLAGE |
| 4. Date of sampling | 29/12/2023 |

Report No. : MSKGL/ED/2023-24/004043

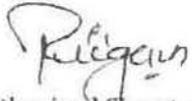
Sample No. : MSKGL/ED/2023-24/12/01764

RESULTAnalysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-------------------------------------|-------------------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 83.6 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 44.7 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(0) | 80 24 HR. | 8.6 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6:2006 (Reaff.2012)_(0) | 80 24 HR. | 35.3 |

Report Verified By 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthia,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : procattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Pravagraj Power Generation Company Ltd.
 Vat: Khun Saura Tehsil: Bara
 Dist: Prayagraj
 (Uttar Pradesh) [India]
 [Pin Code: 212197]

Report No. : MSKGL/ED/2023-24/004042

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01763

Reference No. & Date : 9200800162, Date: 24/05/2024

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique identification of sample (if any) | BEMARA VILLAGE |
| 4. Date of sampling | 29/12/2023 |

Report No. : MSKGL/ED/2023-24/004042

Sample No. : MSKGL/ED/2023-24/12/01763

RESULTAnalysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 89.3 |
| 02 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 47.9 |
| 03 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(0) | 80 24 HR. | 9.9 |
| 04 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(0) | 80 24 HR. | 42.8 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
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 T : 07622 – 240651, 240919
 E : prattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.
 Vill. Khas Saura Tehsil. B. Ra.
 Dist. Prayagraj
 (Uttar Pradesh) (India)
 PIN Code : 212207

Report No. : MSKGL/ED/2023-24/004041

Date : 02/01/2024

Job No : ED/AIR/KAT-2023/00022

Sample No. : MSKGL/ED/2023-24/12/01762

Reference No. & Date : 9200008102 Date - 29/12/2023

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | LOHGARA VILLAGE |
| 4. Date of sampling | 29/12/2023 |

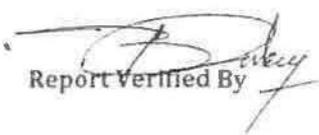
Report No. : MSKGL/ED/2023-24/004041

Sample No. : MSKGL/ED/2023-24/12/01762

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 88.8 |
| 02 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 51.7 |
| 03 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 9.2 |
| 04 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 38.1 |

Report Verified By 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



177, The Punjab National Bank
 177, Bar Road, NH-7, Kuthia,
 Bhubaneswar - 751001 (M.P.)
 U51909WB1956PTC023037
 067622 - 240651, 240919
prattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Client Name & Address of Customer :

Uttara Power Generation Company Ltd.
 Khandi Semra, Tehsil : Bara,
 Prayagraj
 Uttar Pradesh (India)
 Pin Code - 212107

Report No. : MSKGL/ED/2023-24/003675

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00919

Reference No. & Date : 9200000102, Date - 24/05/2021

Verify that the following sample Drawn by us has been analyzed with the following results:

| | |
|----------------------------------|-------------|
| Medium | AIR |
| Location of sample | Ambient Air |
| Identification of sample(if any) | CHP AREA |
| Date of sampling | 02/11/2023 |

Report No. : MSKGL/ED/2023-24/003675

Sample No. : MSKGL/ED/2023-24/11/00919

RESULT

Result of Ambient Air

| Parameter | UOM | Method | Limit | Result |
|-------------------------------------|-------------------------|---|------------|--------|
| Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 91.6 |
| Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 47.4 |
| Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 8.6 |
| Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 37.6 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : orpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Prayagraj Power Generation Company Ltd.
 Pl. Khan Semra, Tehsil: Bara,
 Dist: Prayagraj
 Uttar Pradesh (India)
 Pin Code - 211107

Report No. : MSKGL/ED/2023-24/003678

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00921

Reference No. & Date : 9280000102, Date - 24/05/2021

by which the following sample Drawn by us has been analyzed with the following results:

| | |
|---|--------------|
| Sample Name | AIR |
| Description of sample | Ambient Air |
| Sample Identification of sample(if any) | HORTICULTURE |
| Date of sampling | 02/11/2023 |

Report No. : MSKGL/ED/2023-24/003678

Sample No. : MSKGL/ED/2023-24/11/00921

RESULTAnalysis Result of Ambient Air

| Parameter | UOM | Method | Limit | Result |
|-------------------------------------|-------------------------|---|------------|--------|
| Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 62.7 |
| Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 35.4 |
| Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 6.6 |
| Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 27.3 |

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



State Bank of Punjab National Bank
 100 Feet Road, NH-7, Kuthla,
 Bhopal - 483501 (M.P.)
 Phone: U51909WB1956PTC023037
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prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT**Name & Address of Customer :**

Prayagraj Power Generation Company Ltd.
 Khan Semra, Tehsil : Hara,
 Prayagraj
 Uttar Pradesh) [India]
 Pin Code - 212107]

Report No. : MSKGL/ED/2023-24/003679

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00922

Reference No. & Date : 9200000102, Date - 14/05/2024

certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|----------------------------------|-------------|
| Medium of sample | AIR |
| Location of sample | Ambient Air |
| Identification of sample(if any) | ITI COLLEGE |
| Date of sampling | 02/11/2023 |

Report No. : MSKGL/ED/2023-24/003679

Sample No. : MSKGL/ED/2023-24/11/00922

RESULT**Result of Ambient Air**

| Parameter | UOM | Method | Limit | Result |
|-----------------------------|-------------|---|------------|--------|
| Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff.2012)_(O) | 100 24 HR. | 73.4 |
| Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 35.1 |
| Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.1 |
| Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 31.6 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



100, Veer Punjab National Bank
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 Prayagraj - 483501 (M.P.)
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 07622 - 240651, 240919
prattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT**Client Name & Address of Customer :**

Prayagraj Power Generation Company Ltd.
 Khan Semra, Tehsil: Bara,
 Prayagraj
 Uttar Pradesh) (India)
 Pin Code - 212107

Report No. : MSKGL/ED/2023-24/003680

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00923

Reference No. & Date : 9200000102, Date - 24/05/2021

We certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|-----------------------------------|-----------------|
| Medium | AIR |
| Location of sample | Ambient Air |
| Identification of sample (if any) | LOHGARA VILLAGE |
| Date of sampling | 03/11/2023 |

Report No. : MSKGL/ED/2023-24/003680

Sample No. : MSKGL/ED/2023-24/11/00923

RESULT**Analysis Result of Ambient Air**

| Parameter | UOM | Method | Limit | Result |
|-------------------------------------|-------------------------|---|------------|--------|
| Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 66.1 |
| Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 28.7 |
| Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.2 |
| Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 22.3 |

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



100, The Punjab National Bank
 Bar Road, NH-7, Kuthla,
 Bhopal - 483501 (M.P.)
 U51909WB1956PTC023037
 07622 - 240651, 240919
prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT**Client & Address of Customer :**

Ujjain Power Generation Company Ltd.
 (Khan Semra, Tehsil: Bara,
 Prayagraj
 Uttar Pradesh) [India]
 Pin Code - 212107)

Report No. : MSKGL/ED/2023-24/003681

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00924

Reference No. & Date : 9200000102, Date - 24/05/2023

to certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|-----------------------------------|----------------|
| Medium of sample | AIR |
| Identification of sample (if any) | BEMARA VILLAGE |
| Sampling | 03/11/2023 |

Report No. : MSKGL/ED/2023-24/003681

Sample No. : MSKGL/ED/2023-24/11/00924

RESULT**Results of Ambient Air**

| Parameter | UOM | Method | Limit | Result |
|-------------------------------------|-------------------------|---|------------|--------|
| Particulate Matter (<10µm) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 52.9 |
| Particulate Matter (<2.5µm) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 27.6 |
| Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 6.2 |
| Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 20.7 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Prayagraj Power Generation Company Ltd.
 Vill: Khan Semra, Tehsil: Bara,
 Dist: Prayagraj
 (Uttar Pradesh) (India)
 (Pin Code - 212107)

Report No. : MSKGL/ED/2023-24/003682

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00925

Reference No. & Date : 9200000102, Date - 24/05/2021

ereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|----------------|
| Group | AIR |
| Description of sample | Ambient Air |
| Unique Identification of sample (if any) | KAPARI VILLAGE |
| Date of sampling | 03/11/2023 |

Report No. : MSKGL/ED/2023-24/003682

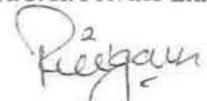
Sample No. : MSKGL/ED/2023-24/11/00925

RESULTAnalysis Result of Ambient Air

| S No. | Parameter | UOM | Method | Limit | Result |
|-------|-------------------------------------|-------------------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 58.2 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 24.2 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.6 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 18.8 |

Report Verified By

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthia,
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 CIN: U51909WB1956PTC023037
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 E : prattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Report No. : MSKGL/ED/2023-24/003718

Prayagraj Power Generation Company Ltd.
 Vill: Khan Semra, Tehsil: Bera,
 Dist: Prayagraj
 (Uttar Pradesh) (India)
 (Pin Code - 212107)

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00961

Reference No. & Date : 9200000102, Date - 24/05/2021

we hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-------------|
| Group | AIR |
| Description of sample | Ambient Air |
| Unique Identification of sample (if any) | CHP AREA |
| Date of sampling | 23/11/2023 |

Report No. : MSKGL/ED/2023-24/003718

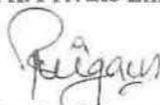
Sample No. : MSKGL/ED/2023-24/11/00961

RESULTAnalysis Result of Ambient Air

| No. | Parameter | UOM | Method | Limit | Result |
|-----|-------------------------------------|-------------------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 88.1 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 46.3 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 8.1 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 30.8 |

Report Verified By 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
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 E : prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORTName & Address of Customer :

Report No. : MSKGL/ED/2023-24/003719

Prayagraj Power Generation Company Ltd.
 Vill: Khao Senra, Tehsil : Bara,
 Dist. Prayagraj
 (Uttar Pradesh) (India)
 (Pin Code - 212107)

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00962

Reference No. & Date : 9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|--------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | FIRE STATION |
| 4. Date of sampling | 23/11/2023 |

Report No. : MSKGL/ED/2023-24/003719

Sample No. : MSKGL/ED/2023-24/11/00962

RESULT**Analysis Result of Ambient Air**

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-------------------------------------|-------------------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 77.9 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 40.2 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2:2001 (Reaff.2012)_(O) | 80 24 HR. | 7.2 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6:2006 (Reaff.2012)_(O) | 80 24 HR. | 28.1 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni - 483501 (M.P.)
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 E : prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT**Name & Address of Customer :**

Report No. : MSKGL/ED/2023-24/003720

Prayagraj Power Generation Company Ltd.
 Vill: Khan Semra, Tehsil: Bara,
 Dist: Prayagraj
 (Uttar Pradesh) [India]
 [Pin Code - 212107]

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00963

Reference No. & Date : 9200000102, Date - 24/05/2021

whereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|--------------|
| Group | AIR |
| Description of sample | Ambient Air |
| Unique Identification of sample(if any) | HORTICULTURE |
| Date of sampling | 23/11/2023 |

Report No. : MSKGL/ED/2023-24/003720

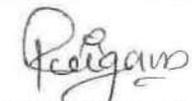
Sample No. : MSKGL/ED/2023-24/11/00963

RESULT**Analysis Result of Ambient Air**

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|---|------------|--------|
| | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 61.4 |
| 02 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 24.7 |
| 03 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.6 |
| 04 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 15.9 |

Report Verified By 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthia,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : prattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT**Name & Address of Customer :**

Prayagraj Power Generation Company Ltd.
 Vill: Khan Samra, Tehsil : Sara,
 Dist: Prayagraj
 (Uttar Pradesh) [India]
 Pin Code - 212107

Report No. : MSKGL/ED/2023-24/003721

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00964

Reference No. & Date : 9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | ITI COLLEGE |
| 4. Date of sampling | 23/11/2023 |

Report No. : MSKGL/ED/2023-24/003721

Sample No. : MSKGL/ED/2023-24/11/00964

RESULT**Analysis Result of Ambient Air**

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 58.9 |
| | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 27.3 |
| 03 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(0) | 80 24 HR. | 6.4 |
| 04 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(0) | 80 24 HR. | 18.6 |

Report verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
 Maihar Road, NH-7, Kuthla,
 Katni – 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 – 240651, 240919
 E : prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT**Name & Address of Customer :**

Report No. : MSKGL/ED/2023-24/003722

Prayagraj Power Generation Company Ltd.
 Vill: Khan Semra, Tehsil : Bara,
 Dist: Prayagraj
 (Uttar Pradesh) (India)
 (Pin Code - 212107)

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00965

Reference No. & Date : 920000102, Date - 24/05/2021

we hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-----------------|
| Group | AIR |
| Description of sample | Ambient Air |
| Unique Identification of sample (if any) | LOHGARA VILLAGE |
| Date of sampling | 24/11/2023 |

Report No. : MSKGL/ED/2023-24/003722

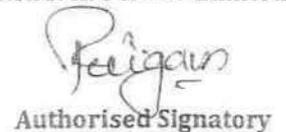
Sample No. : MSKGL/ED/2023-24/11/00965

RESULT**Analysis Result of Ambient Air**

| No. | Parameter | UOM | Method | Limit | Result |
|-----|-------------------------------------|-------------------------|---|------------|--------|
| 01 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 59.8 |
| 02 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 31.8 |
| 03 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.2 |
| 04 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 20.6 |

Report Verified By 

For Mitra S. K. Private Limited


 Authorised Signatory

Mitra S. K. Private Limited



above Punjab National Bank
 Bahar Road, NH-7, Kuthia,
 Raipur - 483501 (M.P.)
 Phone No: U51909WB1956PTC023037
 Phone No: 07622 - 240651, 240919
 Email: prpattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT**Name & Address of Customer :**

Prayagraj Power Generation Company Ltd.
 Plot No. 1, Khan Semra, Tehsil: Bara,
 District: Prayagraj
 Prayagraj (Uttar Pradesh) [India]
 Pin Code: 212107

Report No. : MSKGL/ED/2023-24/003723

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00966

Reference No. & Date : 9200000102, Date - 24/05/2021

We hereby certify that the following sample drawn by us has been analyzed with the following results:

| | |
|--|----------------|
| Sample Name | AIR |
| Description of sample | Ambient Air |
| Location Identification of sample (if any) | BEMARA VILLAGE |
| Date of sampling | 24/11/2023 |

Report No. : MSKGL/ED/2023-24/003723

Sample No. : MSKGL/ED/2023-24/11/00966

RESULT**Analysis Result of Ambient Air**

| No. | Parameter | UOM | Method | Limit | Result |
|-----|-------------------------------------|-------------------------|---|------------|--------|
| 1 | Particulate Matter (<10µm) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff.2012)_(0) | 100 24 HR. | 56.2 |
| 2 | Particulate Matter (<2.5µm) | micro gm/m ³ | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 30.3 |
| 3 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(0) | 80 24 HR. | 6.7 |
| 4 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(0) | 80 24 HR. | 21.9 |

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Above Punjab National Bank
Laihar Road, NH-7, Kuthla,
Katni – 483501 (M.P.)
DIN: U51909WB1956PTC023037
T : 07622 – 240651, 240919
E : prattanaik@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT**Name & Address of Customer :**

Prayagraj Power Generation Company Ltd.
Plot: Khan Semra, Tehsil : Bara,
Dist: Prayagraj
(Uttar Pradesh) [India]
Pin Code - 212107

Report No. : MSKGL/ED/2023-24/003724

Date : 03/12/2023

Job No : ED/AIR/KAT-2023/00019

Sample No. : MSKGL/ED/2023-24/11/00967

Reference No. & Date : 9200000102, Date - 24/05/2021

by certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|----------------|
| Sample ID | AIR |
| Description of sample | Ambient Air |
| Unique Identification of sample (if any) | KAPARI VILLAGE |
| Date of sampling | 24/11/2023 |

Report No. : MSKGL/ED/2023-24/003724

Sample No. : MSKGL/ED/2023-24/11/00967

RESULT**Analysis Result of Ambient Air**

| No. | Parameter | UOM | Method | Limit | Result |
|-----|-------------------------------------|-------------------------|---|------------|--------|
| | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(0) | 100 24 HR. | 62.7 |
| | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(0) | 60 24 HR. | 28.7 |
| | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(0) | 80 24 HR. | 6.3 |
| | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(0) | 80 24 HR. | 23.7 |

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
Malhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
CIN: U51909WB1956PTC023037
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E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
(Uttar Pradesh) [India]
{Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/003013

Date :

01/11/2023

Job No. :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01265

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | CHP AREA |
| 4. Date of sampling | 03/10/2023 |

Report No. : MSKGL/ED/2023-24/003013

Sample No. : MSKGL/ED/2023-24/10/01265

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 18.4 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff, 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.86 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR. | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 39.6 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | 35.1 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 83.8 |
| 11 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 52.2 |
| | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.8 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Malhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Senara, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 {Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/003014

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01266

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|--------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | FIRE STATION |
| 4. Date of sampling | 03/10/2023 |

Report No. : MSKGL/ED/2023-24/003014

Sample No. : MSKGL/ED/2023-24/10/01266

RESULT

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|--|------------|--------|
| 1 | Ammonia (NH3) | micro gm/m3 | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 17.6 |
| 2 | Arsenic (As) | ng/m3 | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C6H6) | micro gm/m3 | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m3 | IS:5182(Part-12):2004 Reaff.; 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m3 | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR | 0.59 |
| 6 | Lead (Pb) | micro gm/m3 | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m3 | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 22.3 |
| 9 | Ozone (O3) | micro gm/m3 | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | <20.0 |
| 10 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 67.1 |
| 11 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 33.9 |
| | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | <6.0 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Malhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T: 07622 - 240651, 240919
 E: bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 (Pin Code - 212107)

Report No. :

MSKGL/ED/2023-24/003015

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01267

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | HORTICULTRE |
| 4. Date of sampling | 03/10/2023 |

Report No. : MSKGL/ED/2023-24/003015

Sample No. : MSKGL/ED/2023-24/10/01267

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 17.6 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff.; 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDR)_ (O) | 2 8HR. | 0.59 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 22.3 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | <20.0 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 67.1 |
| 11 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 33.9 |
| | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | <6.0 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Malhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknlgam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 (Pin Code - 212107)

Report No. :

MSKGL/ED/2023-24/003016

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01268

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | ITI COLLEGE |
| 4. Date of sampling | 03/10/2023 |

Report No. : MSKGL/ED/2023-24/003016

Sample No. : MSKGL/ED/2023-24/10/01268

RESULT

| Analysis Result of Ambient Air | | | | | |
|--------------------------------|--|-------------------------|--|------------|--------|
| Sl No. | Parameter | UOM | Method | Limit | Result |
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 19.8 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff.: 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.61 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 32.1 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | 25.4 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 70.6 |
| 11 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 34.3 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 6.4 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Malhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknlgam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist: Prayagraj
 (Uttar Pradesh) [India]
 {Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/003017

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01269

Reference No. & Date :

9200000162, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|-----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | LOHGARA VILLAGE |
| 4. Date of sampling | 04/10/2023 |

Report No. : MSKGL/ED/2023-24/003017

Sample No. : MSKGL/ED/2023-24/10/01269

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 17.8 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff.; 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.55 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 28.1 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | <20.0 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 75.1 |
| | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 41.7 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.0 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Malhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 (Pin Code - 212107)

Report No. :

MSKGL/ED/2023-24/003018

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01270

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | BEMARA VILLAGE |
| 4. Date of sampling | 04/10/2023 |

Report No. : MSKGL/ED/2023-24/003018

Sample No. : MSKGL/ED/2023-24/10/01270

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 16.2 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff.2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff. 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.76 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 27.8 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | 24.1 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 68.5 |
| | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 38.1 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | <6.0 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Maihar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 (Pin Code - 212107)

Report No. :

MSKGL/ED/2023-24/003019

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01271

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | KAPARI VILLAGE |
| 4. Date of sampling | 04/10/2023 |

Report No. : MSKGL/ED/2023-24/003019

Sample No. : MSKGL/ED/2023-24/10/01271

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 16.4 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff.2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff. 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.59 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 24.9 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | <20.0 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 61.7 |
| | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 35.2 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.3 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Maihar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 (Pin Code - 212107)

Report No. :

MSKGL/ED/2023-24/003055

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00013

Sample No. :

MSKGL/ED/2023-24/10/01307

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | CHP AREA |
| 4. Date of sampling | 26/10/2023 |

Report No. : MSKGL/ED/2023-24/003055

Sample No. : MSKGL/ED/2023-24/10/01307

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|--|------------|--------|
| 1 | Ammonia (NH3) | micro gm/m3 | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 23.7 |
| 2 | Arsenic (As) | ng/m3 | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C6H6) | micro gm/m3 | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m3 | IS:5182(Part-12):2004 Reaff, 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m3 | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.43 |
| 6 | Lead (Pb) | micro gm/m3 | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m3 | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 42.3 |
| 9 | Ozone (O3) | micro gm/m3 | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | 33.2 |
| 10 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 89.6 |
| 11 | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 41.8 |
| 12 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 11.8 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Malhar Road, NH-7, Kuthia, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 {Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/003056

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01308

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|--------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | FIRE STATION |
| 4. Date of sampling | 26/10/2023 |

Report No. : MSKGL/ED/2023-24/003056

Sample No. : MSKGL/ED/2023-24/10/01308

RESULT

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 12.9 |
| 2 | Arsenic (As) | ng/m ³ | USEPA 10-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff: 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDR)_ (O) | 2 8HR. | 0.34 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA 10-3.4_(O) | 1 24 HR. | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA 10-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6:2006 (Reaff.2012)_(O) | 80 24 HR. | 20.6 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | <20.0 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 76.7 |
| | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 36.8 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | <6.0 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Maihar Road, NH-7, Kuthila, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 {Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/003057

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01309

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|---|--------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample (if any) | HORTICULTURE |
| 4. Date of sampling | 26/10/2023 |

Report No. : MSKGL/ED/2023-24/003057

Sample No. : MSKGL/ED/2023-24/10/01309

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR | 15.6 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff.2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff: 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.69 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 27.1 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | <20.0 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 82.6 |
| 11 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 41.9 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.4 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
 Maihar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 {Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/003058

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01310

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | ITI COLLEGE |
| 4. Date of sampling | 26/10/2023 |

Report No. : MSKGL/ED/2023-24/003058

Sample No. : MSKGL/ED/2023-24/10/01310

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|---|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 11.3 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff.2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff. 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDR)_(O) | 2 8HR. | 0.46 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6:2006 (Reaff.2012)_(O) | 80 24 HR. | 31.2 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | 22.4 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 64.3 |
| 11 | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 33.1 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2:2001 (Reaff.2012)_(O) | 80 24 HR. | <6.0 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
Mairhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
CIN: U51909WB1956PTC023037
T : 07622 - 240651, 240919
E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
(Uttar Pradesh) [India]
(Pin Code - 212107)

Report No. :

MSKGL/ED/2023-24/003059

Date :

01/11/2023

Job No. :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01311

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|-----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | LOHGARA VILLAGE |
| 4. Date of sampling | 27/10/2023 |

Report No. : MSKGL/ED/2023-24/003059

Sample No. : MSKGL/ED/2023-24/10/01311

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 19.3 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff, 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.82 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (NI) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 25.8 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | 27.8 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 61.2 |
| | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 27.3 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.8 |

----- END -----

Report verified By 

For Mitra S. K. Private Limited

Authorised Signatory 

Mitra S. K. Private Limited



Address of Branch :

Above Punjab National Bank
Mulhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
CIN: U51909WB1956PTC023037
T : 07622 - 240651, 240919
E : bmdubey@mitrask.co.in
sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
{Uttar Pradesh} {India}
{Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/003060

Date :

01/11/2023

Job No. :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01312

Reference No. & Date :

920000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | BEMARA VILLAGE |
| 4. Date of sampling | 27/10/2023 |

Report No. : MSKGL/ED/2023-24/003060

Sample No. : MSKGL/ED/2023-24/10/01312

RESULT

Analysis Result of Ambient Air

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|-----------------------------|-------------|--|------------|--------|
| 1 | Ammonia (NH3) | micro gm/m3 | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 21.6 |
| 2 | Arsenic (As) | ng/m3 | USEPA 10-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C6H6) | micro gm/m3 | IS:5182(Part-11):2006 Reaff,2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m3 | IS:5182(Part-12):2004 Reaff; 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m3 | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.61 |
| 6 | Lead [Pb] | micro gm/m3 | USEPA 10-3.4_(O) | 1 24 HR. | <0.01 |
| 7 | Nickel (Ni) | ng/m3 | USEPA 10-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO2) | micro gm/m3 | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 28.1 |
| 9 | Ozone (O3) | micro gm/m3 | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | 24.6 |
| 10 | Particulate Matter (<10um) | micro gm/m3 | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 64.6 |
| | Particulate Matter (<2.5um) | micro gm/m3 | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 29.5 |
| 12 | Sulphur Dioxide (SO2) | micro gm/m3 | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 6.3 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

Mitra S. K. Private Limited


Address of Branch :

Above Punjab National Bank
 Malhar Road, NH-7, Kuthla, Katni - 483501 (M.P.)
 CIN: U51909WB1956PTC023037
 T : 07622 - 240651, 240919
 E : bmdubey@mitrask.co.in
 sknigam@mitrask.co.in

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra, Tehsil : Bara,

Dist.: Prayagraj
 (Uttar Pradesh) [India]
 {Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/003061

Date :

01/11/2023

Job No :

ED/AIR/KAT-2023/00018

Sample No. :

MSKGL/ED/2023-24/10/01313

Reference No. & Date :

920000102, Date - 24/05/2021

We hereby certify that the following sample Drawn by us has been analyzed with the following results:

| | |
|--|----------------|
| 1. Group | AIR |
| 2. Description of sample | Ambient Air |
| 3. Unique Identification of sample(if any) | KAPARI VILLAGE |
| 4. Date of sampling | 27/10/2023 |

Report No. : MSKGL/ED/2023-24/003061

Sample No. : MSKGL/ED/2023-24/10/01313

RESULT

| Sl No. | Parameter | UOM | Method | Limit | Result |
|--------|--|-------------------------|--|------------|--------|
| 1 | Ammonia (NH ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/08_(O) | 400 24 HR. | 22.4 |
| 2 | Arsenic (As) | ng/m ³ | USEPA IO-3.4_(O) | 6 ANNUAL | <1.0 |
| 3 | Benzene (C ₆ H ₆) | micro gm/m ³ | IS:5182(Part-11):2006 Reaff.2012_(O) | 5 ANNUAL | <4.2 |
| 4 | Benzo(a)Pyrene (BaP) | ng/m ³ | IS:5182(Part-12):2004 Reaff. 2014_(O) | 1 ANNUAL | <0.5 |
| 5 | Carbon Monoxide (CO) | mg/m ³ | IS 5182 : Part 10 :1999 (Reaff.2014) (NDIR)_(O) | 2 8HR. | 0.76 |
| 6 | Lead (Pb) | micro gm/m ³ | USEPA IO-3.4_(O) | 1 24 HR | <0.01 |
| 7 | Nickel (Ni) | ng/m ³ | USEPA IO-3.4_(O) | 20 ANNUAL | <5.0 |
| 8 | Nitrogen Dioxide (NO ₂) | micro gm/m ³ | IS 5182 : Part 6 :2006 (Reaff.2012)_(O) | 80 24 HR. | 30.6 |
| 9 | Ozone (O ₃) | micro gm/m ³ | TPM/MSK/ENV(AP)/01/07_(O) | 180 1 HR. | 26.2 |
| 10 | Particulate Matter (<10um) | micro gm/m ³ | IS 5182: Part 23:2006 (Reaff. 2012)_(O) | 100 24 HR. | 55.5 |
| | Particulate Matter (<2.5um) | micro gm/m ³ | IS 5182 (PT-24),2019_(O) | 60 24 HR. | 32.2 |
| 12 | Sulphur Dioxide (SO ₂) | micro gm/m ³ | IS 5182 : Part 2 :2001 (Reaff.2012)_(O) | 80 24 HR. | 7.1 |

----- END -----

Report Verified By

For Mitra S. K. Private Limited

Authorized Signatory

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj
(Uttar Pradesh) [India]
{Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/004076

Date :

06/01/2024

Job No. :

ED/WAT/KAT-2023/00024

Sample No. :

MSKGL/ED/2023-24/12/01702

Drawn/Submitted on :

27/12/2023

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results:

| | |
|--|------------------------------|
| 1. Description of sample (As declared by customer) | Ground Water |
| 2. Sample Mark (if any, given by the customer) | HP-2 KAPARI PANCHAYAT BHAWAN |
| 3. Date of sampling | 27/12/2023 |

Report No. : MSKGL/ED/2023-24/004076

Sample No. : MSKGL/ED/2023-24/12/01702

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|------------------------------------|------|--|-----------------|---------------|--------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 1 | Alkalinity (as CaCO ₃) | mg/l | APHA (23rd Edition) 2320B 2017 | 200 | 600 | 193 |
| 2 | Aluminium (as Al) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.03 | 0.2 | <0.01 |
| 3 | Anionic Detergents (as MBAS) | mg/l | APHA (23rd Edition) 5540 C, 2017 | 0.2 | 1.0 | <0.02 |
| 4 | Arsenic (as As) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.01 | 0.05 | <0.005 |
| 5 | Barium (as Ba) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.7 | No Relaxation | <0.05 |
| 6 | Boron (as B) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.5 | 1.0 | <0.5 |
| 7 | Cadmium (as Cd) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.003 | No Relaxation | <0.001 |
| 8 | Calcium (as Ca) | mg/l | APHA (23rd Edition) 3500 Ca B, 2017 | 75 | 200 | 46 |
| 9 | Chloride (as Cl) | mg/l | APHA (23rd Edition) 4500-Cl B 2017 | 250 | 1000 | 128 |
| 10 | Copper (as Cu) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.05 | 1.5 | <0.02 |
| 11 | Cyanide (as CN) | mg/l | APHA (23rd Edition) 4500 CN- F 2017 | 0.05 | No Relaxation | <0.01 |
| 12 | Fluoride (as F) | mg/l | APHA (23rd Edition) 4500- F C/D, 2017 | 1.0 | 1.5 | 0.39 |
| 13 | Free Residual Chlorine | mg/l | IS 3025 (Part 26)-1986 Rfm:2014 | 0.2 | 1.0 | <0.1 |
| 14 | Hexavalent Chromium (as Cr+6) | mg/l | APHA 23rd Edtn-2017, 3500 Cr B | | | <0.01 |
| 15 | Iron (as Fe) | mg/l | APHA (23rd Edition) 3500 Fe B 2017 | 0.3 | No Relaxation | 0.27 |
| 16 | Lead (as Pb) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.01 | No Relaxation | <0.005 |

* This results relate only to the item(s) tested.

* This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

Report No. : MSKGL/ED/2023-24/004076

Sample No. : MSKGL/ED/2023-24/12/01702

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|--|--------|--|-----------------|---------------|------------------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 17 | Magnesium (as Mg) | mg/l | APHA (23rd Edition) 3500 Mg B, 2017 | 30 | 100 | 19 |
| 18 | Manganese (as Mn) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.1 | 0.3 | <0.02 |
| 19 | Mercury (as Hg) | mg/l | IS 3025 (Part 48)-1994; Rfm:2014 | 0.001 | No Relaxation | <0.001 |
| 20 | Molybdenum (as Mo) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.07 | No Relaxation | <0.05 |
| 21 | Nickel (as Ni) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.02 | No Relaxation | <0.02 |
| 22 | Nitrate (as NO ₃) | mg/l | APHA (23rd Edition) 4500-NO ₃ -E, 2017 | 45 | No Relaxation | 26 |
| 23 | Phenolic Compounds (as C ₆ H ₅ OH) | mg/l | APHA (23rd Edition) 5530C 2017 (Chloroform Extraction) | 0.001 | 0.002 | <0.001 |
| 24 | Selenium (as Se) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.01 | No Relaxation | <0.005 |
| 25 | Sulphate (as SO ₄) | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017 | 200 | 400 | 114 |
| 26 | Total Hardness (as CaCO ₃) | mg/l | APHA (23rd Edition) 2340 C 2017 | 200 | 600 | 151 |
| 27 | Zinc (as Zn) | mg/l | APHA (23rd Edition) 3120B 2017 | 5 | 15 | <0.02 |
| 28 | Colour | Hazen | APHA (23rd Edition) 2120B 2017 | 5 | 15 | <1.0 |
| 29 | Odour | None | APHA (23rd Edition) 2150B | Agreeable | Agreeable | Agreeable |
| 30 | Taste | None | IS 3025 (Part 8)-1983 Rfm:2012 | | | Not Done |
| 31 | Total Dissolved Solids (as TDS) | mg/l | APHA (23rd Edition) 2540C | 500 | 2000 | 236 |
| 32 | Turbidity | N.T.U. | APHA (23rd Edition) 2130B | 1 | 5 | 3.6 |
| 33 | pH | None | APHA (23rd Edition) 4500-H-B | 6.5-8.5 | No Relaxation | 7.24 at 25 deg C |

Micro Biology

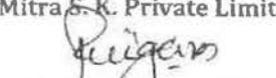
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|--------|-------------------------|-----------|--------------------------|-----------------|-------------|--------------|
| 34 | E.coli | /100ml | IS 1622 : 1981 (RA 2019) | | NA | Not Detected |
| 35 | Total coliform bacteria | MPN/100ml | IS 1622 : 1981 (RA 2019) | | NA | <2 |

DL : Detection Limit BDL : Below Detection Limit

Opinion :

Report Verified By 

For Mitra S. K. Private Limited


 Authorised Signatory

* This results relate only to the item(s) tested.

* This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj
{Uttar Pradesh} {India}
{Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/004082

Date :

06/01/2024

Job No. :

ED/WAT/KAT-2023/00024

Sample No. :

MSKGL/ED/2023-24/12/01703

Drawn/Submitted on :

27/12/2023

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results:

| | |
|--|---------------------|
| 1. Description of sample (As declared by customer) | Ground Water |
| 2. Sample Mark (if any, given by the customer) | HP-3 JORVAT VILLAGE |
| Date of sampling | 27/12/2023 |

Report No. : MSKGL/ED/2023-24/004082

Sample No. : MSKGL/ED/2023-24/12/01703

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|------------------------------------|------|--|-----------------|---------------|--------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 1 | Alkalinity (as CaCO ₃) | mg/l | APHA (23rd Edition) 2320B 2017 | 200 | 600 | 138 |
| 2 | Aluminium (as Al) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.03 | 0.2 | <0.01 |
| 3 | Anionic Detergents (as MBAS) | mg/l | APHA (23rd Edition) 5540 C, 2017 | 0.2 | 1.0 | <0.02 |
| 4 | Arsenic (as As) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.01 | 0.05 | <0.005 |
| 5 | Barium (as Ba) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.7 | No Relaxation | <0.05 |
| 6 | Boron (as B) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.5 | 1.0 | <0.5 |
| 7 | Cadmium (as Cd) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.003 | No Relaxation | <0.001 |
| 8 | Calcium (as Ca) | mg/l | APHA (23rd Edition) 3500 Ca B, 2017 | 75 | 200 | 51 |
| 9 | Chloride (as Cl) | mg/l | APHA (23rd Edition) 4500-Cl B 2017 | 250 | 1000 | 167 |
| 10 | Copper (as Cu) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.05 | 1.5 | <0.02 |
| 11 | Cyanide (as CN) | mg/l | APHA (23rd Edition) 4500 CN- F 2017 | 0.05 | No Relaxation | <0.01 |
| 12 | Fluoride (as F) | mg/l | APHA (23rd Edition) 4500 - F C/D, 2017 | 1.0 | 1.5 | 0.77 |
| 13 | Free Residual Chlorine | mg/l | IS 3025 (Part 26)-1986 Riform: 2014 | 0.2 | 1.0 | <0.1 |
| 14 | Hexavalent Chromium (as Cr+6) | mg/l | APHA 23rd Edtn-2017, 3500 Cr B | | | <0.01 |
| 15 | Iron (as Fe) | mg/l | APHA (23rd Edition) 3500 Fe B 2017 | 0.3 | No Relaxation | 0.17 |
| 16 | Lead (as Pb) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.01 | No Relaxation | <0.005 |

* This results relate only to the item(s) tested.

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Report No. : MSKGL/ED/2023-24/004082

Sample No. : MSKGL/ED/2023-24/12/01703

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|--|--------|--|-----------------|---------------|------------------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 17 | Magnesium (as Mg) | mg/l | APHA (23rd Edition) 3500 Mg B, 2017 | 30 | 100 | 22 |
| 18 | Manganese (as Mn) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES) | 0.1 | 0.3 | <0.02 |
| 19 | Mercury (as Hg) | mg/l | IS 3025 (Part 48)-1994; Rffm:2014 | 0.001 | No Relaxation | <0.001 |
| 20 | Molybdenum (as Mo) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.07 | No Relaxation | <0.05 |
| 21 | Nickel (as Ni) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.02 | No Relaxation | <0.02 |
| 22 | Nitrate (as NO ₃) | mg/l | APHA (23rd Edition) 4500-NO ₃ -E, 2017 | 45 | No Relaxation | 34 |
| 23 | Phenolic Compounds (as C ₆ H ₅ OH) | mg/l | APHA (23rd Edition) 5530C 2017 (Chloroform Extraction) | 0.001 | 0.002 | <0.001 |
| 24 | Selenium (as Se) | mg/l | APHA (23rd Edition) 3120B 2017 | 0.01 | No Relaxation | <0.005 |
| 25 | Sulphate (as SO ₄) | mg/l | APHA (23rd Edition) 4500-SO ₄ B 2017 | 200 | 400 | 86 |
| 26 | Total Hardness (as CaCO ₃) | mg/l | APHA (23rd Edition) 2340 C 2017 | 200 | 600 | 173 |
| 27 | Zinc (as Zn) | mg/l | APHA (23rd Edition) 3120B 2017 | 5 | 15 | <0.02 |
| 28 | Colour | Hazen | APHA (23rd Edition) 2120B 2017 | 5 | 15 | <1.0 |
| 29 | Odour | None | APHA (23rd Edition) 2150B | Agreeable | Agreeable | Agreeable |
| 30 | Taste | None | IS 3025 (Part 8)-1983 Rffm:2012 | | | Not Done |
| 31 | Total Dissolved Solids (as TDS) | mg/l | APHA (23rd Edition) 2540C | 500 | 2000 | 309 |
| 32 | Turbidity | N.T.U. | APHA (23rd Edition) 2130B | 1 | 5 | <1.0 |
| 33 | pH | None | APHA (23rd Edition) 4500-H-B | 6.5-8.5 | No Relaxation | 7.34 at 25 deg C |

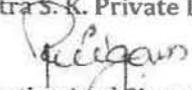
Micro Biology

| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|--------|-------------------------|-----------|--------------------------|-----------------|-------------|--------------|
| 34 | E.coli | /100ml | IS 1622 : 1981 (RA 2019) | | NA | Not Detected |
| 35 | Total coliform bacteria | MPN/100ml | IS 1622 : 1981 (RA 2019) | | NA | <1.8 |

DL : Detection Limit BDL : Below Detection Limit

Opinion :

Report Verified By 

For Mitra S. K. Private Limited

 Authorised Signatory

- This results relate only to the item(s) tested.
- This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Khan Semra,
Post : Bara,
District : Prayagraj
Uttar Pradesh [India]
Pin Code - 212107

Report No. :

MSKGL/ED/2023-24/003640

Date :

13/12/2023

Job No. :

ED/WAT/KAT-2023/00020

Sample No. :

MSKGL/ED/2023-24/11/00825

Drawn/Submitted on :

26/11/2023

Reference No. & Date :

9200000102, Date - 24/05/2021

I hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results:

| | |
|---|---------------------|
| Description of sample (As declared by customer) | Ground Water |
| Sanitary Mark (if any, given by the customer) | HP-6 JORVAT VILLAGE |
| Date of sampling | 26/11/2023 |

Report No. : MSKGL/ED/2023-24/003640

Sample No. : MSKGL/ED/2023-24/11/00825

ANALYSIS RESULT

Chemical

| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|--------|------------------------------------|------|--|-----------------|---------------|---------------|
| 1 | Alkalinity (as CaCO ₃) | mg/l | APHA (23rd Edition) 2320B 2017_(O) | 200 | 600 | 166 |
| 2 | Aluminium (as Al) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.03 | 0.2 | BDL(DL:0.01) |
| 3 | Anionic Detergents (as MBAS) | mg/l | APHA (23rd Edition) 5540 C, 2017_(O) | 0.2 | 1.0 | BDL(DL:0.02) |
| 4 | Arsenic (as As) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.01 | 0.05 | BDL(DL:0.005) |
| 5 | Barium (as Ba) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.7 | No Relaxation | BDL(DL:0.05) |
| 6 | Boron (as B) | mg/l | APHA (23rd Edition) 2540C_(O) | 0.5 | 1.0 | BDL(DL:0.5) |
| 7 | Cadmium (as Cd) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.003 | No Relaxation | BDL(DL:0.001) |
| 8 | Calcium (as Ca) | mg/l | APHA (23rd Edition) 3500 Ca B, 2017_(O) | 75 | 200 | 5.0 |
| 9 | Chloride (as Cl) | mg/l | APHA (23rd Edition) 4500-Cl B 2017_(O) | 250 | 1000 | 158 |
| 10 | Copper (as Cu) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.05 | 1.5 | BDL(DL:0.02) |
| 11 | Cyanide (as CN) | mg/l | APHA (23rd Edition) 4500 CN- F 2017_(O) | 0.05 | No Relaxation | BDL(DL:0.02) |
| 12 | Fluoride (as F) | mg/l | APHA (23rd Edition) 4500 - F C/D, 2017_(O) | 1.0 | 1.5 | 0.61 |
| 13 | Free Residual Chlorine | mg/l | IS 3025 (Part 26)-1986 Rf: 2014_(O) | 0.2 | 1.0 | BDL(DL:0.1) |
| 14 | Hexavalent Chromium (as Cr+6) | mg/l | APHA 23rd Edtn-2017, 3500 Cr B_(O) | | | BDL(DL:0.01) |
| 15 | Iron (as Fe) | mg/l | APHA (23rd Edition) 3500 Fe B 2017_(O) | 0.3 | No Relaxation | BDL(DL:0.05) |
| 16 | Lead (as Pb) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | BDL(DL:0.005) |

* This results relate only to the item(s) tested.

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Mitra S. K. Private Limited



Report No. : MSKGL/ED/2023-24/003640

Sample No. : MSKGL/ED/2023-24/11/00825

ANALYSIS RESULT

| No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|-----|--|--------|---|-----------------|---------------|------------------|
| 17 | Magnesium (as Mg) | mg/l | APHA (23rd Edition) 3500 Mg B,2017_(O) | 30 | 100 | 22 |
| 18 | Manganese (as Mn) | mg/l | APHA (23rd Edition)3120B 2017 (ICP OES)_(O) | 0.1 | 0.3 | BDL(DL:0.02) |
| 19 | Mercury (as Hg) | mg/l | IS 3025(Part 48)-1994; Rffm:2014_(O) | 0.001 | No Relaxation | BDL(DL:0.001) |
| 20 | Molybdenum (as Mo) | mg/l | APHA (23rd Edition)3120B 2017_(O) | 0.07 | No Relaxation | BDL(DL:0.05) |
| 21 | Nickel (as Ni) | mg/l | APHA (23rd Edition)3120B 2017_(O) | 0.02 | No Relaxation | BDL(DL:0.02) |
| 22 | Nitrate (as NO ₃) | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017_(O) | 45 | No Relaxation | 4.9 |
| 23 | Phenolic Compounds (as C ₆ H ₅ OH) | mg/l | APHA (23rd Edition)5530C 2017 (Chloroform Extraction)_(O) | 0.001 | 0.002 | BDL(DL:0.001) |
| 24 | Selenium (as Se) | mg/l | APHA (23rd Edition)3120B 2017_(O) | 0.01 | No Relaxation | BDL(DL:0.005) |
| 25 | Sulphate (as SO ₄) | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017_(O) | 200 | 400 | 71 |
| 26 | Total Hardness (as CaCO ₃) | mg/l | APHA (23rd Edition) 2340 C 2017_(O) | 200 | 600 | 190 |
| 27 | Zinc (as Zn) | mg/l | APHA (23rd Edition)3120B 2017_(O) | 5 | 15 | BDL(DL:0.02) |
| 28 | Colour | Hazen | APHA (23rd Edition) 2120B 2017_(O) | 5 | 15 | BDL(DL:5.0) |
| 29 | Odour | None | APHA(23rd Edition)2150B_(O) | Agreeable | Agreeable | Agreeable |
| 30 | Taste | None | IS 3025 (Part 8)-1983 Rffm:2012_(O) | | | Not Done |
| 31 | Total Dissolved Solids (as TDS) | mg/l | APHA (23rd Edition) 2540C_(O) | 500 | 2000 | 447 |
| 32 | Turbidity | N.T.U. | APHA (23rd Edition) 2130B_(O) | 1 | 5 | 1 |
| 33 | pH | None | APHA(23rd Edition) 4500-H-B_(O) | 6.5-8.5 | No Relaxation | 7.37 at 25 deg C |

Micro Biology

| No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|-----|-----------------|-----------|------------------------------|-----------------|-------------|--------------|
| 34 | E.coli | /100ml | APHA 23rd Edition 9221 F_(O) | | NA | Not Detected |
| 35 | Total coliform | MPN/100ml | APHA 23rd Edition 9221 B (O) | | NA | <1.8 |

L : Detection Limit BDL : Below Detection Limit

Opinion :

Report Verified By

For Mitra S. K. Private Limited

Authorised Signatory

- * This results relate only to the item(s) tested.
- * This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

TEST REPORT**& Address of Customer :**

Graj Power Generation Company Ltd.

Baran Semra,
Baran,
Rayagraj
Odisha (India)
Pin - 751007

Report No. :

MSKGL/ED/2023-24/003636

Date :

13/12/2023

Job No. :

ED/WAT/KAT-2023/00020

Sample No. :

MSKGL/ED/2023-24/11/00821

Drawn/Submitted on :

26/11/2023

Reference No. & Date :

9200000102, Date - 24/05/2021

we hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results:

| | |
|---|------------------------------|
| Description of sample (As declared by customer) | Ground Water |
| Sample Mark (if any, given by the customer) | HP-2 KAPARI PANCHAYAT BHAWAN |
| Date of sampling | 26/11/2023 |

Report No. : MSKGL/ED/2023-24/003636

Sample No. : MSKGL/ED/2023-24/11/00821

ANALYSIS RESULT

| Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|------------------------------------|------|--|-----------------|---------------|---------------|
| Alkalinity (as CaCO ₃) | mg/l | APHA (23rd Edition) 2320B 2017_(O) | 200 | 600 | 196 |
| Aluminium (as Al) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.03 | 0.2 | BDL(DL:0.01) |
| Anionic Detergents (as MBAS) | mg/l | APHA (23rd Edition) 5540 C, 2017_(O) | 0.2 | 1.0 | BDL(DL:0.02) |
| Arsenic (as As) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.01 | 0.05 | BDL(DL:0.005) |
| Barium (as Ba) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.7 | No Relaxation | BDL(DL:0.05) |
| Boron (as B) | mg/l | APHA (23rd Edition) 2540C_(O) | 0.5 | 1.0 | BDL(DL:0.5) |
| Cadmium (as Cd) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.003 | No Relaxation | BDL(DL:0.001) |
| Calcium (as Ca) | mg/l | APHA (23rd Edition) 3500 Ca B, 2017_(O) | 75 | 200 | 21 |
| Chloride (as Cl) | mg/l | APHA (23rd Edition) 4500-Cl B 2017_(O) | 250 | 1000 | 176 |
| Copper (as Cu) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.05 | 1.5 | BDL(DL:0.02) |
| Cyanide (as CN) | mg/l | APHA (23rd Edition) 4500 CN- F 2017_(O) | 0.05 | No Relaxation | BDL(DL:0.02) |
| Fluoride (as F) | mg/l | APHA (23rd Edition) 4500 - F C/D, 2017_(O) | 1.0 | 1.5 | 0.54 |
| Free Residual Chlorine | mg/l | IS 3025 (Part 26)-1986 Rffm:2014_(O) | 0.2 | 1.0 | BDL(DL:0.1) |
| Hexavalent Chromium (as Cr+6) | mg/l | APHA 23rd Edtn-2017, 3500 Cr B_(O) | | | BDL(DL:0.01) |
| Iron (as Fe) | mg/l | APHA (23rd Edition) 3500 Fe B 2017_(O) | 0.3 | No Relaxation | 0.20 |
| Lead (as Pb) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | BDL(DL:0.005) |

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Report No. : MSKGL/ED/2023-24/003636

Sample No. : MSKGL/ED/2023-24/11/00821

ANALYSIS RESULT

| Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|--|--------|--|-----------------|---------------|------------------|
| Magnesium (as Mg) | mg/l | APHA (23rd Edition) 3500 Mg B, 2017_(O) | 30 | 100 | 24 |
| Manganese (as Mn) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.1 | 0.3 | BDL(DL:0.02) |
| Mercury (as Hg) | mg/l | IS 3025(Part 48)-1994; Rffm:2014_(O) | 0.001 | No Relaxation | BDL(DL:0.001) |
| Molybdenum (as Mo) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.07 | No Relaxation | BDL(DL:0.05) |
| Nickel (as Ni) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.02 | No Relaxation | BDL(DL:0.02) |
| Nitrate (as NO ₃) | mg/l | APHA (23rd Edition) 4500- NO ₃ -E, 2017_(O) | 45 | No Relaxation | 11 |
| Phenolic Compounds (as C ₆ H ₅ OH) | mg/l | APHA (23rd Edition) 5530C 2017 (Chloroform Extraction)_(O) | 0.001 | 0.002 | BDL(DL:0.001) |
| Selenium (as Se) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | BDL(DL:0.005) |
| Sulphate (as SO ₄) | mg/l | APHA (23rd Edition) 4500-SO ₄ E 2017_(O) | 200 | 400 | 57 |
| Total Hardness (as CaCO ₃) | mg/l | APHA (23rd Edition) 2340 C 2017_(O) | 200 | 600 | 174 |
| Zinc (as Zn) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 5 | 15 | BDL(DL:0.02) |
| Colour | Hazen | APHA (23rd Edition) 2120B 2017_(O) | 5 | 15 | BDL(DL:5.0) |
| Odour | None | APHA(23rd Edition) 2150B_(O) | Agreeable | Agreeable | Agreeable |
| Taste | None | IS 3025 (Part 8)-1983 Rffm:2012_(O) | | | Not Done |
| Total Dissolved Solids (as TDS) | mg/l | APHA (23rd Edition) 2540C_(O) | 500 | 2000 | 364 |
| Turbidity | N.T.U. | APHA (23rd Edition) 2130B_(O) | 1 | 5 | 3.8 |
| pH | None | APHA(23rd Edition) 4500-H-B_(O) | 6.5-8.5 | No Relaxation | 7.85 at 25 deg C |

Biology

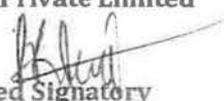
| Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|-----------------|-----------|------------------------------|-----------------|-------------|--------------|
| E.coli | /100ml | APHA 23rd Edition 9221 F_(O) | | NA | Not Detected |
| Total coliform | MPN/100ml | APHA 23rd Edition 9221 B_(O) | | NA | <1.8 |

Detection Limit BDL : Below Detection Limit

on :

Report Verified By

For Mitra S. K. Private Limited



Authorised Signatory

* This results relate only to the item(s) tested.

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TEST REPORT

Name & Address of Customer :

Prayagraj Power Generation Company Ltd.

Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj
(Uttar Pradesh) [India]
{Pin Code - 212107}

Report No. :

MSKGL/ED/2023-24/002654

Date :

27/10/2023

Job No. :

ED/WAT/KAT-2023/00019

Sample No. :

MSKGL/ED/2023-24/10/01251

Drawn/Submitted on :

10/10/2023

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results.

| | |
|--|------------------------------|
| 1. Description of sample (As declared by customer) | Ground Water |
| 2. Sample Mark (if any, given by the customer) | HP-2 KAPARI PANCHAYAT BHAWAN |
| 3. Date of sampling | 10/10/2023 |

Report No. : MSKGL/ED/2023-24/002654

Sample No. : MSKGL/ED/2023-24/10/01251

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|---------------------------------|--------|--|-----------------|---------------|------------------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 1 | Colour | Hazen | APHA (23rd Edition) 2120B : 2017 | 5 | 15 | <1.0 |
| 2 | Odour | None | APHA (23rd Edition) 2150B : 2017 | Agreeable | Agreeable | Agreeable |
| 3 | pH value | None | APHA (23rd Edition) 4500 -H-B : 2017 | 6.5-8.5 | No Relaxation | 7.23 at 25 deg C |
| 4 | Turbidity | N.T.U. | APHA (23rd Edition) 2130B : 2017 | 1 | 5 | 2.2 |
| 5 | Total Dissolved Solids (as TDS) | mg/l | APHA 23ND EDITION, 2540 C_(O) | 500 | 2000 | 276 |
| 6 | Aluminium (as Al) | mg/l | APHA (23rd Edition) 3120 B : 2017 | 0.03 | 0.2 | <0.01 |
| 7 | Anionic Detergents (as MBAS) | mg/l | APHA (23rd Edition) 5540 C, 2017_(O) | 0.2 | 1.0 | <0.02 |
| 8 | Barium (as Ba) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.7 | No Relaxation | <0.05 |
| 9 | Boron (as B) | mg/l | APHA (23rd Edition) 2540C_(O) | 0.5 | 1.0 | <0.5 |
| 10 | Calcium (as Ca) | mg/l | APHA (23rd Edition) 3500 Ca B, 2017_(O) | 75 | 200 | 51 |
| 11 | Chloride (as Cl) | mg/l | APHA (23rd Edition) 4500-Cl B 2017_(O) | 250 | 1000 | 77 |
| 12 | Copper (as Cu) | mg/l | APHA (23rd Edition) 3120 B : 2017 | 0.05 | 1.5 | <0.02 |
| 13 | Fluoride (as F) | mg/l | APHA (23rd Edition) 4500 - F C/D, 2017_(O) | 1.0 | 1.5 | 0.69 |
| 14 | Free Residual Chlorine | mg/l | IS 3025 (Part 26)-1986 Rffm: 2014_(O) | 0.2 | 1.0 | <0.1 |
| 15 | Iron (as Fe) | mg/l | APHA (23rd Edition) 3500 Fe B : 2017 | 0.3 | No Relaxation | 0.16 |
| 16 | Magnesium (as Mg) | mg/l | APHA (23rd Edition) 3500 Mg B, 2017_(O) | 30 | 100 | 23 |

* This results relate only to the item(s) tested.

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Report No. : MSKGL/ED/2023-24/002654

Sample No. : MSKGL/ED/2023-24/10/01251

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|---|------|---|-----------------|---------------|--------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 17 | Manganese (as Mn) | mg/l | APHA (23rd Edition) 3120 B : 2017 | 0.1 | 0.3 | <0.02 |
| 18 | Nitrate (as NO ₃) | mg/l | APHA (23rd Edition) 4500 - NO ₃ - E : 2017 | 45 | No Relaxation | 38 |
| 19 | Phenolic Compounds (as C ₆ H ₅ OH) | mg/l | APHA (23rd Edition) 5530C : 2017 | 0.001 | 0.002 | <0.001 |
| 20 | Selenium (as Se) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | <0.005 |
| 21 | Sulphate (as SO ₄) | mg/l | APHA (23rd Edition) 4500 - SO ₄ - E : 2017 | 200 | 400 | 64 |
| 22 | Alkalinity (as CaCO ₃) | mg/l | APHA (23rd Edition) 2320B 2017_(O) | 200 | 600 | 185 |
| 23 | Total Hardness (as CaCO ₃) | mg/l | APHA (23rd Edition) 2340 C 2017_(O) | 200 | 600 | 109 |
| 24 | Cadmium (as Cd) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.003 | No Relaxation | <0.001 |
| 25 | Cyanide (as CN) | mg/l | APHA (23rd Edition) 4500 -CN- F: 2017 | 0.05 | No Relaxation | <0.01 |
| 26 | Lead (as Pb) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | <0.005 |
| 27 | Mercury (as Hg) | mg/l | IS 3025 (Part 48): 1994 | 0.001 | No Relaxation | <0.001 |
| 28 | Molybdenum (as Mo) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.07 | No Relaxation | <0.05 |
| 29 | Nickel (as Ni) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.02 | No Relaxation | <0.02 |
| 30 | Arsenic(as As) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.01 | 0.05 | <0.005 |
| 31 | Taste | None | IS 3025 (Part 8)-1983 Rffm:2012_(O) | | | |
| 32 | Zinc (as Zn) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 5 | 15 | <0.02 |
| 33 | Hexavalent Chromium (as Cr+6) | mg/l | APHA (23rd Edition) 3500 Cr B : 2017 | | | <0.01 |

Micro Biology

| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|--------|-----------------|-----------|------------------------------|-----------------|-------------|--------------|
| 34 | E.coli | /100ml | APHA 23rd Edition 9221 F_(O) | | NA | Not Detected |
| 35 | Total coliform | MPN/100ml | APHA 23rd Edition 9221 B_(O) | | NA | <2 |

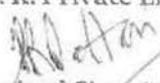
DL : Detection Limit BDL : Below Detection Limit

Opinion :



 Report Verified By

For Mitra S. K. Private Limited



 Authorised Signatory

- * This results relate only to the item(s) tested.
- * This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

TEST REPORT**Name & Address of Customer :****Prayagraj Power Generation Company Ltd.**

Vill.: Khan Semra,
Tehsil : Bara,
Dist.: Prayagraj
(Uttar Pradesh) [India]
{Pin Code - 212107}

Report No. :

MSRGL/ED/2023-24/002658

Date :

27/10/2023

Job No. :

ED/WAT/KAT-2023/00019

Sample No. :

MSKGL/ED/2023-24/10/01252

Drawn/Submitted on :

10/10/2023

Reference No. & Date :

9200000102, Date - 24/05/2021

We hereby certify that the following sample drawn by us / submitted by the customer has been analyzed with the following results.

| | |
|--|---------------------|
| 1. Description of sample (As declared by customer) | Ground Water |
| 2. Sample Mark (if any, given by the customer) | HP-3 JORVAT VILLAGE |
| 3. Date of sampling | 10/10/2023 |

Report No. : MSRGL/ED/2023-24/002658**Sample No. :** MSRGL/ED/2023-24/10/01252**ANALYSIS RESULT**

| Chemical | | | | | | |
|----------|---------------------------------|--------|--|-----------------|---------------|------------------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 1 | Colour | Hazen | APHA (23rd Edition) 2120B : 2017 | 5 | 15 | <5.0 |
| 2 | Odour | None | APHA (23rd Edition) 2150B : 2017 | Agreeable | Agreeable | Agreeable |
| 3 | pH value | None | APHA (23rd Edition) 4500 -H-B : 2017 | 6.5-8.5 | No Relaxation | 7.28 at 25 deg C |
| 4 | Turbidity | N.T.U. | APHA (23rd Edition) 2130B : 2017 | 1 | 5 | <1.0 |
| 5 | Total Dissolved Solids (as TDS) | mg/l | APHA 23ND EDITION, 2540 C_(O) | 500 | 2000 | 277 |
| 6 | Aluminium (as Al) | mg/l | APHA (23rd Edition) 3120 B : 2017 | 0.03 | 0.2 | <0.01 |
| 7 | Anionic Detergents (as MBAS) | mg/l | APHA (23rd Edition) 5540 C, 2017_(O) | 0.2 | 1.0 | <0.02 |
| | Barium (as Ba) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.7 | No Relaxation | <0.05 |
| 9 | Boron (as B) | mg/l | APHA (23rd Edition) 2540C_(O) | 0.5 | 1.0 | <0.5 |
| 10 | Calcium (as Ca) | mg/l | APHA (23rd Edition) 3500 Ca B, 2017_(O) | 75 | 200 | 42 |
| 11 | Chloride (as Cl) | mg/l | APHA (23rd Edition) 4500-Cl B 2017_(O) | 250 | 1000 | 115 |
| 12 | Copper (as Cu) | mg/l | APHA (23rd Edition) 3120 B : 2017 | 0.05 | 1.5 | <0.02 |
| 13 | Fluoride (as F) | mg/l | APHA (23rd Edition) 4500 - F C/D, 2017_(O) | 1.0 | 1.5 | 0.81 |
| 14 | Free Residual Chlorine | mg/l | IS 3025 (Part 26)-1986 Rffm:2014_(O) | 0.2 | 1.0 | <0.1 |
| 15 | Iron (as Fe) | mg/l | APHA (23rd Edition) 3500 Fe B : 2017 | 0.3 | No Relaxation | 0.26 |
| 16 | Magnesium (as Mg) | mg/l | APHA (23rd Edition) 3500 Mg B, 2017_(O) | 30 | 100 | 17 |

* This results relate only to the item(s) tested.

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Report No. : MSKGL/ED/2023-24/002658

Sample No. : MSKGL/ED/2023-24/10/01252

ANALYSIS RESULT

| Chemical | | | | | | |
|----------|---|------|---|-----------------|---------------|--------|
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
| 17 | Manganese (as Mn) | mg/l | APHA (23rd Edition) 3120 B : 2017 | 0.1 | 0.3 | <0.02 |
| 18 | Nitrate (as NO ₃) | mg/l | APHA (23rd Edition) 4500 - NO ₃ - E : 2017 | 45 | No Relaxation | 39 |
| 19 | Phenolic Compounds (as C ₆ H ₅ OH) | mg/l | APHA (23rd Edition) 5530C : 2017 | 0.001 | 0.002 | <0.001 |
| 20 | Selenium (as Se) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | <0.005 |
| 21 | Sulphate (as SO ₄) | mg/l | APHA (23rd Edition) 4500 - SO ₄ - E : 2017 | 200 | 400 | 130 |
| 22 | Alkalinity (as CaCO ₃) | mg/l | APHA (23rd Edition) 2320B 2017_(O) | 200 | 600 | 121 |
| 23 | Total Hardness (as CaCO ₃) | mg/l | APHA (23rd Edition) 2340 C 2017_(O) | 200 | 600 | 144 |
| 24 | Cadmium (as Cd) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.003 | No Relaxation | <0.001 |
| 25 | Cyanide (as CN) | mg/l | APHA (23rd Edition) 4500 -CN- F: 2017 | 0.05 | No Relaxation | <0.02 |
| 26 | Lead (as Pb) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.01 | No Relaxation | <0.005 |
| 27 | Mercury (as Hg) | mg/l | IS 3025 (Part 48): 1994 | 0.001 | No Relaxation | <0.001 |
| 28 | Molybdenum (as Mo) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.07 | No Relaxation | <0.05 |
| 29 | Nickel (as Ni) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 0.02 | No Relaxation | <0.02 |
| 30 | Arsenic (as As) | mg/l | APHA (23rd Edition) 3120B 2017 (ICP OES)_(O) | 0.01 | 0.05 | <0.005 |
| 31 | Taste | None | IS 3025 (Part 8)-1983 Rfifm:2012_(O) | | | |
| 32 | Zinc (as Zn) | mg/l | APHA (23rd Edition) 3120B 2017_(O) | 5 | 15 | <0.03 |
| 33 | Hexavalent Chromium (as Cr+6) | mg/l | APHA (23rd Edition) 3500 Cr B : 2017 | | | <0.01 |

Micro Biology

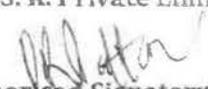
| Sl No. | Test Parameters | Unit | Test Method | Desirable Limit | Permissible | Result |
|--------|-----------------|-----------|------------------------------|-----------------|-------------|--------------|
| 34 | E.coli | /100ml | APHA 23rd Edition 9221 F_(O) | | NA | Not Detected |
| 35 | Total coliform | MPN/100ml | APHA 23rd Edition 9221 B_(O) | | NA | <2 |

DL : Detection Limit BDL : Below Detection Limit

Opinion :

Report Verified By 

For Mitra S. K. Private Limited


Authorised Signatory

* This results relate only to the item(s) tested.

* This Test Report shall not be reproduced except in full, without the permission of Mitra S. K. Private Limited.

PPGCL/ENV/FY24/081

Date: 21.07.2023

To,
The Member Secretary,
U.P. Pollution Control Board,
Building No. TC-12V
Vibhuti Khand, Gomti Nagar
Lucknow-226010

Subject: Environment Statement in Form V for the financial year 2022-2023.

Dear Sir,

Please find enclosed the Environment Statement report for the period April-22 to March-23 (FY 22-23) for M/s Prayagraj Power Generation Company Limited, Bara.

This is for your kind information and record please.

Yours Sincerely,

For Prayagraj Power Generation Company Limited,


S H Pandey

Chief- Operation & Maintenance (Services)

Encl: Environment Statement (Form V) for FY 22-23

Cc: The Regional Officer

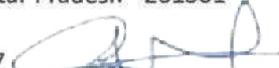
U.P. Pollution Control Board, Prayagraj



Prayagraj Power Generation Company Limited

Registered Office : Shatabdi Bhawan, B 12 & 13, Sector 4, Gautam Budh Nagar, Noida, Uttar Pradesh - 201301
Phone: + 91-120-6102000/6102208 CIN: U40101UP2007PLC032835

Plant Address : P.O. - Lohgara, Tehsil - Bara, Prayagraj (Allahabad), Uttar Pradesh - 212107
Phone: + 91-7525006400/ 8528846666, Web:-ppgcl.co.in, Email:-ppgcl@ppgcl.co.in


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FORM – V

Environment Statement for the Financial Year ending 31st March 2023PART-A

- (i) Name and Address of the Owner/Occupier of the industry or process : Mr. S H Pandey
Prayagraj Power Generation Company Limited
Vill. - Lohgara, Tehsil- Bara
Distt – Prayagraj, Uttar Pradesh
Pin- 212107
- (ii) Industry Category : Large
- (iii) Production Capacity : 3x660 MW (Electric Thermal Power Plant)
- (iv) Year of establishment : Unit-1: 2016
Unit-2: 2016
Unit-3: 2017
- (v) Date of last Environment Statement submitted : 14.09.2022

PART-BWater and Raw Material Consumption

- (1) Water Consumption (m³/day)
Current Year (2022-2023)
Process : 71143.7
Domestic : 398.6

| Name of Product | Water consumption per unit of product output (m ³ /MWh) | |
|-----------------|--|---|
| | During the previous financial year 2021-2022 | During the current financial year 2022-2023 |
| Electricity | 2.03 | 2.08 |

- (2) Raw Material consumption

| Name of raw materials | Name of Products | Consumption of raw material per unit of output (MT/MU) | |
|-----------------------|------------------|--|---|
| | | During the previous financial year 2021-2022 | During the current financial year 2022-2023 |
| Coal | Electricity | 619.07 | 610.4 |
| HSD | Electricity | 0.25 | 0.20 |

- (3) Electricity Generation (MUs)

| Name of Product | During the previous financial year 2021-2022 | During the current financial year 2022-2023 |
|-----------------|--|---|
| Electricity | 11654.94 | 12509.99 |

PART-C
Pollution discharge to Environment/Unit of output
 (Parameters as specified in consent issued)

| Pollutants | Quantity of pollutants discharged (T/day) | Concentration of pollutants in discharged (mass/volume) Mg/Nm ³ | Percentage of variation from prescribed standards with reasons |
|--|---|--|---|
| Water | - | - | Treated process wastewater is recycled within system. Treatment domestic effluent is used in horticulture. |
| Air (1)PM (2)SO ₂ (3)NO _x | 3.8 104.0 32.9 | 30.3 823.5 261.7 | - |

PART-D
Hazardous Waste

(As specified under Hazardous and Other waste (Management and Transboundary movement) Rules 2016)

| Hazardous Waste | Total Quantity (kg) | |
|-----------------------------------|--|---|
| | During the previous financial year 2021-2022 | During the current financial year 2022-2023 |
| From Process | Cat-5.1: 40.4 kL | Cat-5.1: 27.6 kL |
| From Pollution Control facilities | Nil | Nil |

PART-E
Solid Waste

| Solid Waste | Total Quantity (MT/Annum) | |
|--|--|---|
| | During the previous financial year 2021-2022 | During the current financial year 2022-2023 |
| A. From Process | Nil | Nil |
| B. From Pollution Control facilities (Ash) | 2419356 | 2613596 |

| | | |
|---|---|--|
| <p>C. 1. Quantity recycled or reutilized within the unit</p> <p>2. Sold</p> <p>3. Recycled/Utilized</p> | <ul style="list-style-type: none"> • The Fly ash is utilized in – Cement industry, for ash-based products like fly ash brick, Low lying and abandoned mine backfilling and Ash dyke raising • Total quantity utilized in FY 22- 2107528.77 MT | <ul style="list-style-type: none"> • The Fly ash is utilized in – Cement industry, for ash-based products like fly ash brick, filling of low lying area and road construction. • Total quantity utilized in FY 23- 2295579.08 MT |
|---|---|--|

PART-F

Please specify the characteristics (in terms of concentration and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of wastes.

- The Hazardous waste Used Oil (Cat- 5.1 - 27.6 kL) generated at site was sent to authorized recycler for recycling.
- Solid Waste: Fly Ash was utilized in Cement, Brick, filling of low-lying area and road construction.

PART-G

Impact of the pollution abatement measures taken on conversion of natural resources and on the cost of production.

- (1) Installation of ETP for the treatment of industrial effluent.
- (2) Installation of STP for the treatment of Domestic effluent.
- (3) Installation of Ash water recovery system has been implemented.

The treated effluent is recycled within the system resulting in conservation of natural resource (fresh water).

PART-H

Additional measures/investment proposal for environmental protection including abatement of pollution, prevention of pollution.

- For the control of Air pollution ESP, one twin Flue stack of 275-meter height, dust extraction and dust suppression system has been installed.
- Online monitoring system has already been installed in stack to monitor SO₂, NO_x, and particulate matter.
- CAAQMS (Continuous Ambient Air Quality Monitoring System) for online ambient air monitoring has been installed.
- For the control of Water pollution ETP & STP has been installed for the treatment of Industrial and domestic effluent. Also, ash water recovery system has been established.
- Coal pile run off pit constructed.
- Green belt has been developed in and around plant premises. The species which have been planted are- Neem, Sisam, Arjun, Pipal, Banyan, Karanj, Kaner, Gulmohar, Siris, Jamun, and Bamboo. During FY 23, we planted 20520 saplings. Till March 23 we have planted approx 3.34 lakh saplings.
- We also have developed "Miyawaki Forest" in 5650 m² area with plantation of local species.

- Environment monitoring carried out by NABL accredited laboratory.
- Dust suppression system has been installed in coal yard area. Fogging system installed at wagon tippler.
- We have installed solar streetlights, solar based garden lights and roof top solar of 204 kW at our school building and 61 kW at hospital.
- Solar water heaters have been installed on the roof of guest houses.
- LED lamps have been installed.
- Fly ash brick making unit has been installed under CSR activity.
- One check dam has been constructed in Jorvat village.
- Turbo ventilators have been installed in the store and mechanical workshop.
- We have constructed roof top rainwater harvesting systems and rainwater harvesting ponds in the plant premises.

PART-I

Any other particulars for improving the quality of the environment.

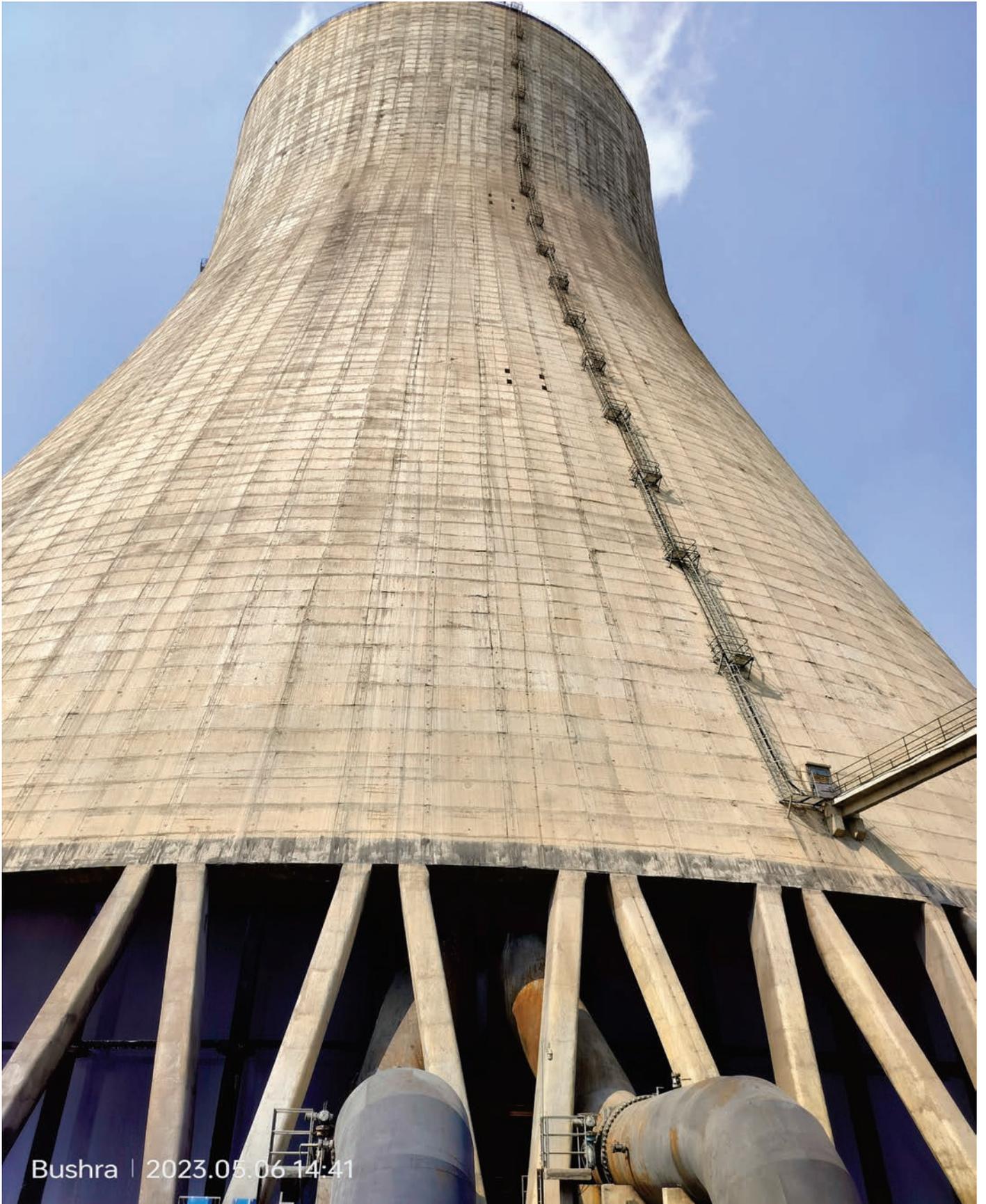
- (i) Green Belt developed in and around the factory premises. Additional plantation is also being done.
- (ii) Good housekeeping is being maintained in and around the power plant.
- (iii) Treated effluent being recycled within the system.
- (iv) Installed solar panels on the roof of school and hospital building.
- (v) Biodegradable waste generated at site is being managed by third party to convert it into compost.
- (vi) E waste and battery has been disposed through authorised recycler.



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Green belt development




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PRAYAGRAJ POWER GENERATION COMPANY LTD.

ENVIRONMENT POLICY

PPGCL reaffirms its commitment to a clean, safe and healthy environment and shall operate its facility in an environmentally sensitive and responsible manner.

To achieve the above, it shall:

- Comply and exceed all applicable Environmental Legislation (s)
- Conserve natural resources by improving operational efficiency, reducing wastage(s), preventing pollution, and rational and sustainable use of water and other resources.
- Proactively anticipate risk and opportunities and make its business decisions that aim towards Sustained Environmental Performance
- Consider environmental factors while selecting supply chain partners.
- Integrate the conservation, protection and promotion of biodiversity with the principle of achieving "No net loss of biodiversity".
- Integrate Environmentally sound technologies and best practices for Continual Improvement in Environmental Performance by institutionalizing a robust Environment Management System

Inculcate Environmental Consciousness amongst all its stakeholders

- Communicate this policy to all stakeholders by suitable means and periodically review its relevance and effectiveness in continuously changing business environment.
- Periodically review this policy for applicability, relevance, effectiveness and congruence with the continuously evolving business environment but not lesser than once in three years.

R2

Date: 1st April 2023

Chief Executive Officer



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Prayagraj Power Generation Company Limited
PO- Lohgara, Tehsil- Bara, Prayagraj, Uttar Pradesh-212107.

CSR Activity

PPGCL has established a school and is providing infrastructure and financial support to the school. The school is catering education requirement of the surrounding community. The school is being managed by DAV CMC, New Delhi. At present around 400 students are studying in the school.



PPGCL has built and established a health center having facility of OPD, specialist consultant, ECG, Xray, Pathology and pharmacy. The health center is providing medical facility to the surrounding community. During COVID period, the health center has been utilised as an isolation center and as a COVID vaccination center in collaboration with CHC Shankargarh, IAHV (International association for human values) and Doctors For You organization.




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PPGCL has undertaken following activity to provide access to water and drinking water to the community.

- Installed 25 Nos of hand pump in the surrounding villages.
- Seven Nos of treated drinking water system established to provide clean drinking water.
- One check dam constructed in Jorwat village.



PPGCL has constructed approx. 6 Km Road to provide connectivity to all villages.



PPGCL has partnered with NSDC (National Skill Development Corporation) and NGO's (SAVE, Head Held High) to provide skill building training to youths and women of the surrounding community.

Provided skill building training to 450 youths on solar panel installation, Handset repairing and LED repairing.

- 184 youths got placement.
- 80 women trained through NGO partner on stitching.
- Established a fly ash brick unit being operated through NGO –Gramin Vikas Samittee and Aman Foundation
- Formation of 25 SHGs with approx 250 women is being undertaken to provide training and livelihood opportunity through NGO partner SAVE.

- Economic resilience program to support people of low income group through NGO partner Head Held High is being undertaken.
- Training to 200 youths through NSDC on Data entry operator, Retail and Office assistance is in process.

Social security scheme benefits to community.

provide Yojna Cards on social security schemes to 102 citizens in community.



HHH-Head Held High NGO started training of 15 youth under youth job program and opened 7 shops for women under entrepreneurship training program.



SHG Women Skill Building Program for Stitching, Toy making, Agarbatti & Artificial Jewellery



Solar Streetlights to 5 villages.



Voluntary programs-Urja Mela in Schools of Community.




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